

HARYANA VIDHAN SABHA

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES (2025-2026)

(FIFTEENTH VIDHAN SABHA) FORTY NINETH REPORT

ON

Representations to fill up backlog as per reservation to the SC, BC categories, facilities under the Scheduled Caste Sub Plan outlay, stipend to the students, the matters of atrocities & rate of conviction therein and compensation thereupon, Mukhya Mantri Vivah Shagun Yojana, allotment of 100-100 square yards plots/houses under the Pardhan Mantri Aawas Yojana etc. and action taken by the concerned departments on the recommendations & observations of the Committee etc..



(Presented to the Haryana Vidhan Sabha on 17th March, 2026)

**HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH
2026**

CONTENTS

		Pages
1.	Composition of the Committee	v
2.	Introduction	vi
3.	Report	1
4.	Examination of following departments on the following matters:-	
	(i) Social Justice, Empowerment, Welfare of Scheduled Castes and Backward Classes & Antoyadya (SEWA) Department.	
	(a) Representation in recruitment and promotion to the employees of Backward Classes Categories and facilities providing to such categories;	2
	(b) Reservation/backlog in recruitment and promotion of the employees of Scheduled Castes categories in all the Departments/ Boards/ Universities/ Corporations etc. of the State of Haryana;	3
	(c) Implementation of the 85 th amendment of Constitution;	4
	(d) Utilization/non utilization of budget allotted under the Scheduled Castes component plan from the year 2017- 2018 to 2022-2023;	5
	(e) Representation: Shri Roshan Lal, President, Haryana Pradesh Akhil Bhartiya Ambedkar Mahasabha (Regd.) Distt. Yamunanagar represent to formulate the Haryana State Scheduled Castes and Scheduled Tribes Development Fund (Planning, Allocation & Utilization of Financial Resources) Act. 2023, for the Welfare of Scheduled Castes and Scheduled Tribes People who are living below poverty line; and	6
	(f) On the matter of the working and functioning of the Haryana Scheduled Castes Finance & Development Corporation (HSFDC) and Haryana Backward Classes and Economically Weaker Sections Kalyan Nigam (HBCKN).	7
	(ii) Industries & Commerce Department Facilities providing to the Scheduled Castes categories for establishing the Micro, Small and Medium Enterprises in the State of Haryana.	8
	(iii) Higher Education Department, Technical Education Department, Medical Education & Research Department,	

	Animal Husbandry & Dairying Department, Skill Development & Industrial Training Department and Social Justice, Empowerment, Welfare of Scheduled Castes and Backward Classes & Antoyadya (SEWA) Department.	
	(a) To disburse the stipend/ post matric scholarship to the students of Scheduled Castes & Backward Classes categories from the year 2020-21 till date; and	9-29
	(b) To fill up the vacancies of backlog of the Scheduled Castes & other Backward Classes in the Central Higher Education Institutions/ Universities etc..	30
	(iv) Urban Local Bodies Department Central/State's share schemes available for the Welfare of Scheduled Castes and Backward Classes Category alongwith allotment/ utilization of Budget of Scheduled Castes/Backward Classes Component Plan.	31
	(v) Public Works (B&R) Department The construction of the roads in the rural areas relating to the Scheduled Castes categories.	32-75
	(vi) Department of Housing for All, Haryana. Regarding homeless people of the SC categories alongwith utilization/ non utilization of budget and pending applications.	76-87
	(vii) Development & Panchayats Department, Energy Department, Public Health Engineering Department and PW(B&R) Department etc..	
	(a) Facilities providing to the colonies constructed under the Mahatma Gandhi Gramin Basti Yojana.	88-89
	Representation: (b) Shri Shamsheer Singh and others Village Munna Rehdi, Tehsil Pundri, District Kaithal for providing electricity, water supply, arrangement of drains for drainage of dirty water to the colony constructed under Mahatma Gandhi Gramin Basti Yojana.	90
	(viii) Spot visits of the Committee at following District Headquarters:-	
	(a) Yamunanagar held on dated 01.08.2025; and	91-100
	(b) Kaithal held on dated 05.01.2026	101-105
	(ix) State Universities	
	Regarding representation to the reserved categories in the appointment and promotion and fill up the backlog in this regard in	

	the following Universities:	
	(a) Indira Gandhi University Meerpur, Rewari;	106
	(b) Chaudhary Devi Lal University, Sirsa; and	107
	(c) Guru Jambheshwar University of Science and Technology, Hisar.	108
	(x) Energy Department Regarding representation to the Scheduled Castes and Backward Classes as well as backlog in appointment and shortfall in recruitment & promotion of employees.	109
	(xi) Complaint: A complaint of Dr. Ravi, part-time-teacher, Law Department, CDLU, Sirsa against Dr. Ashok Kumar Makkar, Head of Department alleging sexual, mental, financial and departmental harassment etc.	110
5.	Brief Reports of the Committee on the study tour to the following States.	
	(i) State of Sikkim from 07.06.2025 to 10.06.2025; and	111-114
	(ii) State of Madhya Pradesh from 17.01.2026 to 21.01.2026.	115-119
6.	Procedure for implementation of recommendations/ observations made by the Committee in its Report.	120-121

**COMPOSITION OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES,
SCHEDULED TRIBES AND BACKWARD CLASSES FOR THE YEAR 2025-26.**

CHAIRPERSON

1. Shri Bhagwan Dass, MLA Chairperson

MEMBERS

2. Sardar Jarnail Singh, MLA Member
3. Smt. Bimla Chaudhary, MLA Member
4. Shri Ram Karan, MLA Member
5. Shri Chander Prakash, MLA Member
6. Shri Shishpal Singh, MLA Member
7. Dr. Krishan Kumar, MLA Member
8. Shri Pawan Kharkhanda, MLA Member
9. Shri Anil Yadav, MLA Member

SECRETARIAT

1. Shri Rajiv Prashad, Secretary
2. Shri Kanwar Singh, Deputy Secretary
3. Shri Ankit Dhull, Under Secretary

The Committee was constituted on dated 28th April, 2025, vide Haryana Vidhan Sabha Secretariat's notification no. HVS.Wel.Sc,St&Bc.1/2025-2026/27, dated the 28th April, 2025.

INTRODUCTION

I, Bhagwan Dass, MLA, Chairperson of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes, having been authorized by the Committee in this behalf, present this 49th Report on the following matters:-

- (i) Representation to fill up backlog of the Scheduled Castes and Backward Classes, in recruitment & promotion as per their reservation criteria, in the Government services in all the Departments/ Boards/ Universities/ Corporations etc. of the State of Haryana;
- (ii) The matter of atrocities i.e. compensation to the aggrieved person in atrocities cases & rate of convictions thereupon, Mukhya Mantri Vivah Shagun Yojana, allotment of 100 sq. yard plots to the Scheduled Castes categories, Stipend /Post Matric Scholarship to the students of reserved categories and utilization of the budget/funds of the component plan by the Agriculture and Farmers Welfare Department relating to the Scheduled Castes categories, Pradhan Mantri Awas Yojana, facilities to the colonies constructed under the Mahatma Gandhi Gramin Basti Yojana, homeless people of the SC categories alongwith utilization/non-utilization of budget and pending applications, construction of the roads in the rural areas /colonies relating to the Scheduled Castes categories;
- (iii) The implementation of the recommendations of the Committee regarding the Central/State Government's share Schemes applicable for the Welfare of the Scheduled Castes and Backward Classes in the various departments;
- (iv) Brief Reports of the Committee, upon the subject matters of study tours to the States of Sikkim & Madhya Pradesh;
- (v) Representations/complaints etc. taken up by the Committee;

The Committee examined the Administrative Secretaries/ representatives of various Departments. Accordingly, the Report is based on the replies furnished by the concerned Departments/Autonomous Bodies, explanations and clarifications received during deliberations etc. The paragraph (s) recommendations (s) which have not been included in this Report have been dropped/disposed off by the Committee after fully satisfied from the replies submitted by the concerned departments.

A brief record/proceeding of each meetings have been kept separately in the Haryana Vidhan Sabha Secretariat.

The Committee wishes to express their thanks to the Administrative Secretaries/ representatives of the concerned Departments who appeared before the Committee for oral examination in regard to the matters explained above.

I, as Chairperson of the Committee, place on record the appreciation for all the Members of the Committee for their cooperation and valuable suggestions.

The Committee is thankful for the whole hearted and unstinted co-operation extended by the Hon'ble Speaker/Secretary/Officers of the Committee and staff etc.

Place: Chandigarh,
Dated: The 27th February, 2026.

BHAGWAN DASS, MLA
CHAIRPERSON

REPORT

The Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2025-2026 was constituted on 28th April, 2025 by the Hon'ble Speaker authorized by the House on a motion passed by the Haryana Legislative Assembly in its sitting held on dated 22nd March, 2025, for nominating the Members of the Committee and also for appointing the Chairperson of the said Committee. Shri Bhagwan Dass, M.L.A. was appointed as Chairperson of the Committee by the Hon'ble Speaker.

The Committee held total 47 sittings till date of the finalization of the Report. The first meeting of the Committee held on dated 03rd May, 2025 was addressed by the then Under Secretary (now Deputy Secretary) who explained the scope and functions of the Committee in detail. The Chairperson while thanking the Hon'ble Speaker for nominating him as the Chairperson of the Committee and also assured that with the cooperation of the other Members and Officer/officials, the Committee will work a lot for improving of down-trodden sections of the society.

Representation to the Backward Classes Categories in the recruitment and facilities providing to such categories.

The previous Committees (2023-24 & 2024-25) were take up the matter of representation providing to the Backward Classes categories in its meeting held on dated 20.09.2023 & 24.02.2025, respectively.

Upon the recommendation and observation (47th& 48th Report of the Committee) of the previous committees, the department submit the reply vide memo dated 28.05.2025 which was placed before the Committee in its meeting held on 02.9.2025. The Committee minutely examine the contents of the reply and was satisfied therewith. Moreover, the Committee decided to drop this matter.

Reservation/backlog in recruitment and promotion to the employees of Scheduled Castes categories all the Department/Boards/ Universities/ Corporations etc. of the State of Haryana.

The Previous Committees (2023-24 & 2024-25) were take up the matter in respect of the reservation/backlog in recruitment and promotion to the employees of Scheduled Castes categories in all the Department/ Boards/ Universities/ Corporations etc. of the State of Haryana.

Upon the recommendation and observation (47th& 48th Report of the Committee) of the previous committees, the department submit the replies vide memo dated 07.08.2025 & 14.11.2025, which were placed before the Committee in its meeting held on dated 02.09.2025 & 02.12.2025. The Committee minutely examine the contents of the replies and was satisfied therewith. Moreover, the Committee decided to drop this matter.

Implementation of the 85th amendment of Constitution

The Previous Committee was take up the matter of 85th amendment of the Constitution which was not implementing in true spirit. Upon the recommendation and observation of the previous committee the matter was referred to the Advocate General Haryana and the Chief Secretary to Govt. Haryana to furnish their replies in respect of implementation of the said 85th amendment. The Advocate General Haryana and some other departments to whom the Chief Secretary to Govt. Haryana issue the direction to furnish their replies directly to the committee, have furnish their replies which were placed before the previous committee in its meetings held on dated 20.09.2023 and 07.02.2024.

Upon the recommendation and observation of the previous Committee inserted in the 48th Report which was supplied vide letter dated 03.04.2025 to the Advocate General, Haryana, the Chief Secretary to Govt. Haryana and the Additional Chief Secretary to Government, Haryana, Social Justice, Empowerment, Welfare of Scheduled Classes & Backward Classes & Antyodaya (SEWA) Department. The concerned department have submitted the replies on dated 28.4.2025 & 21.04.2025, which were placed before the Committee in its meeting held on 08.07.2025.

The Committee minutely examine the replies and given the observations/ recommendations as under:-

The Committee discussed the agenda with regard to implementation of Instructions dated 07.10.2023 issued by the State Government, granting 20 % reservation in Departmental Promotions on Group A & B posts to Scheduled Caste employees. Hon'ble High Court vide its judgment dated 01.04.2025 has directed the State Government to identify and exclude the creamy layer before implementing the instructions dated 07.10.2023.

After detailed discussion, the Committee observed that even after the judgment of the Hon'ble High Court dated 1.04.2025, the Government has not taken any initiative in this regard to identify the creamy layer. The Committee took a serious note in this regard and the Committee is of the view that the Chief Secretary to Government, Haryana as well as Director General, Social Justice, Empowerment, Welfare of Scheduled Castes and Backward Classes and Antyodaya (SEWA) Department be asked to submit detailed action taken report upon the Judgment of the Hon'ble High Court in order to implement the decision of the Hon'ble High Court within a week, positively, so that the same may be discussed by the Committee in its subsequent meetings. The Committee also directed the officer of the Committee to make a correspondence to the concerned quarters in this regard to obtained the requisite information well in time.

A letter dated 13.08.2025 & reminder dated 09.01.2026 were sent to the Chief Secretary to Government, Haryana, Human Resources-III Branch, as well as Director General, Social Justice, Empowerment, Welfare of Scheduled Castes and Backward Classes and Antyodaya (SEWA) Department for supplying the requisite comments/reply/action taken report (ATR) in details within a week from the receipt of this communication in this regard.

The department is fail to supply the requisite information to the Committee and such matter was brought to the notice of the committee in its meeting held on dated 27.02.2026. The Committee was disappointed on non supply of requisite information by the department and decided to take up the matter in the subsequent meetings.

Utilization/non utilization of budget allotted under the Scheduled Castes component plan from the year 2017- 2018 to 2022-2023.

The Previous Committee (2023-24) was take up the matter of utilization/non utilization of the budget of Scheduled Castes component Plan which is not utilizing properly for the Welfare of the peoples of the SC categories in respect of reserved and unreserved constituencies.

Upon the recommendation and observation of the previous Committee inserted in the 48th Report which was supplied to the Additional Chief Secretary to Government, Haryana and Director General, Social Justice, Empowerment, Welfare of Scheduled Classes & Backward Classes &Antyodaya (SEWA) Department vide letter dated 03.04.2025 andreminder letter dated 29.09.2025 were sent to the above quarter concerned for supplying the latest requisite information in details within a week from the receipt of this communication in this regard.

The Director General, Social Justice, Empowerment, Welfare of Scheduled Classes & Backward Classes & Antyodaya (SEWA) Department furnish the reply vide letter dated 09.12.2025, which was placed before the Committee in its meeting held on 03.02.2026. The Committee minutely examine the contents of the reply. The Committee was satisfied with the reply and decided to drop the matter.

Representation of Shri Roshan Lal, President, Haryana Pradesh Akhil Bhartiya Ambedkar Mahasabha (Regd.) Distt. Yamunanagar.

Upon the recommendations and observations of the previous Committee (inserted in the 48th Report) relating to representation of Shri Roshan Lal, President, Haryana Pradesh Akhil Bhartiya Ambedkar Mahasabha (Regd.), District Yamunanagar, the Director General, Social Justice, Empowerment, Welfare of Scheduled Classes & Backward Classes & Antyodaya (SEWA) Department furnish the reply vide letter dated 09.12.2025, which was placed before the Committee in its meeting held on 18.01.2026. Such reply is reproduced as under:-

"It is informed that formulation of Scheduled Castes Sub Plan Act is under consideration and the bill will be introduced in Haryana Vidhan Sabha as and when it is finalized."

The said reply was placed before the Committee in its meeting held on dated 14.02.2026 and after examine the reply the Committee decided to keep pending this matter which will be takeup in the subsequent meetings.

Regarding the matter of the working and functioning of the Haryana Scheduled Castes Finance & Development Corporation (HSFDC) and Haryana Backward Classes and Economically Weaker Sections Kalyan Nigam. (HBCKN)

In its meeting held on 13.05.2025 at Haryana Vidhan Sabha, Chandigarh, the Committee discuss the matter of the working and functioning of the Haryana Scheduled Castes Finance & Development Corporation (HSFDC) and Haryana Backward Classes and Economically Weaker Sections Kalyan Nigam. The Committee observed that the various Schemes are run by these Corporation and facilities are providing to the people for which the budget is also providing by the State. Therefore, the Committee recommended that the matter may be referred to the Additional Chief Secretary, Social Justice, Empowerment, Welfare of Scheduled Castes and Backward Classes and Antyodaya (SEWA) Department and Managing Director, Haryana Scheduled Castes Finance & Development Corporation (HSFDC) and Haryana Backward Classes and Economically Weaker Sections Kalyan Nigam to look into the matter seriously and furnish the comments within 15 days from the receipt of the communication in this regard so that same may be considered in the subsequent meetings.

On the recommendations of the Committee, the said department was request vide letter dated 16.05.2025 to supply the latest requisite information in respect of the Haryana Scheduled Castes Finance & Development Corporation (HSFDC) and Haryana Backward Classes and Economically Weaker Sections Kalyan Nigam. The Managing Director, (HSFDC & HBC&EWSKN) furnish the replies vide memo dated 06.06.2025 which was placed before the Committee in its meeting held on dated 08.07.2025. The Committee was not satisfied with the reply and department was again asked vide letter dated 08.8.2025 to submit the latest information/reply.

The Managing Director, Haryana Scheduled Castes Finance & Development Corporation (HSFDC) and Haryana Backward Classes and Economically Weaker Sections Kalyan Nigam has supplied the amended replies on dated 03.02.2026 & 05.02.2026 which were placed before the Committee in its meeting held on dated 14.02.2026. After examine the contents of the reply, the Committee decided that the matter will be take up during the spot visit to be conducted at the district headquarters in the subsequent meetings.

The facilities providing to the Scheduled Castes categories for establishing the industries in the State of Haryana under the MSME policy.

The previous Committee (2023-24 & 2024-25) was take up the matter of MSME policy under which the facilities are providing to the Scheduled Castes categories for establishing the unit of industries in the State. The reply of the department furnished in this regard was placed before the previous Committee which was kept pending and the same reply was again placed before the Committee in its meeting held on dated 23.07.2025. After examine the contents of the reply the Committee was not satisfied and decided to conduct the oral examination of the departmental representative in this regard but the Committee could not orally examine the department. Such matter was again bringing to the notice of the Committee in its meeting held on dated 14.02.2026, then the Committee decided to keep pending this matter which will be taken up in the subsequent meetings.

Stipend/ post matric scholarship to be disbursing to the students of Scheduled Castes & Backward Classes categories from the year 2020-21 till date.

The previous Committee (year 2023-24 & 2024-25) were take up the matter of stipend/ Post Matric Scholarship to be disburse to the students from the year 2020-21 till date.

The relevant parts of the 48th report were supplied vide letter dated 04.04.2025 to i.e. the Higher Education Department, Technical Education Department and Medical Education & Research Department, Animal Husbandry & Dairying Department, Skill Development & Industrial Training Department and Social Justice, Empowerment Welfare of Scheduled Castes and Backward Classes and Antyodaya (SEWA) for supplying the latest requisite information in details within a week from the receipt of this communication in this regard.

The Director, Medical Education & Research Department, the Director General, Animal Husbandry & Dairying Department and the Director General, Technical Education Department have supplied the replies vide letters dated 06.05.2025, 28.05.2025 & 15.05.2025, respectively, which were placed before the Committee in its meeting held on dated 20.05.2025, 31.05.2025 & 17.05.2025, respectively. After examine the replies, the Committee noted the contents.

In respect of pending cases of post Matric Scholarship Scheme to the students of Scheduled Castes and Backward Classes categories, the Committee conduct the oral examination of the following departments:-

Sr. No.	Date of meeting & oral examination	Departments
1.	15.07.2025	i. Higher Education Department; ii. Technical Education Department; iii. Animal Husbandry & Dairying Department; and iv. Social Justice, Empowerment Welfare of Scheduled Castes and Backward Classes and Antyodaya (SEWA) Department.
2.	04.11.2025	i. Skill Development & Industrial Training Department; and ii. Social Justice, Empowerment Welfare of Scheduled Castes and Backward Classes and Antyodaya (SEWA) Department.
3.	11.11.2025	i. Medical Education & Research Department; and ii. Social Justice, Empowerment Welfare of Scheduled Castes and Backward Classes and Antyodaya (SEWA) Department.

During the oral examination of the above departments, the departmental representative of these departments, explained the reason of the pendency, rejections and referred back to the students due to lack of documents, in detail but the Committee was not satisfied with their replies in this regard. The Committee directed to all the departmental representatives to submit fresh reply in this regard, thereupon, they have assured the Committee that fresh reply will be submitted at the earliest.

A letters dated 09.01.2026 and 15.01.2026 were sent to the above quarter concerned for supplying the latest requisite information in detailed within a week from the receipt of this communication and the following departments sent their fresh reply:-

The Director General, Skill Development & Industrial Training, the Director General, Higher Education, the Director General, Technical Education, the Director, Medical Education & Research and the Director General, Animal Husbandry & Dairying Departments supplied their replies vide letter dated 22.01.2026, 12.02.2026, 09.02.2026, 16.02.2026 & 20.2.2026 respectively, which were placed before the Committee in its meeting held on dated 10.02.2026, 14.02.2026, 10.02.2026, 14.02.2026 & 27.02.2026, respectively. The relevant replies are reproduced as under:-

SKILL DEVELOPMENT & INDUSTRIAL TRAINING DEPARTMENT								
The information in respect of stipend/Post Matric Scholarship Disbursing to the students of SC since 2020-21 till date.								
S.N.	Year	Budget Alloted	Budget Utilized	Budget not Utilized	Number of Beneficiaries	Number of Pending Application	Number of Cases rejected	Remarks
1	2020-21	55813565	55813565	NIL	11011	NIL	1598	NIL
2	2021-22	102017610	1.02E+08	NIL	18124	NIL	3898	NIL
3	2022-23	53319000	32521688	20797312	11747	NIL	2042	NIL
4	2023-24	73351002	50161671	23190331	11247	118	3456	118 प्रशिक्षणार्थियों के आधार न. डी.बी.टी. से निष्क्रिय होने के कारण छात्रवृत्ति वितरित नहीं हुई है जिनको निदेशालय के पत्र क्रमांक 06.06.2025, 13.06.2025, 18.06.2025, 27.06.2025, 08.07.2025 में दिए गए आदेशानुसार दिनांक 27.10.2025 द्वारा सम्बंधित संस्थानों को अंतिम पत्र जारी कर दिया गया है।
5	2024-25	41718955	31516312	10202643	9677	115	797	उपरोक्त
6	2025-26	8360888	7518188	842700	1993	---	---	शैक्षणिकसत्र 2025-26 के लाभार्थियों का डाटा NSP Portalपर आवंटित करवाते हुए सीधे तौर पर भारत सरकारद्वारा आवंटित किया जाना है। 1993 दर्शाये गए लाभार्थियों के पूर्व वर्षों केलंबित आवेदनों का निपटान किया गया है।

The information in respect of stipend/Post Matric Scholarship Disbursing to the students of OBC since 2020-21 till date.								
S.N.	Year	Budget Alloted	Budget Utilized	Budget not Utilized	Number of Beneficiaries	Number of Pending Application	Number of Cases rejected	Reason of Pendency of the stipend/PMS and rejected cases.
1	2020-21	6439272	6439272	NIL	4311	NIL	3003	NIL
2	2021-22	15021589	15021589	Nil	8250	NIL	2994	NIL
3	2022-23	109420000	6065519	1.03E+08	2869	NIL	1315	इस विभाग को बजट दिनांक 28.03.2023 को 96920000/- रुपये प्राप्त हुआ था ।
4	2023-24	52042381	27674740	24367641	7541	154	1938	नोडल विभाग से दिनांक 23.10.2025 को बजट प्राप्त होने के उपरांत 3455 प्रशिक्षणार्थियों को पी.एफ.एम.एस. के माध्यम से छात्रवृत्ति वितरित का कार्य प्रोसेस में है (संचार पृष्ठ 373) ।
5	2024-25	8407641	6523780	1883861	1380	4210	510	Required budget for session2024-25 is still not received from SCBC department. बजट की मांग नोडल विभाग को इस विभाग के पत्र दिनांक 18.11.2024, 03.07.2025, 09.07.2025, 10.09.2025, 16.09.2025 व 01.10.2025 को भेजी गई लेकिन अभी तक बजट इस विभाग को प्राप्त नहीं हुआ है (प्रति सलंगन) ।
6	2025-26	19003800	18233800	770000	3715	---	---	शैक्षणिकसत्र 2025-26 के लाभार्थियों का डाटा NSP Portalपर आवंटित करवाते हुए सीधे तौर पर भारत सरकारद्वारा आवंटित किया जाना है। 3715दर्शाये गए लाभार्थियों के पूर्व वर्षों के लंबित आवेदनो का निपटान कियागया है।

Higher Education

Central Government Sponsored Plan/ Scheme from the financial year 2020 to 2026

Post Matric Scholarship to SC Students.

The scheme was instituted by the Govt. of India to provide financial assistance to the SC/ST students studying at post matriculation stage to enable them to complete their education. The students whose parents/guardians annual income is Rs. 2.50 lac or below are given scholarships in the range of Rs. 300/- p.m. to Rs. 820/- p.m. including reimbursement of maintenance allowance, tuition fee, exam fee and other fund.

1. Income Ceiling increased to Rs. 2.50 lacs.
2. Rate of Stipend is as under:-
 - (i) Compulsory non-refundable fees including tuition fee, as fixed by the Fees Fixation/Rationalization Committee of the State Government.
 - (ii) Academic allowance.

Sr. No.	Year	Name of Plan/Scheme	Budget Allocated (In Rs.)	Budget Utilized (In Rs.)	Total Application Received	Final Approved	Pending Applications (State Share)	No. Of Beneficiaries/ Students	Budget Unutilized along with reason thereof	Remarks
1	2020-21	Post Matric Scholarship to SC Students	55,00,00,000/-	52,00,00,000/-	37482	35125	555	23800	3,00,00,000/-	Budget unutilized due to Inactive Aadhar with their bank of the concerned students and delay verification on the part of College (L-1) & Nodal Body (L-2).
2	2021-22		80,00,00,000/-	72,00,00,000/-	45674	42471	341	27686	8,00,00,000/-	
3	2022-23		72,65,00,000/-	72,65,00,000/-	47735	44911	384	68307	0	
4	2023-24		94,87,67,000/-	70,00,00,000/-	47525	44457	388	58030	24,87,67,000/-	
5	2024-25		68,58,21,775/-	50,31,66,310/-	50510	46722	860	45862	18,26,55,465/-	Reason for variation: Backlog payments were made in the current year.
6	2025-26		18,57,58,203/-	17,95,49,763/-	NA	NA	NA	13244	62,08,0440/-	This scheme is shifted on the NSP Portal from the session 2025-26

Central Government Sponsored Plan/ Scheme form the financial year 2020 to 2026
Post Matric Scholarship to OBC Students

The Scheme was instituted by the Govt. of India to promote education among students of Haryana domicile belonging to Backward Classes. This scheme provides a stipend and reimbursement of tuition fee and examination fee to those BC students whose parent's/guardian's annual income from all sources is Rs. 2,50,000/- at present as per the guidelines of the social welfare department the eligible students are given only maintenance allowance.

Sr. No.	Year	Name of Plan/Scheme	Budget Allocated (In Rs.)	Budget Utilized (In Rs.)	Total Application Received	Total Final Approved	Pending Applications For Disbursement	No. Of Beneficiaries/ Students	Budget Unutilized along with reason thereof	Remarks (Reason of unutilized budget)
1	2020-21	Post Matric Scholarship to OBC Students	2,30,00,000/-	2,30,00,000/-	33758	27798	1966	8423	0	Budget unutilized due to Inactive Aadhar with their bank of the concerned students and delay in verification on the part of College & Nodal Body (Level - I & Level - II)
2	2021-22		11,00,40,000/-	9,00,00,000/-	45736	38015	2312	36521	2,00,40,000/-	
3	2022-23		4,20,00,000/-	4,00,00,000/-	36057	30387	954	10911	20,00,000/-	
4	2023-24		38,52,11,300/-	35,20,71,352/-	43622	38062	33727	62032	3,31,39,948/-	
5	2024-25		7,96,563/-	6,89,000/-	44888	37650	37650	83	1,07,563/-	Reason for variation : Backlog payments was made in the current year.
6	2025-26		6,30,00,000/-	2,49,77,095/-	This scheme is shifted on the NSP Portal from the session 2025-26			2888	3,80,22,905/-	(Due to technical problems the limit approx. Rs. 3,78,37,000/- has not been reversed to the SNA Account and the matter is under consideration with the Planning Department to resolve the issue with the knowledge of the SEWA Department.)

State Government Sponsored Plan/ Scheme form the financial year 2020 to 2026

CONSOLIDATED STIPEND SCHEME FOR THE WELFARE OF SCHEDULED CASTE STUDENTS PURSUING HIGHER EDUCATION IN GOVT. COLLEGES OF HARYANA

The scheme was introduced by the Govt. of Haryana in the year 2008-09. Under this scheme a stipend of Rs. 1000/- P.M for twelve months and an additional amount of Rs. 500/- P.M for twelve months to those S.C Students who are availing hostel facility has been given through electronic transaction. The Nodal Officer and staff will be paid honorarium in a year maximum of Rs. 4000/- and 2000/- respectively. The scheme covers only the students in Govt. Colleges of Haryana.

Sr. No.	Year	Name of Plan/Scheme	Budget Allocated (In Rs.)	Budget Utilized (In Rs.)	Total Application Received	Total Final Approved	Pending Applications For Disbursement	No. Of Beneficiaries/ Students	Budget Unutilized along with reason thereof (In Rs.)	Budget Unutilized along with reason thereof
1	2020-21	Consolidated Stipend Scheme for the Welfare of Scheduled Caste students pursuing Higher Education in Govt. Colleges of Haryana	45,00,00,000/-	13,49,94,000/-	48933	44810	NA	11397	31,50,06,000/-	Budget unutilized due to Inactive Aadhar with their bank of the concerned students and delay verification on the part of College & Nodal Body (Level -I & Level-II) & reminder issued to All Govt. Colleges of Haryana & reminder was issued on 10.09.2025.
2	2021-22		80,00,00,000/-	44,00,10,000/-	44817	44761	342	36668	35,99,90,000/-	
3	2022-23		45,00,00,000/-	44,99,58,000/-	47264	47195	501	37392	42,000/-	
4	2023-24		45,00,00,000/-	44,94,48,000/-	41754	41216	1604	37381	5,52,000/-	
5	2024-25		50,00,00,000/-	34,96,56,000/-	35018	33282	6303	29082	15,03,44,000/-	
6	2025-26		52,05,00,000/-	37,80,92,000/-	The Har-Chhatravritti portal has been reopened till 11.02.2026.			26980	14,24,08,000/-	Reason for variation: Backlog payments were made in the current year.

**State Government Sponsored Plan/ Scheme form the financial year 2020 to 2026
PROVIDING Free BOOKS TO SC STUDENTS OF GOVT. COLLEGES**

In the year 2008-09 the Govt. of Haryana introduced this scheme for the welfare of SC students. Under this scheme an amount of Rs. 2000/- P.A. for purchasing books, is given to the deserving SC students. The payment has been made through electronic transaction. The scheme covers only the students in Govt. Colleges of Haryana.

Sr. No	Year	Name of Plan/Scheme	Budget Allocated (In Rs.)	Budget Utilized (In Rs.)	Total Application Received	Total Final Approved	Pending Applications For Disbursement	No. Of Beneficiaries/ Students	Budget Unutilized along with reason thereof (In Rs.)	Budget Unutilized along with reason thereof
1	2020-21	Providing Free Books to SC Students of Govt. Colleges	9,00,00,000/-	2,70,00,000/-	48933	44810	NA	13500	6,30,00,000/-	Budget unutilized due to Inactive Aadhar with their bank of the concerned students and delay verification on the part of College & Nodal Body (Level -1 & Level-II)
2	2021-22		14,00,00,000/-	6,99,18,000/-	46119	44769	338	31959	7,00,82,000/-	
3	2022-23		8,00,00,000/-	7,98,74,000/-	49317	47118	935	39937	1,26,000/-	
4	2023-24		10,00,00,000/-	8,14,26,000/-	45884	41232	4435	40713	1,85,74,000/-	
5	2024-25		6,00,00,000/-	5,87,94,000/-	40419	33297	2379	29397	12,06,000/-	
6	2025-26		8,00,00,000/-	6,18,36,000/-	The Har-Chhatravriti portal has been reopened till 11.02.2026.			30918	1,81,64,000/-	The Har-Chhatravriti portal has been reopened till 11.02.2026.

State Government sponsored plan/scheme form the financial year 2020 to 2026

HARYANA STATE MERITORIOUS INCENTIVE SCHEME

The State Government has introduced a scheme on plan side during the financial year 2005-06. The main objective of the scheme is to encourage excellence in academics and overall development of the students. Under the scheme the male students (general category), female students (general category) and both male and female students (S.C. category) are given fixed annual scholarship based on their position/performance in Annual University Examination, in both graduate and post graduate classes at college level. The students who stand first in the Merit have been given Rs. 5000/- p.a., Second Rs. 3000/- p.a. Third 2000/- p.a. The scheme is only for Govt. Colleges.

Sr. No.	Year	Name of Plan/Scheme	Budget Alloted (In Rs.)	Budget Utilized (In Rs.)	Total Application Received	Total Final Approved	Pending Applications For Disbursement	No. Of Beneficiaries/Students	Budget Unutilized along with reason thereof (In Rs.)	Remarks
1	2020-21	Haryana State Meritorious Incentive Scheme	60,00,000/-	59,70,000/-	1726	1726	0	1726	30,000/-	Payment was not disbursed due to in-active aadhar & letter was issued to All Govt. Colleges in State on dated 27.06.2025 & reminder was issued on 25.07.2025 & reminder was issued on 25.07.2025.
2	2021-22		60,00,000/-	18,19,000/-	2825	2050	29	2021	41,81,000/-	
3	2022-23		60,00,000/-	59,93,000/-	2737	1983	1953	1759	7,000/-	
4	2023-24		88,00,000/-	77,96,000/-	2872	2173		2132	10,04,000/-	Reason for variation: Backlog payments were made in the current year.
5	2024-25		90,00,000/-	74,78,000/-	2817	1970	1970	2093	15,22,000/-	Verification completed and Payment will be done shortly.
6	2025-26		96,00,000/-	0						The Har-Chhatravritti portal has been reopened till 11.02.2026.

State Government sponsored plan/scheme form the financial year 2020 to 2026

HARYANA STATE MERIT SCHOLARSHIP UG/PG STUDENTS

The Govt. of Haryana has introduced this scheme to motivate the meritorious students of Haryana. This scheme provides an award to the students of Govt./Non-Govt. Colleges on the basis of Board/University merit. Detail of Rate of scholarship is as under:-

At Graduate level 300/- per month for the whole year

At Postgraduate level 450/- per month for the whole year

This scheme has benefited 500 students on the basis of 10+2 examination and 205 students on the basis of TDC-III university examination. This is a renewal scheme.

Sr. No.	Year	Name of Plan/Scheme	Budget Alloted (In Rs.)	Budget Utilized (In Rs.)	Total Application Received	Total Final Approved	Pending Applications For Disbursement	No. of Beneficiaries/Students	Budget Unutilized along with reason thereof (In Rs.)	Remarks
1	2020-21	Haryana State Merit Scholarship For UG/PG Students	30,00,000/-	28,65,600/-	756	756	0	756	1,34,400/-	Payment was not disbursed due to in-active aadhar & letter was issued to All Universities/Govt./Aided/Self Finance Colleges in State on dated 27.06.2025 & reminder was issued on 25.07.2025
2	2021-22		30,00,000/-	24,98,400/-	4174	1526	14	616	5,01,600/-	
3	2022-23		40,00,000/-	20,10,600/-	2717	1248	6	507	19,89,400/-	
4	2023-24		50,00,000/-	23,92,200/-	3161	1176	34	1180	26,07,800/-	
5	2024-25		50,00,000/-	21,78,000/-	3604	1193	1193	544	28,22,000/-	
6	2025-26		50,00,000/-	0	The Har -Chhatravriti portal has been reopened till 11.02.2026.					Verification completed for 2024-25 and Payment will be done shortly.

**State Government sponsored plan/scheme form the financial year 2020 to 2026
Haryana State Meritorious Incentive Scheme For CBSE Toppers in State**

The objective of the Scheme is to encourage the Meritorious Students who attain Top position in CBSE annual exams, by giving them a substantial amount as a motivating incentive. It has been instituted by Govt. of Haryana in order to encourage excellence in academics and overall development of the students. Under this Scheme two students (one boy & one girl student) are given annual Incentive based on their Merit position/performance in Haryana State in annual examination of 10th and 12th of CBSE every year. Under this scheme the toppers (1 Girl and 1 Boy) of 10th and 12th are awarded the actual fees paid by him/her upto Rs. 25000 /- and Rs. 1,00,000 /- p.a. respectively. It is also a renewal scheme.

Sr. No.	Year	Name of Plan/Scheme	Budget Alloted (In Rs.)	Budget Utilized (In Rs.)	Total Application Received	Total Final Approved	No. Of Beneficiaries/Students	Budget Unutilized along with reason thereof (In Rs.)	Remarks
1	2020-21	Haryana State Meritorious Incentive Scheme For CBSE Toppers in State	10,00,000/-	-	-	-	-	10,00,000/-	CBSE Delhi is not providing toppers list after issuing so many letters and reminders on 01.02.2021, 24.01.2023,28.07.2023, 09.08.2023, 06.10.2023.
2	2021-22		10,00,000/-	-	134	0	-	10,00,000/-	
3	2022-23		10,00,000/-	-	98	0	-	10,00,000/-	
4	2023-24		15,00,000/-	-	94	0	-	15,00,000/-	
5	2024-25		15,00,000/-	-	135	0	-	15,00,000/-	
6	2025-26		17,00,000/-	-	--	-	-	-	The Har -Chhatravritti portal has been reopened till 11.02.2026.

State Government sponsored plan/scheme form the financial year 2020 to 2026

SCHEME INTRODUCED BY THE HARYANA GOVT. FOR MERIT SCHOLARSHIP TO UNDER GRADUATE GIRL STUDENTS.

The State Government introduced this Scheme on plan side during the financial year 2005-06. The main objective of the scheme is to enable meritorious girl students of Haryana to pursue higher education. It has been instituted in order to attain the national goal in making all our efforts to provide good education and bringing women in the mainstream of the society. The 10 topper girl students who after passing 10+2 class with at least 60% marks are studying in any Govt. institution pursuing general degree courses are awarded under the scheme. The amount of the scholarship awarded has been Rs. 3000/- per college per student annually. This scheme is renewed upto TDC III.

Sr. No.	Year	Name of Plan/Scheme	Budget Allotted (In Rs.)	Budget Utilized (In Rs.)	Total Final Approved	Total Application Received	No. Of Beneficiaries /Students	Budget Unutilized along with reason thereof (In Rs.)	Remarks
1	2020-21	Haryana State Merit Scholarship For UG Girls Top-10 Students	50,00,000/-	44,61,000/-	1487	1487	1487	5,39,000/-	Payment was not disbursed due to in-active aadhar & letter was issued to All Govt. Colleges in State on dated 27.06.2025 & reminder was issued on 25.07.2025.
2	2021-22		50,00,000/-	44,16,000/-	2904	1258	1472	5,84,000/-	
3	2022-23		50,00,000/-	35,34,000/-	1841	1035	1178	14,66,000/-	
4	2023-24		73,00,000/-	30,24,000/-	1957	874	1008	42,76,000/-	
5	2024-25		79,00,000/-	24,99,000/-	1947	638	833	54,01,000/-	Reason for variation: Backlog payments were made in the current year.
6	2025-26		84,00,000/-	0	The Har -Chhatravritti portal has been reopened till 11.02.2026.			Verification completed for 2024-25 and Payment will be done shortly.	

State Government sponsored plan/scheme form the financial year 2020 to 2026

CONSOLIDATED STIPEND SCHEME FOR THE WELFARE OF GRAND CHILDREN OF FREEDOM FIGHTERS.

In this scheme Rs.2000/- P.A. for books and a stipend of Rs. 1000/- per month for twelve months are given to all such students. This scheme covers the students of Govt./ Non-Govt. Aided Colleges of Haryana.

Sr. No.	Year	Name of Plan/Scheme	Budget Allotted (In Rs.)	Budget Utilized (In Rs.)	Total Final Approved	Total Application Received	No. Of Beneficiaries/St u dents	Budget Unutilized along with reason thereof (In Rs.)	Remarks
1	2020-21	Consolidated Stipend Scheme For Grand Children of Freedom Fighters	30,00,000/-	6,86,000/-	49	49	49	23,14,000/-	Payment was not disbursed due to in-active aadhar & letter was issued to All Govt. Colleges in State on dated 27.06.2025 & reminder was issued on 25.07.2025. Reason for variation: Backlog payments were made in the current year.
2	2021-22		30,00,000/-	3,64,000/-	85	73	26	26,36,000/-	
3	2022-23		30,00,000/-	15,82,000/-	67	57	113	14,18,000/-	
4	2023-24		44,00,000/-	2,10,000/-	55	38	15	41,90,000/-	
5	2024-25		50,00,000/-	5,32,000/-	39	28	38	44,68,000/-	
6	2025-26		53,00,000/-	0	The Har-Chhatravritti portal has been reopened till 11.02.2026.			Verification completed for 2024-25 and Payment will be done shortly.	

State Government sponsored plan/scheme form the financial year 2020 to 2025

Lower Income Group Scheme

The main object of the scheme is to help those low income group students who cannot complete their education without Government help. The criteria for apply in this scheme is Rs. 12000/- or less income of family per annum.

Sr. No.	Year	Name of Plan/Scheme	Budget Alloted (In Rs.)	Budget Utilized (In Rs.)	Total Final Approved	Total Application Received	No. Of Beneficiaries/Stu dents	Budget Unutilized along with reason thereof (In Rs.)	Remarks
1	2020-21	Lower Income Group Scheme	NIL	NIL	--	--	NIL	NIL	No budget allotted from the year 2020-21 because no candidate fulfill the conditions of the scheme.
2	2021-22		NIL	NIL	--	--	NIL	NIL	
3	2022-23		NIL	NIL	--	--	NIL	NIL	
4	2023-24		NIL	NIL	--	--	NIL	NIL	
5	2024-25		NIL	NIL	--	--	NIL	NIL	
6	2025-26		NIL	The Har-Chhatravritti portal has been reopened till 11.02.2026.					

Technical Education

The desired information regarding pendency under PMS up to 05-02-2026 is as under:

Sr. no.	Academic Year	PMS-SC		PMS-BC	
		No. of pending cases*	Reason of pendency	No. of pending cases	Reason of pendency
1	2018-19	47	Budget received recently and payment process has been initiated	08	Budget received recently and payment process has been initiated
2	2019-20	01		Nil	
3	2020-21	41#		81#	
4	2021-22	Nil#	---	61	
5	2022-23	01#	Payment process has been initiated	106#	<ul style="list-style-type: none"> • Non-availability of budget • Inactive aadhaar seeding for DBT
6	2023-24	05#		2873	

Sr. no.	Academic Year	PMS-SC			PMS-BC		
		Applications pending for approval	Applications approved but pending for disbursement	Reason of pendency	Applications pending for approval	Applications approved but pending for disbursement	Reason of pendency
7	2024-25	1403	71	<ul style="list-style-type: none"> • Document deficiency • Verification is under process • For 71 student's payment process has been initiated 	2156	7056	<ul style="list-style-type: none"> • Unavailability of budget • Document deficiency • Verification is under process

*Most of the genuine applications for the session 2021-22 to 2023-24 have been processed and remaining applications are pending due to documents deficiency. Whenever, any student removes the documents deficiency, his/ her scholarship is processed immediately.

{2020-21: (SC-07 & BC-03)2021-22: (SC-14), 2022-23: (SC-20 & BC-07)and 2023-24: (SC-15)} applications approved but the students left the course in midway.

Medical Education & Research Department

The information of year wise pendency data of Post Matric Scholarship Scheme for Schedule Caste beneficiaries till 16.02.2026 is as under:-

Sr. No.	Academic Year	Total Applicants(A)	PMS disbursed to the beneficiaries(B)	Number of rejected cases(C)	Total Pending Beneficiaries D=(A-B-C)	Reason for pendency of the PMS & Rejected
1	2020-21	5270	3706	227	1337	<ul style="list-style-type: none"> • 22 beneficiaries were from outside Haryana and physical verification pending from the other states. • 110 beneficiaries have not linked their Aadhar with their bank account. • 180 beneficiaries not recommended by the Institutes. • Disbursement of 473 beneficiaries is pending due to lack of budget and demand of budget is already sent to SEWA department vide this office letter dated 13.08.2025, 26.08.2025, 13.11.2025, 20.11.2025. • 456 applications are pending at student level • 96 applications are pending at L1 level i.e. Institute Level for verification.
2	2021-22	4862	4153	275	434	<ul style="list-style-type: none"> • 44 beneficiaries have not seeded their aadhar with their bank account. • 4 beneficiaries are from outside Haryana and physical verification is pending from the concern state. • 245 applications are pending at student level • 141 applications are pending at L1 level i.e. Institute Level for verification.
3	2022-23	5632	4831	579	222	<ul style="list-style-type: none"> • 24 beneficiaries have not seeded their aadhar with their bank account. • 24 beneficiaries are from outside Haryana and physical verification is pending from the concern state. • 91 applications are pending at student level

Sr. No.	Academic Year	Total Applicants(A)	PMS disbursed to the beneficiaries(B)	Number of rejected cases(C)	Total Pending Beneficiaries D=(A-B-C)	Reason for pendency of the PMS & Rejected
						<ul style="list-style-type: none"> • 51 applications are pending at L1 level i.e. Institute Level for verification. • Disbursement of 32 beneficiaries is under process (at the stage of bill generation).
4	2023-24	5933	5247	343	343	<ul style="list-style-type: none"> • 41beneficiaries have not seeded their aadhar with their bank account. • 58beneficiaries are from outside Haryana and physical verification is pending from the concern state. • 144 applications are pending at student level • 67 applications are pending at L1 level i.e. Institute Level for verification. • Disbursement of 33 beneficiaries is under process (at the stage of bill generation).
5	2024-25	6614	5921	280	413	<ul style="list-style-type: none"> • 102 beneficiaries have not seeded their aadhar with their bank account. • 86 beneficiaries are from outside Haryana and physical verification is pending from the concern state. • 125 applications are pending at student level • 49 applications are pending at L1 level i.e. Institute Level for verification. • Disbursement of 51 beneficiaries is under process (at the stage of bill generation).

The information of year wise pendency data of Post Matric Scholarship Scheme for Other Backward Classes categories beneficiaries till 16.02.2026 is as under:-

Sr. No.	Academic Year	Total Applicants (A)	PMS disbursed to the beneficiaries (B)	Number of rejected cases (C)	Total Pending Beneficiaries D=(A-B-C)	Reason for pendency of the PMS & Rejected
1	2020-21	1456	933	109	414	<ul style="list-style-type: none"> • 44 beneficiaries have not linked their Aadhar with their bank account. • 287 applications are pending at student level • 70 applications are pending at Institute level for verification. • Disbursement of PMS of 13 beneficiaries under process (at the stage of bill generation).
2	2021-22	1181	447	98	636	<ul style="list-style-type: none"> • Disbursement of 401 beneficiaries is pending due to lack of budget and demand of budget is already sent to SEWA department vide this office letter dated 13.08.2025, 26.08.2025, 13.11.2025, 20.11.2025. • 37 beneficiaries have not linked their Aadhar with their bank account. • 140 applications are pending at student level. • 58 applications are pending at Institute level for verification.

3	2022-23	1658	1185	139	334	<ul style="list-style-type: none"> • Disbursement of 104 beneficiaries is pending due to lack of budget and demand of budget is already sent to SEWA department vide this office letter dated 13.08.2025, 26.08.2025, 13.11.2025, 20.11.2025. • 01 beneficiaries were from outside Haryana and physical verification pending from the other states. • 18 beneficiaries have not linked their Aadhar with their bank account. • 156 applications are pending at student level • 55 applications are pending at Institute level for verification.
4	2023-24	2041	1402	99	540	<ul style="list-style-type: none"> • 12 beneficiaries were from outside Haryana and physical verification pending from the other states. • 26 beneficiaries have not linked their Aadhar with their bank account. • 178 applications are pending at student level • 147 applications are pending at Institute level for verification. • Disbursement of 187 beneficiaries is pending due to lack of budget and demand of budget is already sent to SEWA department vide this office letter dated 13.08.2025, 26.08.2025, 13.11.2025, 20.11.2025.
5	2024-25	2822	Nil	99	2723	Budget not received from SEWA department yet.

ANIMAL HUSBANDRY & DAIRYING DEPTT.

The desired information regarding pendency under PMS up to 19-02-2026 is as under:-

Sr. No.	Academic Year	PMS-SC		PMS-BC	
		No. of pending cases	Reason for pendency	No. of pending cases	Reason for pendency
1.	2018-19	0	Scholarship already disbursed to all eligible students.	-	Scholarship already disbursed to all eligible students
2.	2019-20	0	-Do-	0	-Do-
3.	2020-21	0	-Do-	0	-Do-
4.	2021-22	2	Sent back for correction and pending at level of students	25	Sent back for correction and pending at level of students
5.	2022-23	03	02 Application sent back for correction and pending at the level of students. And 01 payment is pending due to student Adhaar not seeded with bank account	08	07 Application sent back for correction and pending at the level of students. And 01 payment is pending due to student Adhaar not seeded with bank account
6.	2023-24	09	08 Application sent back for correction and pending at the level of students. And 01 student payment is pending due to student Aadhaar not seeded with bank account	24	22 Application sent back for correction and pending at the level of students. And 02 payment is pending due to student Adhaar not seeded with bank account
7.	2024-25	35	35 Application sent back for correction and pending at the level of students. And 02 student payment is under process	308	Budget for OBC student for the year 2024-25 is still awaited and verification is under process.

***Most of the genuine applications for the session 2021-22 to 2023-24 have been processed and remaining applications are pending due to documents deficiency. Whenever, any student removes the documents deficiency, his/ her scholarship is processed immediately.**

The Committee minutely examine the contents of the replies and satisfied therewith. Therefore, the Committee decided to drop the matter.

To fill up the vacancies of backlog of the Scheduled Castes, Scheduled Tribes and other Backward Classes categories in the Central Higher Education Institutions/Universities etc.

The previous Committee (2021-22) was take up the matter of vacancies of backlog of the Scheduled Castes, Scheduled Tribes and other Backward Classes Categories in the Central Higher Education Institutions/Universities.

The recommendation and observation of the previous committee (48th Report) supplied vide letter dated 04.04.2025 and subsequent reminders dated 17.09.2025 & 08.01.2025, were also given to supply the reply, but the Chief Secretary to Government, Haryana, Human Resources-III Branch has not supplied the reply so far.

However, the direction to supply the reply to the Additional Chief Secretary, Higher Education Department vide letter dated 12.02.2026, has been given which was placed before the Committee in its meeting held on dated 14.02.2026. After examine the reply, the Committee decided to keep pending this matter which will be taken up in the subsequent meetings.

Urban Local Bodies Department

(Central/State's share schemes for the Welfare of Scheduled Castes and Backward Classes Category alongwith allotment/ utilization of Budget of Scheduled Castes/Backward Classes Component Plan).

The previous Committee (2022-2023 & 2024-25) was take up the matter of the schemes available for the Welfare of the Scheduled Castes & Backward Classes categories, vacancies & backlog available in the direct recruitment and promotional posts, status of Malin-Bastis, facilities to scavengers as well as budget allotted under the component plan of Scheduled Castes/Backward Classes and utilization of the same etc. in its meeting held on dated 25.01.2023 at Haryana Vidhan Sabha, Chandigarh.

The recommendations and observations of the Committee through the 48th report was supplied to the concerned departments vide letter dated 04.04.2025 to provide the requisite information at the earliest. Besides it, two reminders on dated 17.09.2025 & 08.01.2026 were also written in this regard but till date no any response has been received from the quarters concerned.

The department is fail to supply the requisite information to the Committee and this matter was brought to the notice of the Committee in its meeting held on dated 27.02.2026. The Committee was disappointed on non supply of requisite information by the department and decided to taken up the matter in the subsequent meetings.

Regarding construction of the roads in the rural areas relating to the Scheduled Castes categories.

The previous Committee (2021-22 & 2024-25) was take up the matter of utilization of funds of component plan of SC categories by the Public Works (B&R) Department, Agriculture and Farmers Welfare Department, Irrigation & Water Resources Department, Rural Development and Development & Panchayat Department. The previous committee only could conduct the oral examination of three departments i.e. Public Works (B&R) Department, Agriculture and Farmers Welfare Department, Irrigation & Water Resources Department but due to incomplete information supplied by the departments the committee was not satisfied. Moreover, the department could not furnish their requisite information till the presented of the 48th report of the previous committee.

The recommendations/observations of the Committee through the 48th report were supplied to the concerned departments vide letter dated 04.04.2025 and two reminders on dated 17.09.2025 & 08.01.2026 were also written in this regard but till date no any response has been received from the quarters concerned.

The Engineer-in-Chief, Public Works (B&R) Department submit the reply vide memo dated 27.02.2025 which was placed before the Committee in its meeting held on dated 27.02.2026. The relevant reply is reproduced as under:-

Sr. No.	Content	Latest Status
4	Examination of following departments on the following matters:-	
(ix)	(a)	The matter was suo-moto take-up by the previous Committee in respect of construction of the roads in the rural areas relating to the Scheduled Castes categories.
		List of Kacha Path having 6 Karam more leading to villages having SC population more than 40% and Condition survey of roads leading to village having SC population more than 40% has been prepared and is placed below at Flag-A .
	(b)	Representation : Shri Charanjit Singh and others, Jr. Engineer (Civil) PWD(B&R), Haryana, Chandigarh for providing proper representation in promotion to the employees of the Scheduled Castes categories.
		The requisite information has already been submitted to the Secretary, Haryana Vidhan Sabha Secretariat vide this office memo No. 48-EI-2024/22021/ES-I dated 06.02.2025. However, the copy of the same is enclosed at Flag-B for ready reference..
(xi)	Rural Development Department, Energy Department, Public Health Engineering Department and PW(B&R) Department etc.	
	Facilities providing to the colonies constructed under the Mahatma Gandhi Gramin Basti Yojna.	The requisite information has already been submitted to the Secretary, Haryana Vidhan Sabha Secretariat vide this office memo No. 04-Plg-2024/10890/Plg. dated 23.01.2025. However, the copy of the same is enclosed at Flag-C for ready reference.

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Ambala Circle													
PD-I AMBALA CANTT													
NIL													
TOTAL AP I					0.00		0.00	0.00	0.00				
PD-II AMBALA CANTT													
1	PD-II, Ambala Cantt	Ambala	Mullana	Link road to Duliana (Raod ID 263)	0.390	ACS to Govt., Hr., PW (B&R) & Arch.	11.56	527.23	532.46	04.01.2020	03.10.2020	Work Completed	
2	PD-II, Ambala Cantt	Ambala	Mullana	Mullana - Dhanaura Road to Duliana (Raod ID 288)	0.530	Deptt. Memo No. 09/692/2019-3	11.07						
3	PD-II, Ambala Cantt	Ambala	Mullana	Link Road Dheen to Saran (Raod ID 296)	4.400	B&R(W) dt. 11.07.2019	17.76						
4	PD-II, Ambala Cantt	Ambala	Mullana	Adhoya - Chhapar road to Bhagwanpur Fatehpur (Raod ID 299)	1.670		63.45						
5	PD-II, Ambala Cantt	Ambala	Mullana	Kesri Railway Station Dhurala to Chudiala (Raod ID 319)	1.450		41.09						
6	PD-II, Ambala Cantt	Ambala	Mullana	Link Road Mohri - Kesri - Bhita road to Langer Chhani Govt. School (Raod ID 343)	0.400		2.40						
7	PD-II, Ambala Cantt	Ambala	Mullana	Link Road to G.M.S. Adhoya (Raod ID 357)	0.200		20.20						
8	PD-II, Ambala Cantt	Ambala	Mullana	Jagadhri - Ambala Road to Hameedpur (Raod ID 392)	0.620		9.42						
9	PD-II, Ambala Cantt	Ambala	Mullana	Tangail to Rolaheri (Raod ID 8619)	1.000		27.12						
10	PD-II, Ambala Cantt	Ambala	Mullana	Subri to Raj Mandal Farm (Raod ID 9250)	1.590		62.30						
11	PD-II, Ambala Cantt	Ambala	Mullana	Link Road from Jahangirpur to Village Salehpur (Raod ID 10034)	1.770		55.46						

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
12	PD-II, Ambala Cantt	Ambala	Mullana	Link Road from Jahangirpur to Village Mukand Majra (Raod ID 10035)	1.440		46.07						
13	PD-II, Ambala Cantt	Ambala	Mullana	Link Road from Jahangirpur to Village Kansepur (Raod ID 10036)	2.270		70.52						
14	PD-II, Ambala Cantt	Ambala	Mullana	Link Road from Sohana to Budian (Raod ID 10037)	1.400		42.84						
15	PD-II, Ambala Cantt	Ambala	Mullana	Adhoya - Chhapar Road to Saran (Raod ID 298)	0.380		24.09						
16	PD-II, Ambala Cantt	Ambala	Mullana	Link Road to H.B. Duliani (Raod ID 261)	0.570		4.31						
17	PD-II, Ambala Cantt	Ambala	Mullana	Link Road Adhoya to Thamber (Raod ID 351)	2.200		76.60						
18	PD-II, Ambala Cantt	Ambala	Mullana	Wdg. & Stg. of Jagadhri - Ambala road to Lawani (Raod ID 247)	1.700	ACS to Govt., Hr., PW (B&R) & Arch. Deptt. Memo No. 09/849/2021-3 B&R(W) dt. 31.12.2021	38.90	43.48	42.22	18.05.2022	17.08.2022	Work Completed	-
19	PD-II, Ambala Cantt	Ambala	Mullana	Wdg. & Stg. of link road Rajouli to Sarakpur (Raod ID 301)	1.500	ACS to Govt., Hr., PW (B&R) & Arch. Deptt. Memo No. 09/523/2021-3 B&R(W) dt. 18.11.2021	43.90	45.09	44.75	18.05.2022	17.08.2022	Work Completed	-

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks	
						No. and date	Amount(Rs. in Lacs)							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
20	PD-II, Ambala Cantt	Ambala	Mullana	Wdg. & Stg. from Adhoya - Akalgarh road to Tolanwali (Road ID 378)	1.530	ACS to Govt., Hr., PW (B&R) & Arch. Deptt. Memo No. 09/852/2021-3 B&R(W) dt. 29.12.2021	48.48	52.83	53.77	18.05.2022	17.08.2022	Work Completed	-	
21	PD-II, Ambala Cantt	Ambala	Mullana	Link Road to Binjalpur (Road ID 266)	0.450	Addl. Chief Secretary to Govt., Haryana	6.93	257.11	0.00	13.10.2025	11.04.2026	Work yet to be started (Due to Winter Season Bituminous work cannot be executed)	-	
22	PD-II, Ambala Cantt	Ambala	Mullana	Rampur - Allahpur - Chhapra (Road ID 307)	2.800	Public Works (B&R) & Arch. Deptt. memo	40.54						-	
23	PD-II, Ambala Cantt	Ambala	Mullana	New Haryana State Highway to Bihta (Road ID 309)	0.700	No. 9/37/2025-3B&R(W) dt. 17.03.2025	10.53						-	
24	PD-II, Ambala Cantt	Ambala	Mullana	Link road Bihta to Ray. Station Kesri (Road ID 321)	1.720		31.13						-	
25	PD-II, Ambala Cantt	Ambala	Mullana	Jagadhri - Ambala Road to Site No.4 (Road ID 391)	0.900		13.34						-	
26	PD-II, Ambala Cantt	Ambala	Mullana	Kalpi - Jeoly road to Gola Goli (Road ID 7782)	2.680		38.41						-	
27	PD-II, Ambala Cantt	Ambala	Mullana	Link road to Taprian (Road ID 7788)	1.100		16.07						-	
28	PD-II, Ambala Cantt	Ambala	Mullana	Didlu to Tandwali (Road ID 365)	4.500	Addl. Chief Secretary to Govt., Haryana	64.03						-	
29	PD-II, Ambala Cantt	Ambala	Mullana	Link road Adu Majra - Berson to Mohri to Lalyana (Road ID 10162)	1.860	Public Works (B&R) & Arch. Deptt. memo No. 9/74/2025-	48.19						Work in Progress	-
30	PD-II, Ambala Cantt	Ambala	Mullana	Link road Dukheri to Haripur to Ghasipur (Road ID 9244)	3.330	3B&R(W) dt. 17.03.2025	89.68						-	
TOTAL AP II					47.25		1076.39	925.74	673.20					
PD-I KURUKSHETRA														

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	PD-1, KKR	Kurukshetra	Pehowa	Gumthala Garhu to Dera Fateh Singh Road (Road ID 10824)	3.300	ACS 9/37/2025-3B&R(W), dated 17.03.2025	49.15	148.62	94.27	09.09.2025	15.01.2026	Work Physically completed.	-----
2	PD-1, KKR	Kurukshetra	Pehowa	Dhanirampura to Umai Sainsa (Road ID 7870)	3.600	ACS9/37/2025-3B&R(W), dated 17.03.2025	73.53					Variation Case and Final Bill is under preparation	
3	PD-1, KKR	Kurukshetra	Pehowa	Pehowa Cheeka road Sitara Road (Road ID 7827)	3.500	ACS 9/37/2025-3B&R(W), dated 17.03.2025	56.21						
4	PD-1, KKR	Kurukshetra	Pehowa	Pehowa Cheeka Road to Shahpur with links to Jora Sahib (Road ID 7830)	3.300	ACS9/37/2025-3B&R(W), dated 17.03.2025	57.44						
5	PD-1, KKR	Kurukshetra	Thanesar	Kamoda to Lohar Majra via Khijarpura	3.500	ACS 9/20/2020-3B&R(W)	169.50	128.55	128.55	20.05.2021	20.11.2021	Work completed	-----
TOTAL KP I					17.40		405.83	277.17	222.82				
PD-II KURUKSHETRA													
NIL													
TOTAL KP II					0.00		0.00	0.00	0.00				
TOTAL Ambala Circle					64.65		1482.22	1202.91	896.02				
Bhiwani Circle													
Bhiwani Division													
1	PD Bhiwani	Bhiwani	Bawani Khera	Special repair of road providing Wdg. With hard shouldering Wdg./Stg.on Bailyali to Jamalpur road from Km. 0.00 to 9.50 in Bhiwani Distt. (Road ID No. 2165)	9.500	09/694/2019-3 B&R(W) dated 08.07.2019	304.09	230.18	248.72	04.09.2019	03.03.2020	Work Completed	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
2	PD Bhiwani	Bhiwani	Tosham	Special repair by providing Wdg /Stg. on HTB road to Dang Kalan road from Km. 0.00 to 2.00 in Bhiwani Distt. (Road ID No. 2168)	2.000	09/694/2019-3 B&R(W) dated 08.07.2019	68.7	203.34	207.4	29.09.2019	09.03.2020	Work Completed	
3	PD Bhiwani	Bhiwani	Loharu	Rupana khara road via Dhulkot road from km. 0.00 to 5.90 in Bhiwani District (Road ID 2079	5.900	09/774/2019-3 B&R(W) date 26.07.2019	136.21			29.09.2019	09.03.2020	Work Completed	
4	PD Bhiwani	Bhiwani	Bhiwani	Special repair by providing raising on Tosham Bhiwani road in Bhiwani Distt. From Km. 61.860 to 83.160 (MDR 108) (Road ID No. 2155)	21.30	09/154/2019-3 B&R (W) dated 13.02.2019	2383.18	1791.62	1707.92	10.06.2019	09.12.2020 09.05.2021	Work Completed	
5	PD Bhiwani	Bhiwani	Bawani khara	Special repair by providing and laying widening & Stg. on Badesra to Meham road from Km. 0.00 to 8.110 in Bhiwani District(Road ID No. 6663).	8.11	09/42/2021/3 B&R (W) dated 01.03.2021	368.8	433.35	436.92	08.05.2021	30.06.2021	Work Completed	
6	PD Bhiwani	Bhiwani	Tosham	Special repair by providing and laying widening & Stg. on Tosham Sagwan to Balyali via Gandhi Nagar road from Km. 0.00 to 4.65 in Bhiwani District(Road ID No. 2166).	4.65	09/154/2021/3 B&R (W) dated 31.05.2021	244.51	206.29	223.77	12.02.2021	15.06.2022	Work Completed	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
7	PD Bhiwani	Bhiwani	Bawani khera	special repair by providing and laying widening & Stg. on Rampura to Goshala Baiyali road from km 0 to 2.30 in Bhiwani Distt. (HSAMB Road ID No. 6611)	2.30	09/74/2021/3 B&R (W) dated 21.12.2021	96.52	95.66	98.53	06.07.2021	05.11.2021	Work Completed	
8	PD Bhiwani	Bhiwani	Bawani khera	special repair by providing and laying Wdg. & Stg. on Baba Jagan Nath Mandir to Mata Massani at Village Lohari Jattu road from Km. 0.00 to 2.10 in Bhiwani District. (Road ID No. 9980).	2.10	09/42/2021/3 B&R (W) dated 01.03.2021	87.11	105.86	92.21	01.07.2021	10.10.2021	Work Completed	
9	PD Bhiwani	Bhiwani	Bawani khera	special repair by providing and laying Wdg. & Stg. on HTB road to Aurang Nagar via Hazampur road from Km. 0.00 to 1.60 in Bhiwani District. (Road ID No. 2032).	1.60	9/85/2021-3 B&R (W) Dated 08.03.2021	105.71	113.8	108.78	10.07.2021	30.10.2021	Work Completed	
10	PD Bhiwani	Bhiwani	Bawani khera	special repair by providing and laying Wdg. & Stg. on Badesra to bhaini Bheron road from Km. 0.00 to 6.30 in Bhiwani District. (Road ID No. 417).	6.30	09/42/2021/3 B&R (W) dated 01.03.2021	318.36	381.68	397.16	17.06.2021	08.12.2021	Work Completed	
11	PD Bhiwani	Bhiwani	Bawani khera	special repair by providing and laying widening & Stg. on Gujrani to City Railway Station road from Km. 0.00 to 3.04 in Bhiwani District (Road ID No. 5927).	3.04	09/42/2021/3 B&R (W) dated 01.03.2021	140.6	159.62	156.27	02.07.2021	01.01.2022	Work Completed	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
12	PD Bhiwani	Bhiwani	Bawani khera	special repair by pdg. Wdg./ Slg. of road fom HTB to Aurang Nagar Flag Station via Milakpur road from Km. 0.00 to 2.35 in Bhiwani District. (Road ID 2039)	2.35	09/85/2021/3 B&R (W) dated 08.03.2021	97.19	109.67	80.75	29.07.2021	28.01.2022	Work Completed	
13	PD Bhiwani	Bhiwani	Lohanu	special repair by providing and laying Wdg. & Slg. on Gurera to Dhani Silanwali road from KM 0 to 6.00 in Bhiwani Distt. (Road ID No. 659)	6.00	09/736/2021/3 B&R (W) dated 15.12.2021	297.43	218.16	227.79	10.05.2022	09.11.2022	Work Completed	
TOTAL PD Bhiwani					75.15		4648.41	4849.23	3986.22				
Ch.Dadri Division													
1	PD Ch. Dadri	Ch. Dadri	Ch. Dadri	Lamba Kohlawas to Sonf Kasni road.	3.55	Memo no.09/774/2019-3	130.81	145.12	119.40	28.09.2019	27.02.2020	Work Completed	
2	PD Ch. Dadri	Ch. Dadri	Ch. Dadri	Lamba Kohlawas road.	1.16	B&R (W) on dated 26.07.2019	28.62						
TOTAL Ch. Dadri Division					4.71		159.43	145.12	119.40				
TOTAL Bhiwani Circle					79.86		4807.84	4194.35	4105.62				
Chandigarh Circle													
PD Naraingarh													
1	Naraingarh	Yamuna Nagar	Sadhaura	Estimate for the work by way of widening and strengthening of link road from State Highway No.1 to Rayanwala in Yamuna Nagar Distt. ID.936	4.75	09/179/2021-3B&R (W) Dt.4.10.2021	373.63	391.1	431.53	14.07.2022	20.07.23	Work Completed	Under DLP

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
2	Naraingarh	Yamuna Nagar	Sadhaura	Providing widening & strengthening of link road to Dayalgarh in Yamuna Nagar Distt. ID.761	1.1	9/17/2021-3B&R(W) dt. 3.11.2021	54.19	50.1	52.74	28.04.2022	27.08.2022	Work Completed	Under DLP
3	Naraingarh	Yamuna Nagar	Sadhaura	Providing widening with paver block on link road from Zimidara Rice Mills Sabapur road to leading Sadhaura via Satsang Bhawan in Yamuna Nagar Distt. ID.2811	0.6	9/506/2021-3 B&R(W) Dt. 28.10.2021	38.12	31.17	32.04	20.05.2022	19.09.2022	Work Completed	Under DLP
4	Naraingarh	Yamuna Nagar	Sadhaura	Providing strengthening of link road to PHC Sadhaura in Yamuna Nagar Distt. ID.946	2.3	09/619/2021-3 B&R (W) Dt. 25.11.2021	79.25	95.32	88.15	4.6.2022	3.9.2022	Work Completed	Under DLP
5	Naraingarh	Yamuna Nagar	Sadhaura	Providing Strengthening of link road from Noshera to Shampur in Yamuna Nagar Distt. ID.1012	1	9/479/2021-3 B&R(W) Dt. 27.10.2021	12.6	13.76	13.87	1.6.2022	31.08.2022	Work Completed	Under DLP
6	Naraingarh	Yamuna Nagar	Sadhaura	Providing Widening & strengthening of link road from Shampur to Sabapur in Yamuna Nagar Distt. ID.9273	1.25	09/44/2021-3 B&R(W) Dt.2.3.2021	24.12	27.59	29.19	26.10.21	25.1.2022	Work Completed	Under DLP
7	Naraingarh	Yamuna Nagar	Sadhaura	Providing interlocking paver block of link road from Sadhaura Bilaspur road to Bhil Chhaper in Yamuna Nagar Distt. ID.972	0.42	9/33/2021-3 B&R(W) Dt. 03.03.2021	16.58	14.54	14.54	23.12.21	22.3.2022	Work Completed	Under DLP
8	Naraingarh	Yamuna Nagar	Sadhaura	Providing paver block of link road from Sadhaura Kapal Mochan Machrauli Road to Shampur in Yamuna Nagar Distt. ID.1011	0.3	9/33/2021-3 B&R(W) Dt. 03.03.2021	21.88	19.44	13.81	23.12.21	22.3.2022	Work Completed	Under DLP

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
9	Naraingarh	Yamuna Nagar	Sadhaura	Providing paver block of link road from Sadhaura to Kota Ranjitpur road to Ismilpur in Yamuna Nagar Distt. ID.1003	0.15	9/33/2021-3 B&R(W) Dt. 03.03.2021	9.19	7.78	7.51	6.12.2021	05.02.2022	Work Completed	Under DLP
10	Naraingarh	Yamuna Nagar	Sadhaura	Providing widening and strengthening of link road to Faquir majra in Yamuna Nagar Distt. ID.969	1.25	9/33/2021-3 B&R(W) Dt. 25.11.2021	42.03	43.09	45.5	02.12.2022	01.04.2023	Work Completed	Under DLP
11	Naraingarh	Yamuna Nagar	Sadhaura	Providing widening & Strengthening of link road to Munda Khara in Yamuna Nagar Distt. ID.970	1.14	9/33/2021-3 B&R(W) Dt. 22.11.2021	39.13	34.97	35.82	27.05.2022	10.11.2022	Work Completed	Under DLP
12	Naraingarh	Yamuna Nagar	Sadhaura	Providing Widening & strengthening of link road from Kala Amb Barara Shahbad road to Doomanwala in Yamuna Nagar Distt. ID.928	4.21	09/44/2021-3 B&R(W) Dt.4.10.2021	195.97	86.68	205.14	6.5.2022	5.11.2022	Work Completed	Under DLP
13	Naraingarh	Yamuna Nagar	Sadhaura	Providing Widening & strengthening of link road to Dalhore in Yamuna Nagar Distt. ID.955	1.32	09/44/2021-3 B&R(W) Dt.22.11.2021	41.17	43.22	46.51	15.07.2022	10.12.2022	Work Completed	Under DLP
14	Naraingarh	Yamuna Nagar	Sadhaura	Providing Widening & strengthening of link road from Bari Pabni sarwana road to Pansal in Yamuna Nagar Distt. ID.952	0.5	09/44/2021-3 B&R(W) Dt.14.10.2021	37.53	38.44	36.59	12.09.2022	11.12.2022	Work Completed	Under DLP

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
15	Naraingarh	Yamuna Nagar	Sadhaura	Providing Widening & strengthening of link road from Gianewala to Marwa Khurd Yamuna Nagar Distt. ID.945	1.1	9/33/2021-3 B&R(W) Dt. 31.12.2021	33.02	29.47	29.75	13.08.2023	12.11.2023	Work Completed	Under DLP
16	Naraingarh	Ambala	Naraingarh	Providing interlocking paver block of link road from NH.72 to Chajju Majra upto H.B. Chajju Majra in Ambala Distt. ID.879	0.92	9/33/2021-3 B&R(W) Dt. 23.08.2021	60.76	50.12	46.49	15.12.2021	14.04.2022	Work Completed	Under DLP
17	Naraingarh	Ambala	Naraingarh	Providing widening & strengthening of link road from Jagdhari Ambala road to Manglai to Keshupur in Ambala Distt. ID.157	2.1	9/33/2021-3 B&R(W) Dt. 23.08.2021	168.55	144.67	154.84	6.1.2022	5.7.2022	Work Completed	Under DLP
18	Naraingarh	Ambala	Naraingarh	Providing interlocking paver block of link road from NH.72 to Tandwal in Ambala Distt. ID.890	0.75	9/33/2021-3 B&R(W) Dt. 23.08.2021	101.03	81.42	101.31	19.01.2022	18.05.2022	Work Completed	Under DLP
19	Naraingarh	Ambala	Naraingarh	Estimate for providing widening & strengthening of link road from NH.72 to Bilaspur in Ambala Distt. ID.888	0.67	09/35/2021-3 B&R(W) Dt.23.8.2021	78.77	65.15	70.72	17.01.2022	16.5.2022	Work Completed	Under DLP
20	Naraingarh	Ambala	Naraingarh	Providing widening & strengthening of link road from Badhali road to Neknawan in Ambala Distt. ID.923	1.68	09/44/2021-3 B&R(W) Dt.2.3.2021	60.31	55.49	60.3	26.10.21	25.2.22	Work Completed	Under DLP

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
21	Naraingarh	Ambala	Naraingarh	Providing widening & strengthening of link road from Ambli Mehwa Kheri to Shahpur Nurd in Ambala Distt. ID.902	3.1	9/33/2021-3 B&R(W) Dt. 23.08.2021	111.88	98.82	108.82	2.05.2022	01.10.2022	Work Completed	Under DLP
22	Naraingarh	Ambala	Naraingarh	Providing raising and strengthening on link road from SH-01 to Ujjal majri upto Km. 4.00 to 6.66 in Ambala Distt. ID. 779.	2.66	9/171/2021-3B&R(W) dt. 13.09.2021	124.53	122.84	128.74	14.1.2022	13.6.2022	Work Completed	
23	Naraingarh	Ambala	Naraingarh	Providing Widening & strengthening of link road to Milk in Ambala Distt. ID.808	0.82	01/157/2021-3 B&R (W) dt.06.12.2021	79.74	73.04	80.07	02.05.2022	01.09.2022	Work Completed	Under DLP
24	Naraingarh	Ambala	Naraingarh	Estimate for providing interlocking paver block of link road to Singhapura in Ambala Distt. ID.827	0.15	9/364/2021-3 B&R (W)Dt. 23.8.2021	17.95	12.38	17.5	07.02.2022	6.5.2022	Work Completed	Under DLP
25	Naraingarh	Ambala	Mullana	Providing widening& strengthening of link road from NH.73 to Mahmoodpur to Naggal in Ambala Distt. ID.838	1.88	9/774/2021-3 B&R (W)Dt. 24.12.2021	154.88	149.84	111.13	1.09.2022	31.12.2022	Work Completed	Under DLP
26	Naraingarh	Ambala	Naraingarh	Providing 30 mm thick BC of link road from Saphera to Shahibpur in Ambala Distt. ID.163	6	09/20/2025-3B&R(W) dt.17.03.2025	120.68	302.31	317.15	08.08.2025	04.02.2026	Work Phy. Completed	
27	Naraingarh	Ambala	Naraingarh	Providing 30 mm thick BC of link road from Jagdhari Ambala road to Nagla to Shahibpur in Ambala Distt. ID.156	3.74	09/20/2025-3B&R(W) dt.17.03.2025	81.38			08.08.2025	04.02.2026	Work Phy. Completed	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
28	Naraingarh	Ambala	Naraingarh	Providing strengthening of link road from NH-72 to Ramgarh in Ambala Distt. ID.886	1.7	09/20/2025-3B&R(W) dt.17.03.2025	58.19			08.08.2025	04.02.2026	Work Phy. Completed	
29	Naraingarh	Ambala	Naraingarh	Providing strengthening of link road from Pilkhani to Racheri in Ambala Distt. ID.9229	1.93	09/20/2025-3B&R(W) dt.17.03.2025	51.74			08.08.2025	04.02.2026	Work Phy. Completed	
30	Naraingarh	Ambala	Naraingarh	Providing of strengthening on link road from Jeolly road to Bakarpur Harbon road in Ambala Distt. ID 909	3.2	09/20/2025-3B&R(W) dt.17.03.2025	83.81			08.08.2025	04.02.2026	Work Phy. Completed	
31	Naraingarh	Ambala	Naraingarh	Providing of strengthening on link road Shahpur Ki Taprian in Ambala Distt. ID 903	0.92	09/20/2025-3B&R(W) dt.17.03.2025	33.7			08.08.2025	04.02.2026	Work Phy. Completed	
32	Naraingarh	Yamuna Nagar	Sadhaura	Providing 30 mm BC of road from Sadhaura to Mughalwali via Rattuwalla Saffipur road in Yamuna Nagar Distt. ID. 990	10.55	09/20/2025-3B&R(W) dt.17.03.2025	242.49	327.44	278.77	09.09.2025	08.03.2026	Work Phy. Completed	
33	Naraingarh	Yamuna Nagar	Sadhaura	Providing Strengthening of link road from Doomanwalato Rathali in Yamuna Nagar Distt. ID. 929	1.98	09/20/2025-3B&R(W) dt.17.03.2025	61.05			09.09.2025	08.03.2026	Work Phy. Completed	
34	Naraingarh	Yamuna Nagar	Sadhaura	Providing Strengthening of link road from Ranjipurto Sultanpur in Yamuna Nagar Distt. ID. 8612	1	09/20/2025-3B&R(W) dt.17.03.2025	25.68			09.09.2025	08.03.2026	Work Phy. Completed	
35	Naraingarh	Yamuna Nagar	Sadhaura	Providing Strengthening of link road from S.H.No.1 to Rampur Ranyan in Yamuna Nagar Distt. ID. 935	2.1	09/20/2025-3B&R(W) dt.17.03.2025	54.07			09.09.2025	08.03.2026	Work Phy. Completed	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
36	Naraingarh	Yamuna Nagar	Sadhaura	Providing Interlocking Paver block of link road from Lalheri Bari to Chintpur in Yamuna Nagar Distt. ID. 766	1.17	09/20/2025-3B&R(W) dt.17.03.2025	64.7			09.09.2025	08.03.2026	Work Phy. Completed	
37	Naraingarh	Yamuna Nagar	Sadhaura	Providing strengthening of link road from Saidupur to Tibri in Yamuna Nagar Distt. ID.934	1	09/20/2025-3B&R(W) dt.17.03.2025	25.69			09.09.2025	08.03.2026	Work Phy. Completed	
TOTAL PD Naraingarh					71.41		2879.99	2410.19	2558.53				
PD Jagadhari													
1	JPD-Ynr.	Yamuna Nagar	Radaur	Harnaui Kheri Lakha Singh to Akbarpur (ID 639)	1.80	No.09/33/2021-3 B&R (w) dated 04.10.2021	40.90 lakhs	44.33 lakhs	45.13 lakhs	12.03.2022	11.09.2022	Work completed	---
2	JPD-Ynr.	Yamuna Nagar	Jagadhri	Jagadhri Bilaspur to Chandakheri. (ID 456)	0.90	No. 09/33/2021-3 B&R (w) dated 01.03.2021	16.89 lakhs	21.89 lakhs	18.58 lakhs	6-10-2021	5-12-2021	Work completed	---
3	JPD-Ynr.	Yamuna Nagar	Yamuna nagar	Munda Majra to Gadhauli Road to Teji (ID 9750)	1.04	No. 09/33/2021-3 B&R (w) dated 01.03.2021	20.61 lakhs	26.37 lakhs	22.67 lakhs	22.02.2021	21.11.2021	Work completed	---
4	JPD-Ynr.	Yamuna Nagar	Jagadhri	Chhachhrauli Bye road to Leda Khas (ID 709)	2.50	No.09/33/2021-3 B&R (w) dated 02.12.2021	50.32 lakhs	52.94 lakhs	49.64 lakhs	28-6-2022	27-10-2022	Work completed	---
5	JPD-Ynr.	Yamuna Nagar	Radaur	Kharkali to Shahtzadpur Road (ID 562) Km. 0.00 to 1.20)	1.20	No.09/159/2021-3 B&R (w) dated 02.12.2021	38.02 lakhs	41.09 lakhs	43.28 lakhs	09.06.2022	08.12.2022	Work completed	---
6	JPD-Ynr.	Yamuna Nagar	Radaur	Shadipur Jaipur road to Sukhpura 2.50 to 2.80 (ID 598)	0.30	No. 09/171/2021-3 B&R (w) dated 02.06.2021	5.98 lakhs	4.51 lakhs	0.00 lakhs	6-12-2021	05-01-2022	Work completed	---
7	JPD-Ynr.	Yamuna Nagar	Radaur	Radaur Mustafabad to Bhaggi Majra (ID 629)	0.70	No. 09/171/2021-3 B&R (w) dated 19.08.2021	31.00 lakhs	29.86 lakhs	30.79 lakhs	09.03.2022	08.12.2022	Work completed	---

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
8	JPD-Ynr.	Yamuna Nagar	Radaur	Jourion Harnaui to Golanpur (ID 436)	0.63	No.09/841/2021-3 B&R (w) dated 29.12.2021	28.52 lakhs	25.57 lakhs	23.49 lakhs	26-12-2022	25-06-2023	Work completed	---
9	JPD-Ynr.	Yamuna Nagar	Radaur	Saharanpur-Kurukshetra road to Roar Chappar (ID 600)	0.80	No. 09/171/2021-3 B&R (w) dated 04.10.2021	23.13 lakhs	24.92 lakhs	26.72 lakhs	13.09.2022	12.03.2023	Work completed	---
10	JPD-Ynr.	Yamuna Nagar	Radaur	Mandabri Mehrampur via Phoosgarh (ID 413)	1.70	No. 09/527/2021-3 B&R (W) dated 17.11.2021	137.62 lakhs	133.69 lakhs	140.03 lakhs	27.03.2022	26.09.2022	Work completed	---
11	JPD-Ynr.	Yamuna Nagar	Jagadhri	Jagadhri Blaspur to Pheruwala Sankhera (ID 461)	2.68	No. 02/44/2021-3 B&R (w) dated 04.10.2021	79.04 lakhs	85.79 lakhs	91.53 lakhs	08-08-2022	07-11-2022	Work completed	---
12	JPD-Ynr.	Yamuna Nagar	Sadhaura	Bhamboli to H.B. Bhamboli (ID 417)	1.40	No. 09/171/2021-3 B&R (w) dated 02.06.2021	34.56 lakhs	30.01 lakhs	36.35 lakhs	20.09.2023	19.01.2024	Work completed	---
13	JPD-Ynr.	Yamuna Nagar	Radaur	Radaur M.bad to Satgoli (ID 637)	0.73	No. 09/171/2021-3 B&R (w) dated 24.08.2021	35.71 lakhs	33.68 lakhs	34.18 lakhs	12.02.2022	11.08.2022	Work completed	---
14	JPD-Ynr.	Yamuna Nagar	Jagadhri	Buria Khadri Deodha road to Ismailpur (ID 659)	1.00	No.09/662/2021-3 B&R (w) dated 03.12.2021	41.42 lakhs	37.01 lakhs	36.84 lakhs	08.12.2022	07.06.2023	Work completed	---
15	JPD-Ynr.	Yamuna Nagar	Jagadhri	Telipura to Madhuwala (ID 673)	1.90	No.09/157/2021-3 B&R (w) dated 24.11.2021	95.53 lakhs	97.34 lakhs	94.77 lakhs	28.06.2022	27.12.2022	Work completed	---
16	JPD-Ynr.	Yamuna Nagar	Radaur	Harnaui Jagoori to Badanpuri (ID 638)	0.45	No. 09/171/2021-3 B&R (w) dated 10.09.2021	13.12 lakhs	13.92 lakhs	15.03 lakhs	22.12.2021	21.06.2022	Work completed	---
17	JPD-Ynr.	Yamuna Nagar	Sadhaura	Jagadhri Ambala road to Gadhaula (0.00 to 0.50) (ID 479)	0.50	9/451/2019-3B&R(W) dated 24.06.2019.	13.31 lakhs	13.43 lakhs	14.53 lakhs	27.10.2020	26.12.2020	Work completed	---

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						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
18	JPD-Ynr.	Yamuna Nagar	Sadhaura	Kalawar to Nagla Khalsa (0.00 to 1.60) (ID 497)	1.60	9/451/2019-3B&R(W) dated 24.06.2019.	30.75 lakhs	33.54 lakhs	33.54 lakhs	3.10.2020	29.01.2021	Work completed	---
19	JPD-Ynr.	Yamuna Nagar	Radaur	Saharanpur-Kurukshetra road to Ghispur (ID 571) Km.0.00 to 0.75)	0.75	09/980/2019-3 B&R(W) date 31.10.2019	31.50 lakhs	25.18 lakhs	20.90 lakhs	28.06.2021	27.10.2021	Work completed	---
20	JPD-Ynr.	Yamuna Nagar	Radaur	Shadipur Jaipur Road to Sabapur Khurdi (ID 601) 0.00 to 1.24	1.24	No. 09/396/2021-3 B&R (W) dated 13.09.2021	45.90 lakhs	41.35 lakhs	43.54 lakhs	10-06-2022	09-10-2022	Work completed	
21	JPD-Ynr.	Yamuna Nagar	Radaur	Hafizpur to Damla Kamboj Ki Majri (ID 593) Km. 0.00 to 3.30	3.30	No. 09/372/2021-3 B&R (w) dated 19.08.2021	105.51 lakhs	99.85 lakhs	116.08 lakhs	10-06-2022	09-10-2022	Work completed	
TOTAL PD Jagadhari					27.12		919.34	916.26	937.62				
TOTAL Chandigarh Circle					98.53		3799.33	3326.45	3496.15				
Gurugram Circle													
1	PD-Nuh	Nuh	Sohna	Tauru Bhogipur road to Silkho. (Road ID 11060)	5	No.09/449/2017-3B&R (W) dated 13/03/2018	626.74	646.33	670.63	09/2018	02/2019	Work Completed.	New road
2	PD-Nuh	Nuh	Sohna	MES road to Village Langda. (Road ID 11082)	1.5	No.9/503/2018-3B&R (W) dated 15/11/2018	124.12	104.76	184.6	06/2019	12/2019	Work Completed.	New road
3	PD-Nuh	Nuh	Sohna	Jafrabad Sundh Chahika to Kaliyaka. (Road ID 11066)	2.5	No.9/624/2017-3B&R (W) dated Chandigarh 21/12/2017	262.53	272.86	271.4	01/2020	07/2020	Work Completed.	New road
4	PD-Nuh	Nuh	Sohna	Tauru Sarai road to Jafrabad Sundh Chahika. (Road ID 1098)	4.4	No. 09/10/2023-3B&R (W) dated 03/01/2023	259.31	241.83	208.62	08/2023	02/2024	Work Completed.	Wdg. & Stg.
5	PD-Nuh	Nuh	Sohna	Rathwas to Khori Khurd (Road ID 1086)	0.34	No.09/259/2023-3B&R(W) dated 24/05/2023	24.13	165.31	204.81	03/2024	09/2024	Work Completed.	Wdg. & Stg.

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						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
6	PD-Nuh	Nuh	Sohna	Kalwari to Para. (Road ID 10899)	2.3	09/21/2024-3B&R(W) dated 01/08/2024	116.15	369.94	187.62	02/2025	10/2025	Work Completed.	Wdg. & Stg.
7	PD-Nuh	Nuh	Sohna	HNPP to Shekhpur (Road ID 1092)	1	No. 09/06/2024-3B&R (W) dated 01/03/2024	48.35	33.35	40.72	09/2024	03/2025	Work Completed.	Wdg. & Stg.
8	PD-Nuh	Nuh	Nuh	village Tain to Dhanduka upto SBC Brick Kin. (Road ID 11087)	2	09/30/2019-3B&R (W) dated Chandigarh 05/07/2019	196.25	177.55	201.13	04/2020	10/2020	Work Completed.	New road
9	PD-Nuh	Nuh	Nuh	Indri Distributory (Village-Tain) to Dhanduka. (Road ID 11086)	1.52	No.09/310/2019-3B&R (W) dated Chandigarh 05/07/2019	82.71	77.32	61.95	04/2020	10/2020	Work Completed.	New road
10	PD-Nuh	Nuh	Nuh	Jogipur Hathin road to Dhanduka. (Road ID 1145)	0.42	No.9/347/2019-3B&R (W) dated 08/03/2019	27.81	216.34	21.78	02/2020	08/2020	Work Completed.	Wdg. & Stg.
TOTAL PD Nuh					20.98		1768.10	2305.59	2053.26				
TOTAL Gurugram Circle					20.98		1768.10	2305.59	2053.26				
Hisar Circle													
1	PD-I, Hisar	Hisar	Barwala	Construction of 4-Lanning from Hisar-Raipur road (Section Kainchi Chowk to Sector 1&4) RD 0.00 to 0.680 (Road ID 4846)in Hisar Distt.	0.68	ACS No. 9/989/2019-3B&R(W) dated 31.10.2019	401.27	201.04	311.48	27.06.2020	25.03.2021	work physically and financially completed	-

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
2	PD-I, Hisar	Hisar	Nalwa	Widening and Strengthening of 03 Nos. road(i) Rawalwas Hindwan road to Nathuwana RD 0.00 to 0.700 in Hisar Distt. (Road ID 4919)(ii) Nathuwana to Mattersham Road RD 0.00 to 2.400 in Hisar Distt.(ii) Arya Nagar to Ludas Road RD 0.00 to 4.000 in Hisar Distt.	7.1	ACS letter No. 09/156/2024-3B&R(W) dated 17.03.2025	472.99	270.92	250.82	03.07.2025	03.04.2026	work physically completed	-
3	PD-I, Hisar	Hisar	Nalwa	Strengthening of road from Ludas to Shahpur Road RD 0.000 to 1.260 and 1.760 to 4.500 in Hisar Distt. (Road ID 4909) (Under SCSP)	4	ACS letter No. 09/156/2024-3B&R(W) dated 17.03.2025	270.91	153.6	111.6	20.07.2025	20.01.2026	work physically completed	-
4	PD-I, Hisar	Hisar	Nalwa	Strengthening of road from Pattan Tokas to Mukian Road RD 0.000 to 3.400 in Hisar Distt. (Road ID 4965) (under SCSP)	3.4	ACS letter No. 09/156/2024-3B&R(W) dated 17.03.2025	182.12	102.25	119.55	19.06.2025	19.12.2025	work physically and financially completed	-
5	PD-I, Hisar	Hisar	Adampur	Strengthening of road from Sadalpur to Chibbarwal Road RD 0.000 to 5.650 in Hisar Distt. (Road ID 4810)(Under SCSP)	5.65	ACS letter No. 09/69/2025-3B&R(W) dated 15.04.2025	372.85	254.83	0	29.10.2025	27.04.2026	Work is in progress	-
TOTAL PD-Hisar					20.83		1700.14	982.64	793.45				
PD-Hansi		Hisar	----- -NIL- ----- --										

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						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
PD-Fatehabad													
1	Fatehabad	Fatehabad	Tohana	Tohana Ratia Road to Manghera (Road ID 5445)	2.1	No. 9/7/2021 dated 02.03.2021	22.56	23.5	22.65	19.07.2021	18.10.2021	Work completed	
2	Fatehabad	Fatehabad	Ratia	Jellopur to Rattakhera Road (Road ID 5341)	2.92	No. 9/22/2021 dated 02.03.2021	96.32	104.46	103.37	28.06.2021	27.09.2021	Work completed	
3	Fatehabad	Fatehabad	Tohana	Tohana Akalgarh Road to Maniana Road along Tohana Minor (Road ID 5430)	0.79	No. 9/463/2021 dated 14.10.2021	65.31	60.23	62.46	29.08.2022	23.12.2023	Work completed	
4	Fatehabad	Fatehabad	Tohana	Jekhal Dharsul Road to Sidhani via Sadanwas (Road ID 5525)	7.65	No. 9/462/2021 dated 27.10.2021	158.04	133.56	131.13	13.07.2022	12.01.2023	Work completed	
5	Fatehabad	Fatehabad	Ratia	Hanspur to Khaira upto Punjab Border (Road ID 10185)	2.6	No. 9/210/2021 dated 24.08.2021	125.36	106.54	116.11	16.01.2022	04.06.2022	Work completed	
6	Fatehabad	Fatehabad	Ratia	Ratia Rori Road to Village Jellopur (Road ID 5486)	2.6	No. 09/143/2021 dated 01.06.2021	119.87	109.02	117.73	30.11.2021	29.05.2022	Work completed	
7	Fatehabad	Fatehabad	Ratia	Bhunderwas to Reyond upto Punjab Border (Road ID 883)	1.61	No. 09/274/2021 dated 23.11.2021	90.84	82.72	87.91	21.01.2022	10.05.2022	Work completed	
8	Fatehabad	Fatehabad	Ratia	Dhani Chhatarian to Mussali (Road ID 953)	3.15	No. 09/293/2021 dated 23.11.2021	142.53	131.19	145.3	11.01.2022	10.07.2022	Work completed	
9	Fatehabad	Fatehabad	Ratia	Babanpur to Pawa upto Punjab Border (Road ID 6386)	1.32	No. 09/185/2021 dated 26.11.2021	48.1	42.85	50.72	19.01.2022	18.05.2022	Work completed	
10	Fatehabad	Fatehabad	Ratia	Ladhuwas to Khai Road (Road ID 6375)	3.86	No. 09/187/2021 dated 01.06.2021	212.59	200.11	218.03	11.01.2022	10.07.2022	Work completed	
11	Fatehabad	Fatehabad	Ratia	Khan Mohammad Nakta Road to Village Malhar (Road ID 5629)	1.7	No. 09/142/2021 dated 25.05.2021	73.68	68.37	78.19	01.10.2021	31.01.2022	Work completed	
12	Fatehabad	Fatehabad	Ratia	Kamana to Bhunderwas (Road ID 6192)	3.7	No. 09/645/2021 dated 06.12.2021	109.58	91.39	105.1	25.05.2022	24.09.2022	Work completed	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
13	Fatehabad	Fatehabad	Ratia	Bhunderwas to Punjab Border Km 0 to 0.65 (Road ID 882)	0.65	No. 09/730/2021 dated 13.12.2021	31.75	27.26	27.95	27.06.2022	26.09.2022	Work completed	
14	Fatehabad	Fatehabad	Fatehabad	Jandwala to Shakarmandori (Road ID 1018)	5.75	No. 09/186/2021 dated 23.11.2021	299.75	278.47	282.38	11.01.2022	28.10.2022	Work completed	
15	Fatehabad	Fatehabad	Tohana	Samain to Nangla Road Km 0 to 0.05, & 0.35 to 5.00 (Road ID 5401)	4.7	No.09/29/2025 dated 17.03.2025	106.62	254.44	45.33	25.09.2025	24.03.2026	Work completed	
16	Fatehabad	Fatehabad	Tohana	Tohana Chander Road to Bhodi Km 0 to 2.26 (Road ID 5394)	2.26	No.09/29/2025 dated 17.03.2025	34.44		22.64			Work completed	
17	Fatehabad	Fatehabad	Tohana	Dhani Babanpur to Mussa Khara Km 0 to 3.10 (Road ID 9058)	3.1	No.09/29/2025 dated 17.03.2025	65.19		33.66			Work completed	
18	Fatehabad	Fatehabad	Ratia	Chimo to Lamba School Km 0 to 1.85 (Road ID 5493)	1.85	No.09/29/2025 dated 17.03.2025	28.36		21.46			Work completed	
19	Fatehabad	Fatehabad	Tohana	Karandi to Shakarpura via Rattathay Km 0 to 6.10 (Road ID 5653)	6.1	No.09/29/2025 dated 17.03.2025	92.77		76.4			Work completed	
20	Fatehabad	Fatehabad	Ratia	Palsar to Sehna Road Km 0 to 4.23 (Road ID 5554)	4.23	No.09/29/2025 dated 17.03.2025	103.22	167.65	27.79	04.10.2025	01.02.2026	77% work completed	
21	Fatehabad	Fatehabad	Ratia	Bhuthan Kalan to Palsar Km 0 to 6.10 (Road ID 5565)	6.1	No.09/29/2025 dated 17.03.2025	115.22		66.23			80% work completed	
22	Fatehabad	Fatehabad	Ratia	Ratia Fatehabad Road to Sheikhpur Sottar Km 5.70 to 6.81 (Road ID 5551)	1.11	No.09/29/2025 dated 17.03.2025	32.68	241.55	25.17	15.10.2025	13.04.2026	Work completed	
23	Fatehabad	Fatehabad	Fatehabad	Badopal Head Works to Jhainia via MP Rohi Km 0 to 9.75 (Road ID 5589)	9.75	No.09/29/2025 dated 17.03.2025	281.54		9.56			25% work completed	
TOTAL PD-Fatehabad					79.60		2456.32	2123.31	1877.27				
PD-1 Sirsa													

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	PD-1, Sirsa	Sirsa	Kalanwali-42	Rough Cost Estimate for Widening and Strengthening of Biruwala Gudha to Alkan via Jhiri (V2) (Road ID 5722) IPB in Km. 0.00 to 1.40, 4.30 to 4.63, 8.20 to 8.40 and PC in km. 1.40 to 4.30 and 4.63 to 8.20 in Sirsa Distt.	8.4	09/64/2021-3 B&R (W) Dated 23.12.2022	397.42	384.98	383.99	21.08.2021	20.02.2022 30.06.2022	Work Completed	
2	PD-1, Sirsa	Sirsa	Rania-44	Widening and Strengthening of Khajakhera to Chakan (VT) (Road ID 5730) IPB in Km. 1.50 to 1.80, 1.90 to 2.30, 4.78 to 5.30 and 7.40 to 7.64 Relaying CCB in km. 1.80 to 1.90 and PC in km. Km. 0.40 to 1.50, 2.30 to 4.62 (4.62 to 4.78 existing CCB) and 5.30 to 7.40 in Sirsa Distt.	7.64	09/56/2021-3 B&R (W) Dated 03.09.2021	502.29	428.39	439.07	09.02.2022	08.02.2023	Under DLP	
3	PD-1, Sirsa	Sirsa	Kalanwali-42	Rough Cost Estimate for Widening and Strengthening of Baragudha To Dhaban-Bhangu Road. (VI)(Road ID 10452) Km 0.00 to 2.43 in Sirsa Distt.	2.43	09/573/2021-3 B&R (W) Dated 25.11.2021	124.11	122.72	128.48	05.07.2022	04.01.2023	Under DLP	
4	PD-1, Sirsa	Sirsa	Kalanwali-42	Rough Cost Estimate for special repair by way of Widening and Strengthening of road from Thiraj To Kurangawali (VI)(Road ID 10450) Km 0.00 to 2.80 in Sirsa Distt.	2.8	09/598/2021-3 B&R (W) Dated 23.12.2021	142.3	140.97	142.45	06.07.2022	05.01.2023	Under DLP	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
5	PD-1, Sirsa	Sirsa	Rania-44	Rough Cost Estimate for 80 mm thick Interlocking Paver Block on Sahuwala To Baba Tallwala (V1) (Road ID 10481) Km 0.00 to 0.19 in Sirsa Distt.	0.19	09/477/2021-3 B&R(W) Dated 14.10.2021	15.91	14.14	14.14	24.05.2022	23.08.2022	Under DLP	
6	PD-1, Sirsa	Sirsa	Rania-44	Rough Cost Estimate for Widening and Strengthening of Ginder to Kussar (V2)(Road ID 9587) Km 0.00 to 2.72 in Sirsa Distt.	2.72	09/500/2021-3 B&R(W) Dated 29.10.2021	141.28	142.17	145.85	06.07.2022	05.01.2023	Under DLP	
7	PD-1, Sirsa	Sirsa	Dabwali-43	Rough Cost Estimate for byway of widening and strengthening from DHS road to Nilanwali Km 0.00 to 1.21 (Road ID 5777)in Sirsa Distt.	1.21	09/442/2021-3B&R (W) Dated 30.09.2021	65.39	61.68	63.33	28.06.2022	27.10.2022	Under DLP	
8	PD-1, Sirsa	Sirsa	Dabwali-43	Rough Cost Estimate for 80 mm thick Interlocking Paver Block on Lohgarh Approach Road (V1)(Road ID 5762) Km 0.00 to 0.70 in Sirsa Distt.	0.7	09/502/2021-3 B&R(W) Dated 28.10.2021	63.56	50.94	38.55	28.06.2022	27.09.2022	Under DLP	
9	PD-1, Sirsa	Sirsa	Dabwali-43	Rough Cost Estimate for Widening and Strengthening of Jottanwali to Lohgarh (V2)(Road ID 10489) Km 0.00 to 3.10 in Sirsa Distt.	3.1	09/501/2021-3 B&R(W) Dated 29.10.2021	178.31	183.72	199.87	28.06.2022	27.09.2022	Under DLP	
10	PD-1, Sirsa	Sirsa	Dabwali-43	Rough Cost Estimate for Widening and Strengthening of Dabwali Kalanwali road to Panniwala Ruldu (V1)(Road ID 5779) Km 0.00 to 1.40 in Sirsa Distt.	1.4	09/512/2021-3 B&R (W) Dated 17.11.2021	73.29	69.05	72.9	28.06.2022	27.09.2022	Under DLP	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
11	PD-1, Sirsa	Sirsa	Dabwali-43	Rough Cost Estimate for Widening and Strengthening of L/R Lohgarh to Ftakhera (V2)(Road ID 5761) Km 0.20 to 1.70 in Sirsa Distt.	1.5	09/521/2021-3 B&R (W) Dated 18.11.2021	93.19	80.06	80.52	28.06.2022	27.09.2022	Under DLP	
12	PD-1, Sirsa	Sirsa	Dabwali-43	Rough Cost Estimate for Widening and Strengthening of Bijuwalli to Ahmedpur Darewala (V2) (Road ID 5738) Km 0.00 to 3.60 in Sirsa Distt.	3.6	09/509/2021-3 B&R(W) Dated 29.10.2021	193.68	189.5	174.86	11.08.2022	10.02.2023	Under DLP	
13	PD-1, Sirsa	Sirsa	Dabwali-43	Widening and Strengthening of Salamkhera to Jandwala Jalan (V2)(Road ID 9553) Km 0.00 to 5.23 in Sirsa Distt.	5.23	09/447/2021-3 B&R(W) Dated 30.09.2021	280.93	271.48	286.12	10.08.2022	09.02.2023	Under DLP	
14	PD-1, Sirsa	Sirsa	Dabwali-43	Strengthening of Panniwala Motta to Bijuwalli Road(VT) (Road ID 5699-5700) Km. 6.10 to 12.81, 13.29 to 21.62 (Stg) and 12.81 to 12.96 (IPB) in Sirsa Distt.	15.19	09/451/2021-3 B&R(W) Dated 30.09.2021	424.43	454.92	440.18	16.08.2022	15.02.2023	Under DLP	
15	PD-1, Sirsa	Sirsa	Dabwali-43	Strengthening of Odhan To Jalalana (V2) (Road ID 10460) Stg in km. 0.35 to 4.56 and IPB in km. 4.56 to 5.10 (i/c Relaying existing IPB) in Sirsa Distt.	4.75	09/583/2021-3 B&R (W) Dated 22.11.2021	235.86	232.15	257.73	29.07.2022	28.01.2023	Under DLP	
16	PD-1, Sirsa	Sirsa	Dabwali-43	Widening and Strengthening of Lambi to Goriwala (VT)(Road ID 9556) Km 0.00 to 3.00 in Sirsa Distt.	3	09/600/2021-3 B&R (W) Dated 25.11.2021	161.18	158.4	170.88	29.07.2022	28.01.2023	Under DLP	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
17	PD-1, Sirsa	Sirsa	Dabwali-43	Strengthening of Assakhera to Tejakhera (V2) (Road ID 5769) Km 0.00 to 3.25 in Sirsa Distt.	3.25	09/749/2021-3 B&R (W) Dated 19.07.2024	166.27	157.14	164.49	05.08.2022	04.02.2023	Under DLP	
18	PD-1, Sirsa	Sirsa	Kalanwali-42	Widening and Strengthening of Chormar to Jagmalwali (V3) (Road ID 9563) PC in km. 0.78 to 6.53 and IPB in km. 6.53 to 6.93 in Sirsa Distt.	6.15	09/496/2021-3 B&R(W) Dated 03.11.2021	344.11	321.98	339.64	26.08.2022	25.02.2023	Under DLP	
19	PD-1, Sirsa	Sirsa	Kalanwali-42	Widening and Strengthening of Paacca to Raiya (W)(Road ID 9518) Km 0.00 to 2.08 in Sirsa Distt.	2.08	09/590/2021-3 B&R (W) Dated 22.11.2021	107.4	108.68	114.64	05.08.2022	04.02.2023	Under DLP	
20	PD-1, Sirsa	Sirsa	Kalanwali-42	Widening and Strengthening of Bhima to Rohan (V2) (Road ID 10453) Km. 0.00 to 0.29 (IPB) and 0.29 to 3.69 (PC) in Sirsa Distt.	3.69	09/592/2021-3 B&R (W) Dated 22.11.2021	221.4	198.06	203.85	19.08.2022	09.02.2023	Under DLP	
21	PD-1, Sirsa	Sirsa	Rania-44	Widening and Strengthening of Khuyian Nepalpur to Bukharakhera (V2)(Road ID 9588) Km 0.00 to 4.83 in Sirsa Distt.	4.83	09/586/2021-3 B&R (W) Dated 22.11.2021.	246.95	245.42	258.91	05.08.2022	04.02.2023	Under DLP	
22	PD-1, Sirsa	Sirsa	Rania-44	Construction of new road from Panniwala Motta to Ghokanwali Km. 0.00 to 1.50 in Sirsa Distt	1.5	09/759/2021-3 B&R (W) Dated 29.12.2021	125.75	116.45	120.01	11.08.2022	10.02.2023	Under DLP	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
23	PD-1, Sirsa	Sirsa	Dabwali-43	Widening and Strengthening of Maugarh to Lakhuana Approach Road (VI)(Road ID 5790) Km 0.00 to 0.25 and 1.35 to 3.30 in Sirsa Distt.	2.2	09/519/2021-3 B&R (W) Dated 17.11.2021	120.95	112.27	113.56	10.08.2022	09.02.2023	Under DLP	
24	PD-1, Sirsa	Sirsa	Dabwali-43	Widening and Strengthening of Chautala to Saliwala upto Rajasthan Border (Road ID 10468) km. 0.00 to 4.66 in Sirsa Distt.	4.66	09/528/2021-3 B&R (W) Dated 17.11.2021	341.36	313.93	302.81	07.12.2022	06.06.2023	Under DLP	
25	PD-1, Sirsa	Sirsa	Dabwali-43	Widening and strengthening of road from DHS road to Dabwali Rest house (V1) (ID 5776) in km. 0.00 to 1.01 (IPB) in Sirsa Distt.	1.01	9/123/2023-3B&R(W) Dated 19.02.2023	88.82	396.59	86.28	15.08.2023	14.05.2024	Under DLP	
26	PD-1, Sirsa	Sirsa	Dabwali-43	Widening and strengthening of road from Assakhera Sukherawali road (V2) (ID 5772) in km. 0.20 to 3.90 and IPB 0.10 to 0.20 in Sirsa Distt.	3.9	9/123/2023-3B&R(W) Dated 19.02.2023	250.86		202.23	15.08.2023	14.05.2024	Under DLP	
27	PD-1, Sirsa	Sirsa	Dabwali-43	Widening and strengthening of road from Jottanwali to Jottanwali water works (V1) (ID 5763) in km. 0.40 to 1.50 and IPB in km. 0.00 to 0.40 in Sirsa Distt.	1.5	9/123/2023-3B&R(W) Dated 07.03.2023	113.23		98.28	15.08.2023	14.05.2024	Under DLP	
28	PD-1, Sirsa	Sirsa	Kalanwali-42	20 mm thick Premix Carpet of road from Mattar to Rori (V2) (Road ID 11739) Km. 0.275 to 5.65 in Sirsa Distt.	5.375	9/131/2023-3B&R(W) Dated 21.02.2023	216	304.06	194.22	28.08.2023	27.02.2024	Under DLP	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
29	PD-1, Sirsa	Sirsa	Kalamwali-42	Widening and strengthening of road from Link Road to Raghuaana (V1) (Road ID 5713) Km. 0.00 to 0.80 and IPB in km. 0.80 to 1.20 in Sirsa Distt.	1.2	9/131/2023-3B&R(W) Dated 21.02.2023	90.61		82.23	28.08.2023	27.02.2024	Under DLP	
30	PD-1, Sirsa	Sirsa	Rania-44	Widening and strengthening of road from Khai Shergarh to Panniwala Motta road (V2) (Road ID 5734) Km. 0.33 to 5.67 in Sirsa Distt.	5.34	9/97/2023-3B&R(W) Dated 18.02.2023	246.28	201.61	193.34	15.08.2023	14.02.2024	Under DLP	
31	PD-1, Sirsa	Sirsa	Dabwali-43	Strengthening of road from Goriwala to Assakhera (Road ID 5751) in km. 0.30 to 6.10, 7.30 to 12.40, 13.00 to 16.40, 17.40 to 19.85 and IPB in km. 0.00 to 0.30, 12.40 to 13.00, 16.40 to 17.40 in Sirsa Distt.	18.65	9/123/2023-3B&R(W) Dated 19.02.2023	1113.24	613.39	781.24	28.10.2023	27.10.2024	Under DLP	
32	PD-1, Sirsa	Sirsa	Kalamwali-42	Rough Cost Estimate for the work by way of Widening & Strengthening of Rangamattar Road To Dhani Panhari Upto Ghaggar Bandh (V2) Km 0.00 to 3.15 (Road ID 10449) in Sirsa Distt	3.15	09/252/2021-3B&R(W) Dated 03.03.2023	295.99	203.59	198.75	08.09.2023	07.03.2024/30.07.2024	Under DLP	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
33	PD-1, Sirsa	Sirsa	Dabwali-43	Rough Cost Estimate for special repair by way of strengthening of road from Lohgarh to Bringkhera Punjab Border (VT) (ID 10558) PC in km. 0.00 to 1.60in Sirsa Distt.	1.6	09/70/2025-3 B&R (W) Dated 11.04.2025	31.5	24.43	23.91	01.10.2025	30.11.2025	Under DLP	
34	PD-1, Sirsa	Sirsa	Dabwali-43	Rough Cost Estimate for Providing and Laying 20 mm thick Premix Carpet on road Bijjuwali to Manak Tibbi road (VT) (ID 5701)in km. 0.00 to 0.20, 0.73 to 3.90, 4.90 to 13.56in Sirsa Distt.	12.03	09/70/2025-3 B&R (W) Dated 11.04.2025	193.72	455.06	--	21.09.2025	20.03.2026	Work in Progress	
35	PD-1, Sirsa	Sirsa	Dabwali-43	Rough Cost Estimate for Providing and Laying 80 mm thick IPB on road Bijjuwali to Ramgarh road (V2) (ID 5743) in km. 2.00 to 3.30in Sirsa Distt.	1.3	09/70/2025-3 B&R (W) Dated 11.04.2025	115.07		--	21.09.2025	20.03.2026	Work in Progress	
36	PD-1, Sirsa	Sirsa	Dabwali-43	Rough Cost Estimate for Providing and Laying 80 mm thick IPB on road Godikan to Ahmedpur Darewala (V2) (ID 5739) in km. 0.25 to 1.10in Sirsa Distt.	0.85	09/70/2025-3 B&R (W) Dated 11.04.2025	52.88		--	21.09.2025	20.03.2026	Work in Progress	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
37	PD-1, Sirsa	Sirsa	Dabwali-43	Rough Cost Estimate for special repair by way of strengthening of road from Masitan to Dabwali Chautala road (VT) (ID 5756) IPB in km. 0.80 to 1.80, 9.30 to 9.80 and PC in km. 0.00 to 0.80, 1.80 to 9.30, 9.80 to 11.40 and in Sirsa Distt.	11.4	09/70/2025-3 B&R (W) Dated 11.04.2025	257.37		--	21.09.2025	20.03.2026	Work in Progress	
TOTAL PD-1 Sirsa					159.53		7832.89	6957.93	6517.31				
PD-2 Sirsa													
1	EEPD2 Sirsa	Sirsa	Rania-44	Pdg. Stg. on Jiwan Nagar to Saipal via Kariwala road Km.0.00 to 18.90 (Road ID: 5899) under SCSP Scheme for the year 2019-20 in Sirsa Distt.	14.65	ACS No.9/858/2019-3BandR(W) dated 26.08.2019	1056.6	705.78	1035.74	20/09/2019	19/10/2020	Work completed	
2	EEPD2 Sirsa	Sirsa	Rania-44	Improvement of road by providing Widening and Strengthening (3 Nos. road) under SCSP Scheme of Provl. Division No.II, PWD BandR. Br., Sirsa in Sirsa Distt. (Road ID: 5944, 5989 and 5815)	3.98	ACS No.09/846/2019-3BandR(W) dated 21.08.2019	176.54	182.3	70.21	20/09/2019	19/03/2020	Work completed	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
3	EEPD2 Sirsa	Sirsa	Rania-44	Pdg. PC and IPB on Mehna Khera to Mangalia Km. 0.00 to 4.04 (Road ID 9648) under SCSP Scheme for the Year 2020-21 in Sirsa Distt.(Revised A/Areceived vide ACS No.9/386/2020-3 BandR(W) Dt. 21.07.23 for Rs.66.66 Lacs)	4.04	ACS No.9/386/2020-3 BandR(W) dated 01.03.2021	66.66	58.16	63.44	24/09/2021	23/01/2022	Work completed	
4	EEPD2 Sirsa	Sirsa	Elenabad-46	Providing Premix Carpet on Moujdeen-Mirzapur-Thobrian road Km.0.10 to 1.80 and 2.10 to 5.00 (Road ID: 5892) under SCSP Scheme for the year 2020-21 in Sirsa Distt. (Revised A/A received vide ACS No.09/386/2020-3B andR(W) Dt. 22.08.2022)	5	ACS No.9/386/2020-3 BandR(W) dated 01.03.2021	59.62	56.36	56.52	01/09/2021	01/11/2021	Work completed	
5	EEPD2 Sirsa	Sirsa	Sirsa-45	Pdg. Wdg. and Slg from Salarpur to Khaja Khara Mor Km. 0.00 to 3.30 (Road ID 5895) in Sirsa Distt. Transferred from HSAMB for the Year 2020-21 under SCSP Scheme	3.3	ACS No.9/386/2020-3 BandR(W) dated 01.03.2021	104.06	116.72	120.97	28/09/2021	23/03/2022	Work completed	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
6	EEPD2 Sirsa	Sirsa	Sirsa-45	Pdg. IPB on Khaja Khera to Nattar road (Road ID: 10990) in Km.0.285 to 0.750 in Sirsa Distt. (Transferred from HSAMB) under SCSP 2020-21.	0.47	ACS No.9/386/2020-3 BandR(W) dated 01.03.2021	29	27.14	26.63	21/07/2021	20/09/2021	Work completed	
7	EEPD2 Sirsa	Sirsa	Sirsa-45	Widening and strengthening of road from Ding to Banmandori Km.0.00 to 5.52 (Rod ID: 4837) in Sirs Distt. under SCSP Scheme (Transferred from HSAMB)(Sirsa Constituency)	5.52	ACS No.09/656/2021-3 BandR(W) dated 03.12.2021	279.32	220.72	233.63	20/07/2022	19/01/2023	Work completed	
8	EEPD2 Sirsa	Sirsa	Ellenabad-46	Widening and strengthening /IPBof road from Sahuwala-II to Kairanwali Km.0.60 to 4.52 (Road ID: 2479) in Sirsa Distt. under SCSP Scheme (Transferred from HSAMB) (Sirsa Constituency)	3.92	ACS No.09/495/2021-3 BandR(W) dated 03.11.2021	194.77	191.28	201.69	10/08/2022	09/02/2023	Work completed	
9	EEPD2 Sirsa	Sirsa	Ellenabad-46	Wideningand Strengthening on Sirsa Ellenabad road to Mouju Khera road Km.0.00 to 1.20 and 1.50 to 3.90 and 4.50 to 7.15 (Road ID: 591) in Sirsa Distt. SCSP Scheme (Ellenabad Constituency)	6.25	ACS No.09/446/2021-3BandR(W) dated 30.09.2021	293.85	289.2	303.62	15/08/2022	14/02/2023	Work completed	

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						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
10	EEPD2 Sirsa	Sirsa	Sirsa-45	Widening and Strengthening from Village School to Alipur Tittu Khara road Km.0.00 to 2.42(Road ID: 11003) under SCSP Scheme for the year 2020-21 in Sirsa Distt.(Sirsa Constituency)	2.42	ACS No.09/453/2021-3 BandR(W) dated 30.09.2021	131.72	126.03	134.26	10/08/2022	09/02/2023	Work completed	
11	EEPD2 Sirsa	Sirsa	Rania-44	Nanakpur to mangala via titukhera km 0.0 to 3.19 (road id 5851)	3.19	No. 09/70/2025-3B&R(W) Dt. 11.04.2025	46.11	161.86	0	09.10.2025	06.02.2026	25% work completed	In progress
12	EEPD2 Sirsa	Sirsa	Rania-44	Jiwannagar to Jagmalera via Amrisar km 0 to 2.80 (Road id 5907)	2.8		48.59					30% work completed	In progress
13	EEPD2 Sirsa	Sirsa	Rania-44	Moujdeen to Thobrian road.Km.18.00 to 24.40 (Road ID 5894) in scattered reaches	2		108.6					25% work completed	In progress
TOTAL PD-2 Sirsa					57.54		2595.44	2135.55	2246.71				
TOTAL Hisar Circle					317.50		14584.79	12199.43	11434.74				
Jhajjar Circle													
1	PD Jhajjar	Jhajjar	Badli	Improvement of Chandpur app road (Road ID 8475)	0.700	ACS Letter No. 9/159/2016-3 B&R (W) dated 16.05.2016	32.49	123.23	110.74	03.05.2017	25.09.2018	100% Work Completed	Work Completed
2	PD Jhajjar	Jhajjar	Badli	Improvement of Jhajjar Subana (Kasni to Kanwah road) (Road ID 6526)	3.200	ACS Letter No. 9/159/2016-3 B&R (W) dated 16.05.2016	128.25					100% Work Completed	Work Completed
3	PD Jhajjar	Jhajjar	Badli	Improvement of R.J.R road to Raipur Road in Jhajjar District. (Road ID 8474)	0.400	ACS Letter No. 09/74/2025-3B&R (W) dated 17.03.2025	10.87	8.63	7.53	06.08.2025	04.11.2025	100% Work Physically Completed	Work Physically Completed

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
4	PD Jhajjar	Jhajjar	Beri	Improvement of Dujana to BIRTHANA Road in Jhajjar District. (Road ID 8447)	1.250	ACS Letter No. 09/74/2025-3B&R (W) dated 17.03.2025	64.59	84.90	0.00	30.09.2025	29.12.2025	0% Work Completed	Work yet to be started
5	PD Jhajjar	Jhajjar	Beri	Improvement of Dujana Approach Road in Jhajjar District. (Road ID 6579)	0.950	ACS Letter No. 09/74/2025-3B&R (W) dated 17.03.2025	55.21		0.00			0% Work Completed	Work yet to be started
TOTAL PD Jhajjar					6.50		291.41	216.76	118.27				
TOTAL Jhajjar Circle					6.50		291.41	216.76	118.27				
Kaithal Circle													
EE PD-I Kaithal													
1	PD-I, Kaithal	Kaithal	Kaithal	Wdg. & Stg of road from village Outabpur to Brahmniwala upto Railway line in Kaithal Distt. (Road ID 10102)	3.1	RIA/A received recently vide ASC No. 09/99/2021-3 B&R(W) dated 15.9.2021.	67.32	57.65	61.91	11.2.2022	9.6.2022	Completed	
2	PD-I, Kaithal	Kaithal	Kaithal	Kaithal Outabpur road in Kaithal Distt. (Road ID 7090)	7	A/A received recently vide ASC No. 09/785/2021-3B&R(W) dated 23/12/2021	78.54	70.9	63.28	6.5.2023	3.7.2023	Completed	
TOTAL PD-I Kaithal					10.10		145.86	128.55	125.19				
EE PD-II Kaithal													
1	PD-II, Kaithal	Kaithal	Guhla	Kaithal Patiala to Kakeri road (ID 7007) in Kaithal Distt.	2.8	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	104.8	231.69	90.6	27.09.2019	15.03.2020	Completed	
2	PD-II, Kaithal	Kaithal	Guhla	Kasoli Bus Stand to Ghaggarpur (ID 10112) in Kaithal Distt.	1.2	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	26.14		15.57	27.09.2019	15.03.2020	Completed	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
3	PD-II, Kaithal	Kaithal	Guhla	Link road to vill. Sarakpur (ID 7070) in Kaithal Distt.	1.71	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	77.89		69.32	27.09.2019	15.03.2020	Completed	
4	PD-II, Kaithal	Kaithal	Guhla	Badsui to Tariana road (ID 9470) in Kaithal Distt.	3.7	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	77.23		58.29	27.09.2019	15.03.2020	Completed	
5	PD-II, Kaithal	Kaithal	Pundri	App. Road to Rawanhera (ID 6839) in Kaithal Distt.	2	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	77.76	442.91	61.93	18.09.2019	17.03.2020	Completed	
6	PD-II, Kaithal	Kaithal	Pundri	Kaul Pabla road (ID 6844) in Kaithal Distt.	4	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	169.38		130	18.09.2019	17.03.2020	Completed	
7	PD-II, Kaithal	Kaithal	Pundri	Sakra to Dussain (ID 9494) in Kaithal Distt.	4.04	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	91.37		75	18.09.2019	17.03.2020	Completed	
8	PD-II, Kaithal	Kaithal	Pundri	Teontha to Dussain (ID 9507) in Kaithal Distt.	3.18	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	94.73		54.88	18.09.2019	17.03.2020	Completed	
9	PD-II, Kaithal	Kaithal	Pundri	Pabnawa to Pabla (ID 9490) in Kaithal Distt.	1.76	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	77.76		54.92	18.09.2019	17.03.2020	Completed	

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						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
10	PD-II, Kaithal	Kaithal	Guhla	Link road to Ahmedpur (ID 7032) in Kaithal Distt.	1.1	ACS PWD B&R No.09/1011/2019-3B&R (W) dated 04.11.2019	65.15	56.82	56.72	20.02.2021	19.08.2021	Completed	
11	PD-II, Kaithal	Kaithal	Guhla	Kaithal Cheeka to Theh Mukarain(ID 7006) in Kaithal Distt.	1	ACS PWD B&R No.09/759/2019-3B&R(W) dated 25.07.2019	37.27	539.99	37.26	03.10.2019	02.07.2020	Completed	
12	PD-II, Kaithal	Kaithal	Guhla	Jawalapur to Paprala road (ID 7031) in Kaithal Distt.	1.25	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	32.32		32.27	03.10.2019	02.07.2020	Completed	
13	PD-II, Kaithal	Kaithal	Guhla	Jodhwa to Gaggarpur (ID 9457) in Kaithal Distt.	2.72	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	82.54		86.32	03.10.2019	02.07.2020	Completed	
14	PD-II, Kaithal	Kaithal	Guhla	Kharkan to Theh Kharak to Googh via Kachhi Poswal(ID 10033) in Kaithal Distt.	4	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	105.34		110.56	03.10.2019	02.07.2020	Completed	
15	PD-II, Kaithal	Kaithal	Guhla	Theh Banera to Harizan Basti (ID 7012) in Kaithal Distt.	1.5	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	38.8		38.79	03.10.2019	02.07.2020	Completed	
16	PD-II, Kaithal	Kaithal	Guhla	Cheeka Kakeor road to Theh Banera (ID 6998) in Kaithal Distt.	2.3	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	58.47		58.46	03.10.2019	02.07.2020	Completed	

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						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
17	PD-II, Kaithal	Kaithal	Guhla	Theh Banera to Bhagal (ID 9446) in Kaithal Distt.	3.07	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	77.28		81.11	03.10.2019	02.07.2020	Completed	
18	PD-II, Kaithal	Kaithal	Guhla	Kangthali to Southa (ID 9448) in Kaithal Distt.	2.54	ACS PWD B&R No.9/451/2019-3B&R(W) dated 24.06.2019	95.3		95.25	03.10.2019	02.07.2020	Completed	
19	PD-II, Kaithal	Kaithal	Pundri	Dussain to Ahun road (ID 6883) in Kaithal Distt.	3.17	ACS PWD B&R No.09/890/2019-3B&R(W) dated 05.09.2019	101.12	96.82	86.51	08.07.2020	30.11.2020	Completed	
20	PD-II, Kaithal	Kaithal	Guhla	Guhla Kharkan (Taranwall) to Kassor road (ID6965)	1.6	ACS PWD B&R No.09/109/2019-3B&R (W) dated 15.09.2021	110.6	137.05	90.09	09.12.2021	30.05.2022	Completed	
21	PD-II, Kaithal	Kaithal	Guhla	Khambara to Dharamheri upto PB Border (ID 9456)	0.76	ACS PWD B&R No.09/99/2021-3 B&R(W) dated 31.12.2021	39.24		32.84	09.12.2021	30.05.2022	Completed	
22	PD-II, Kaithal	Kaithal	Guhla	Ghaggarpur to dera Sangawala upto punjab Border (ID 7052)	1.95	ACS PWD B&R No.9/366/2021-3B&R (W) dated 19.08.2021	130.67	90.63	106.61	03.02.2022	20.06.2022	Completed	
23	PD-II, Kaithal	Kaithal	Guhla	link road to umedpur road (ID 7077)	0.8	ACS PWD B&R No.09/404/2021-3B&R (W) dated 15.09.2021	72.85	49.77	50.55	17.05.2022	16.11.2022	Completed	
24	PD-II, Kaithal	Kaithal	Guhla	Naggal to Gogh app. Road (ID 7077)	0.3	ACS PWD B&R No.09/394/2021-3B&R(W) dated 15.09.2021	18	13.38	12.46	18.02.2022	16.06.2022	Completed	

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						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
25	PD-II, Kaithal	Kaithal	Guhla	Theh Kharak to Goagh (ID 9471)	1.95	ACS PWD B&R No.9/332/2021-3B&R(W) dated 29.08.2021	121.97	92.49	78.88	08.02.2022	05.08.2022	Completed	
26	PD-II, Kaithal	Kaithal	Guhla	Special repair of Papsar to Kakrala road (Kangthali to Papsar) in Kaithal Distt. (ID 7009)	6	ACS No.09/73/2025-3B&R(W) dated 17.03.2025	309.82	187.21	186.33	16.07.2025	12.01.2026/31.03.2026	Work is in progress	
27	PD-II, Kaithal	Kaithal	Guhla	Special repair of Kalar Majra app. Road in Kaithal Distt. (ID 7065)	0.5	ACS No.09/73/2025-3B&R(W) dated 17.03.2025	33.82	18.98	12.97	21.08.2025	19.12.2025	Work physically completed	
28	PD-II, Kaithal	Kaithal	Guhla	Special repair of App. Road to Gora upto Naggal road in Kaithal Distt. (ID 10304)	2.91	ACS No.09/73/2025-3B&R(W) dated 17.03.2025	83.83	99.7	36.072036	11.08.2025	09.12.2025	Work physically completed	
29	PD-II, Kaithal	Kaithal	Guhla	Special repair of Landaheri to Jodwa vaya Chana Jatan in Kaithal Distt. (ID 10893)	1.93	ACS No.09/73/2025-3B&R(W) dated 17.03.2025	56.6		38.25	11.08.2025	09.12.2025	Work physically completed	
TOTAL PD-II Kaithal					65.740		2468.05	2057.44	1938.81				
EE PD-Jind													
1	PD-Jind	Jind	Safidon	Special repair of Chhaper to Singhana road at Safidon in Jind Distt. (ID 6703) SCSP Scheme	1.63	ACS No. 09/605/2021-3B&R (W) dated 25.11.2021	16.94	16.03	16.5	07.04.2022	06.07.2022	Work completed	-
2	PD-Jind	Jind	Safidon	Widening & Strengthening of Jind-Safidon road to Chhaper at Safidon in Jind Distt. (ID 6699) SCSP Scheme	1.9	ACS No. 09/556/2021-3B&R (W) dated 26.11.2021	76.75	65.48	69.69	26.04.2022	25.10.2022	Work completed	-
TOTAL PD Jind					3.53		93.69	81.51	86.19				
EE PD-Narwana													

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						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Narwana	Kaithal	Kalayath	Special repair by Pdg. Premix Carpet on Matour Badsikri-Kamalpur road in Kaithal Distt (ID 6777)	5.92	No. 9/759/2019-3B&R(w) Dated 22.07.2019	73.07	122.69	135.81	18.9.2019	17.12.2019	Work Completed	
2	Narwana	Kaithal	Kalayath	Special repair by Pdg. Premix Carpet on Badsikri Khurd - Baloo road in Kaithal Distt (ID 9409)	6.35		75.94			18.9.2019	17.12.2019	Work Completed	
3	Narwana	Jind	Uchana	Special repair of road by pdg. Strengthening on Jind-Assandh road to Bighana - Teh Bahri road in Jind Distt (Road ID 6637)	5.9	No. 9/108/2021-3 B&R (W) Dated 12.03.2021 & Revised ACS PW (B&R) No. 9/108/2021-3 B&R (W) Dated 09.12.2021	379.87	346.12	371.26	23.7.2021	24.11.2021	Work Completed	
4	Narwana	Jind	Narwana	Special repair by Pdg. 20mm thick PC on Kalayat to Kurar to Datta Singhwala road Km 6.80 to 18.02 road in Jind Distt (Road ID 6769)	11.22	No. 09/623/2021-3 B&R (W) Dated 2.12.21	223.65	176.14	197.63	4.3.2022	5.7.2022	Work Completed	
5	Narwana	Kaithal	Kalayath	Construction of road from Chausala to Kharak Pandwan road in Kaithal District.	4.25	No. 9/109/2021-3 B&R (W) Dated 15.03.2021	264.1	261.56	284.08	9.7.2021	31.12.2021	Work Completed	
6	Narwana	Kaithal	Kalayath	S/R by Pdg. C.C. Interlocking Paver Block Km 0.00 to 0.10 on Kharak Pandwan to Harijan Basti road in Kaithal Distt (Road ID 6785)	0.1	No. 09/712/2021-3 B&R (W) Dated 20.12.21	7.7	6.53	6.18	25.7.2022	24.9.2022	Work Completed	

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						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
7	Narwana	Jind	Uchana	Special repair of road from Bighana to Durana road in Jind District (Road ID 8838)	2.62	No. 09/73/2025-3B&R (W) Dated 17.03.2025	41.42	48.03	56.34	27.08.2025	30.11.2025	Work Phy. Completed	
8	Narwana	Jind	Uchana	Special repair of road from Bahri to Bighana road in Jind District (Road ID 8836)	3.06	No. 09/73/2025-3B&R (W) Dated 17.03.2025	48.03			27.08.2025	30.11.2025	Work Phy. Completed	
TOTAL PD Narwana					39.42		1113.78	961.07	1051.30				
TOTAL Kaithal Circle					118.79		3821.38	3228.57	3201.49				
Karnal Circle													
Provincial Division No.-1, Karnal													
1	PD-1 Karnal	Karnal	Nilokheri	Providing and laying interlocking paver block on HB Chopri road (ID 7472) length 0.150 km. in Karnal District under SCSP Scheme.	0.15	9/768/2019-3B&R (W) dated 24.07.2019	9.68	7.97	9.78	08.10.2019	07.04.2020	Work completed.	
2	PD-1 Karnal	Karnal	Karnal	Wdg. and relaying of CCB on Pundrak to Budhanpur RD 0 to 230 m (ID 7373) length 1.700 km. in Karnal District under SCSP Scheme.	0.23	09/894/2019-3 B&R(W) date 05.09.2019	8.89	7.55	4.57	03.06.2020	02.08.2020	Work completed.	
3	PD-1 Karnal	Karnal	Nilokheri	Widening and stg. with WBM + BC & Interlocking paver block on Sandhir to Amargarh road (Road ID 7389) length Km 0.860 in Karnal District (under SCSP Scheme)	0.86	09/893/2019-3 B&R W dated 5.9.2019	35.14	35.4	56.43	15.02.2021	14.08.2021	Work completed.	

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						No. and date	Amount(Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
4	PD-1 Kamal	Karnal	Nilokheri	Construction of 2 Nos. New Road (Kathari to Peont and Alipur to Peont) with WBM+PC of Nilokheri constituency in Karnal Distt. (under SCSP Scheme)	4.5	09/19/2021-3B&R(W) 19.08.2021	416.54	300.5	323.49	03.12.2021	25.05.2022	Work completed.	
5	PD-1 Kamal	Karnal	Nilokheri	Widening and strengthening with WBM+BM+PC and relaying of CCB & 80mm interlocking paver block on Sambli to Jalala Viran (Road ID- 10005) length Km. 3.300 in Karnal District (under SCSP Scheme)	3.3	09/22/2021-3B&R(W) 31.05.2021	184.72	169.25	168.35	27.11.2021	26.05.2022	Work completed.	
6	PD-1 Kamal	Karnal	Nilokheri	Strengthening with WBM+PC and Relaying of CCB on Motia to Jalala Viran (Road ID-7285) length Km. 4.00 in Karnal District (under head SCSP)	4	09/38/2021-3B&R(W) 13.09.2021	101.03	69.73	75.08	05.01.2022	30.06.2022	Work completed.	
7	PD-1 Kamal	Karnal	Kamal	Providing and laying 80MM thick interlocking paver block from Saidpura App. Road (Road ID-7293) RD 0 to 400 in Karnal Distt. (under Head SCSP)	0.4	09/17/2021-3B&R(W) 15.09.2021	41.23	30.39	41.92	02.03.2022	01.09.2022	Work completed.	
8	PD-1 Kamal	Karnal	Assandh	widening and strengthening with WBM+PC on Hemda App. Road (Road ID-7267) length Km. 0.500 in Karnal District (under SCSP Scheme)	0.5	09/70/2021-3B&R(W)17.12.2021	17.91	16.46	15.61	16.05.2022	26.07.2022	Work completed.	

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						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
9	PD-1 Kamal	Karnal	Kamal	Widening and strengthening with WBM+PC on Karnal Kaithal Road to Budanpur (Road ID-7284) length Km. 0.600 in Karnal District (under SCSP Scheme)	0.6	09/789/2021-3B&R(W) 09.12.2021	20.92	16.89	16.88	03.06.2022	02.12.2022	Work completed.	
10	PD-1 Kamal	Karnal	Indri	Widening and strengthening with WBM+PC and relaying of CCB on Johar Majra app. Road (Road ID 7200) Karnal Distt. (Under SCSP)	1.2	09/352/2021-3B&R(W) 13.12.2021	39.39	28.34	27.86	24.05.2022	23.08.2022	Work completed.	
11	PD-1 Kamal	Karnal	Indri	Strengthening with WBM + 50mm BM + 20mm PC on Darar app road (Road ID 7253) ODR (V1) length Km 1.100 in Indri Constituency, in Karnal District	1.1	No. 09/74/2025-3B&R(W) dated 17.03.2025	52.7	41.39	40.22	14.07.2025	12.10.2025	Work completed	
TOTAL PD -I Karnal					16.84		928.15	723.87	780.19				
Provincial Division No-2, Karnal													
2020-21													
1	PD-2 Kamal	Karnal	Assandh	Construction of Gap Portion of Road from SH-12 to Munak via Paban Hassanpur (Section Seori to Paban Hassanpur) Road (Road ID 7483) in Karnal Distt. Stretch length 0.288 Km.	0.288	ACS No.9/327/2013-3B&R (W) dated 23/06/2015	1185.03	30.01	21.5	21/09/2020	22/03/2021	Work Completed	
TOTAL PD -I Karnal					0.29		1185.03	30.01	21.50				
TOTAL Karnal Circle					17.13		2113.18	753.88	801.69				
Rewari Circle													
PD Rewari													

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Rewari	Rewari	Bawal	Providing 30 mm BC on Bawal to Dulhera Khurd (Road ID 1479) in Rewari District (Bawal Constituency) under SCSP Scheme	5.13	No. 09/826/2021-3 B&R (W) dated 31.12.2021	86.96	90.8	92.01	10.05.2022	09.09.2022	Work completed	
2	Rewari	Rewari	Bawal	Wdg. & Stg. from Kheri Molla to Mukundpur Basai road (Road ID - 1627) in Rewari Distt.	4.30	ACS No. 09/839/2021-3 B&R (W) dated 31.12.2021.	105.19	100.66	100.41	06.05.2022	05.11.2022	Work completed	
3	Rewari	Rewari	Rewari	Alamgirpur Rajpura to Dhokia (Road ID - 9948) in Rewari Distt.	2.73	No. 09/69/2025-3 B&R (W) dated 15.04.2025	256	60.11	52.43	07.07.2025	04.11.2025	Work completed	
TOTAL PD Rewari					12.16		448.15	251.57	244.85				
PD Narnaul													
1	Narnaul	M/Garh	Nangal Chaudhary	Special Repair of road from Narnaul Singhana road to Nangal Katha with link to Chindalia and Jallaf (Road ID 2713) in Mohindergarh District (Nangal Chaudhary Constituency) Under SCSP Scheme	11.62	No. 09/69/2025-3 B&R (w) dt. 15.04.2025	256	146.84	107.2	10/5/2025	4/3/2026	Physically completed	
TOTAL PD Narnaul					11.62		256.00	146.84	107.20				
TOTAL Rewari Circle					23.78		704.15	398.41	352.05				
RohtakCircle													

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	PD-1	Rohtak	Garhi Sampla Kloi	Strengthening of Katwara to Kathura road from km.1.600 to 5.200 in District Rohtak. (Road ID-1719) Under SCSP	3.600	09/74/2025-3 B&R (W) dated 17.03.2025	149.11	101.64	115.11	08.08.2025	06.11.2025	99% work completed	
2	PD-1	Rohtak	Meham	Stg. on Rohtak- Jind road (NH-71)(Chandi) to Kharaini road from km. 0.000 to 2.780 (Under SCSP Scheme) in District Rohtak. (Road ID-1751)	2.780	09/74/2025-3 B&R (W) dated 17.03.2025	141.65	111.81	90.45	23.08.2025	19.02.2026	65% work completed	
3	PD-1	Rohtak	Kalansaur	Stg. on Ningana to Katesra road from km. 0.200 to 2.950 in District Rohtak. (Road ID-1705) under SCSP Scheme.	2.750	09/74/2025-3 B&R (W) dated 17.03.2025	46.11	190.91	114.36	29.08.2025	25.02.2026	60% work completed	
4	PD-1	Rohtak	Kalansaur	Stg. on Sample to Kalansaur Railway station road fom km. 0.000 to 3.700 in District Rohtak. (Road ID-11024) under SCSP Scheme.	3.700	09/74/2025-3 B&R (W) dated 17.03.2025	193.91					10% work completed	
TOTAL PD-1 Rohtak					12.83		530.78	404.36	319.92				
TOTAL Rohtak Circle					12.83		530.78	404.36	319.92				
Soenpat Circle													
PD-1,Soenpat													
NIL													

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	PD-II, Sonapat	Sonepat	Ganaur	Overlay 30mm BC on road from GT road to Pabnera via Pipli Khara-Ramnagar-Umedgarh road RD 0 to 7.90 ID 6106 in Ganaur Constituency in Sonapat District. (Under SCSP Scheme)	7.9	ACS to Govt. 09/69/2025-3B&R (W) dated 15.04.2025	187.2	140.25	72.15	07.09.2025	05.01.2026	65% work done BC work completed & CCB in village Umedgarhis under progress	
2	PD-II, Sonapat	Sonepat	Rai	Pdg. by wdg. & stg. of road from Murthal to Bakhtawarpur RD 0 to 1810 (ID 12269) in Rai constituency in Sonapat Distt. (Under SCSP Scheme)	1.81	ACS to Govt. 09/41/2025-3B&R (W) dated 09.04.2025	136.66	107.07	39.51	03.08.2025	02.02.2026	40% work done WBM work completed & BM work yet to be start	
3	PD-II, Sonapat	Sonepat	Rai	Pdg. by wdg. & stg. of road from Garhi Bakhtawarpur to old Yamuna Bandh RD 0 to 3780 (ID 12272) in Rai constituency in Sonapat Distt. (Under SCSP Scheme)	3.78	ACS to Govt. 09/41/2025-3B&R (W) dated 09.04.2025	302.07	222.59	77.78	18.08.2025	17.02.2026	40% work done WBM work completed & BM work yet to be start	
4	PD-II, Sonapat	Sonepat	Kharkhoda	Re-construction of road from Baiyanpur to Harsana Khurd up to Railway line RD 0 to 2680 (ID-12262) in Kharkhoda Constituency in Sonapat District. (Under SCSP Scheme)	2.68	ACS to Govt. 09/41/2025-3B&R (W) dated 09.04.2025	244.68	192.9	0	03.08.2025	02.02.2026	Earth work & dismantling of CCP is under progress	

Sr. No.	Division	District	Constituency	Name of Road with ID	Length (in Km)	Details of Administrative Approval		Agreement Amount (Rs. in lacs)	Expenditure upto date	Date of Start of work	Date of Completion	Status of work	remarks
						No. and date	Amount (Rs. in Lacs)						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
5	PD-II, Sonepat	Sonepat	Kharkhoda	Relaying CCB in various stretch from Sonepat Kharkhoda road to Bhoanapur via Harsana Khurd/ Kalan road (ID 6007) in Kharkhoda Constituency in Sonepat District (Under SCSP Scheme)	1.49	ACS to Govt. 09/41/2025-3B&R (W) dated 09.04.2025	37.38	26.52	0	06.03.2025	05.06.2025	Work completed	
TOTAL PD-II Rohtak					17.66		907.99	689.33	189.44				
TOTAL Sonepat Circle					17.66		907.99	689.33	189.44				
Grand Total					778.20		34811.17	28920.04	26968.65				

After examined the contents of the reply, the committee was satisfied and decided to drop this matter.

Detail of the homeless people of the SC categories alongwith utilization/ non-utilization of budget and pending applications.

The previous Committee (2024-25) was take up the matter of homeless peoples belonging to the SC categories alongwith utilization/non-utilization of budget and pending applications. Upon the recommendation and observation of the Committee inserted in the 48th Report. The letter dated 04.04.2025 was sent to the Department of Housing for All Haryana for supplying the latest requisite information at the earliest. The Director General, Department of Housing For All, Haryana furnish the detailed reply vide letter dated 25.04.2025 which was placed before the Committee in its meeting held on dated 20.05.2025. After examine the reply, the Committee noted the contents and decided that the said matter will be take up in the subsequent meetings.

The Committee decided to conduct the oral examination of Department of Housing for All, Haryana on dated 27.05.2025 at Haryana Vidhan Sabha, Chandigarh but due to unavailability of the ACS of the department the oral examination was postponed for dated 03.06.2025. During the oral examination of the departmental representative the Committee observed that the reply of the department is contradictory and recommends to submit the fresh reply at the earliest.

The Director General, Department of Housing For All, Haryana has supplied the reply on dated 18.11.2025 which was placed before the Committee in its meeting held on 26.11.2025. The reply is reproduced as under:-

The State Govt. has launched following two new State sponsored schemes to address the housing facility of needy families in the State.

Mukhya Mantri Shehri Awas Yojana:

- Under Mukhya Mantri Shehri Awas Yojana (MMSAY) one maria (30 sq.yds.) plot at a cost of ₹1.00 lakh will be provided to the needy families of urban areas having annual family income upto 1.80 lakh as verified in Parivar Pehchan Patra (PPP).
- The cost of plot will be paid by the beneficiary in instalments ie. Rs 10,000/- at the time of booking of plot, Rs 10000/- after allotment and remaining Rs 80000/- in monthly instalment of Rs 2222/- in 3 years.
- As per policy, preference (i.e. 1st, 2nd, 3rd & 4th) in the allotment of plots will be given to Ghumantu Jati, Widow, SCs and Others respectively.
- A provision has also been made for providing financial assistance of ₹2.50 lakh to the beneficiaries of MMSAY for construct of pucca house under PMAY-2.0.
- In order to assess the demand of housing, an online demand survey was conducted in Sept-Oct, 2023, wherein 2.89 lakh applicants have registered their demand for flats /plots. Out of the total demand received, 1.51 lakh applicants have opted for plots and 1.39 lakh have opted for flats.
- To start with, 15256 beneficiaries of 14 towns have been allotted one marla (30 sq.yds.) plots through draw of lots who have booked their plots under the scheme (Annexure-I).

- After completion of development works ie. Roads, water supply, electricity, and sewerage, the possession of plots will be given to the beneficiaries to enable them to construct their houses.
- Further, the booking for allotment of 15,251 one marla plots in 16 towns namely, Charkhi Dadri, Sirsa, Jhajar, Fatehabad, Jagadhri, Safidon, Rohtak, Rewari, Mahendergarh, Karnal, Palwal, Julana, Jind, Ambala, Hisar and Bahdurgarh was opened from 16.04.2025 to 15.08.2025, wherein 7,796 applicants have booked their plots by depositing a booking amount of Rs. 10,000/- The department is in process to conduct draw of lots in these 16 towns.

Mukhya Mantri Gramin Awaas Yojana -2.0:

- The State has also launched State sponsored scheme namely Mukhya Mantri Gramin Awas Yojana 2.0 (MMGAY-2.0) for providing 50 sq. yds. Plots in Mahagram Panchayats and 100 sq. yds. Plots in regular Gram Panchayats (GPs) to landless needy families having annual income upto Rs 1.80 lakh as verified in Parivar Pehchan Patra (PPP).
- The plot will be allotted to the eligible beneficiary at the cost of Rs. 1000/-.
- A provision has also been made to provide financial assistance of ₹1.38 lakh to these beneficiaries for construction of their pucca house under PMAY-G.
- In order to assess the demand of housing, an online demand survey was conducted in August-Sept, 2024, wherein 522,594 applicants have registered their demand for plots.
- In the 1 phase 62 GPs and in 2nd phase 561 GPs have been identified for allotment of plots. As such 12,057 beneficiaries have so far been allotted plots of 100/50 sq. yds. in 203 GPs under MMSAY 2.0 through draw of lots (Annexure-II).

Annexure-I

District-wise number of Beneficiaries under Mukhya Mantri Shehri Awas Yojana (MMSAY).							
Sr No.	District	Town	No. of Beneficiaries	Category-wise number of beneficiaries			
				Ghumantu Jati	Widows	Scheduled Castes	Others
1	Ambala						
2	Bhiwani						
3	Charkhi-dadri	Charkhi-dadri	708	16	68	266	358
4	Faridabad						
5	Fatehabad	Fatehabad	195	17	13	63	102
6	Gurugram						
7	Hisar						
8	Jhajjar	Jhajjar	851	13	81	254	503
9	Jind	Safidon	255	5	27	50	173
		Julana	134	2	17	70	45
10	Kaithal						
11	Karnal	Karnal	521	157	364	0	0
12	Kurukshetra						
13	Mahendragarh	Mahendragarh	438	7	38	140	253
14	Mewat (Nuh)						
15	Palwal	Palwal	1677	67	316	1294	0
16	Panchkula	Pinjore	543	13	60	273	197
17	Panipat		-				
18	Rewari	Rewari	2230	15	248	663	1304
19	Rohtak	Rohtak	3075	272	725	2078	0
20	Sirsa	Sirsa	853	53	71	276	453
21	Sonipat	Gohana	637	11	55	210	361
22	Yamunanagar	Jagadri	3139	54	246	814	2025
Total			15256	702	2329	6451	5774

Annexure-II

District-wise ,Village -wise and Category- wisenumber of beneficiaries who have been allotted plots under MMGAY-2.0 up to 14.10.2025								
Sr No.	District Name	Block Name	Village Name	No. of beneficiaries				
				Ghumantu	Widows	SCs	Others	Total
1	Ambala	Saha	Haldri	0	2	33	10	45
2	Ambala	Saha	Toba	0	10	61	22	93
3	Ambala	Shahzadpur	Dhamoli Bichli	0	2	15	9	26
4	Bhiwani	Behal	Bairan	0	2	5	4	11
5	Bhiwani	Behal	Behal	2	6	54	62	124
6	Bhiwani	Bhiwani	Kohar	0	6	43	21	70
7	Bhiwani	Bhiwani	Kount	0	4	70	0	74
8	Bhiwani	Bhiwani	Mandhana	0	3	2	9	14
9	Bhiwani	Kairu	Leghan Hetwan	0	2	10	2	14
10	Charkhi Dadri	Badhra	LADAWAS	0	1	12	3	16
11	Charkhi Dadri	DADRI	CHHAPAR	0	15	32	41	88
12	Faridabad	Ballabgarh	Dayalpur	0	4	19	10	33
13	Fatehabad	Bhattu Kalan	Bodiwali	0	3	29	7	39
14	Fatehabad	Bhuna	Khasa Pathana	0	2	8	2	12
15	Fatehabad	Fatehabad	Dhanger	0	9	34	41	84
16	Fatehabad	Fatehabad	Jhalniya	0	4	30	4	38
17	Fatehabad	Fatehabad	Manawali	0	1	17	11	29
18	Fatehabad	Nagpur	Alikan	1	3	47	0	51
19	Gurugram	Pataudi	Mao	0	1	10	5	16
20	HISAR	AGROHA	CHIKANWAS	0	4	29	21	54
21	HISAR	AGROHA	DURJANPUR	0	3	51	26	80
22	HISAR	AGROHA	KALIRAWAN	0	25	123	71	219

23	HISAR	AGROHA	KHASA MAHAJANAN	0	13	24	39	76
24	HISAR	AGROHA	KIRARA	0	2	12	38	52
25	HISAR	AGROHA	KIRMARA	0	8	49	50	107
26	HISAR	AGROHA	SARANGPUR	0	11	57	46	114
27	HISAR	AGROHA	SIWANI BOLAN	0	20	82	67	169
28	HISAR	AGROHA	THASKA	0	5	34	44	83
29	HISAR	BARWALA	GURANA	0	2	60	17	79
30	HISAR	HISAR-I	DAYA	0	18	77	4	99
31	HISAR	HISAR-II	SHAHPUR	0	6	58	0	64
32	Jhajjar	Badli	KHERKA GUJJAR	0	3	30	40	73
33	Jhajjar	Bahadurgarh	Dekhora	0	4	13	32	49
34	Jhajjar	Bahadurgarh	Dulhera	0	5	24	14	43
35	Jhajjar	Bahadurgarh	Kharman	0	8	38	7	53
36	Jhajjar	Jhajjar	Silana	0	10	72	0	82
37	Jhajjar	Jhajjar	Talao	0	1	13	12	26
38	Jhajjar	Machhrauli	Patoda	0	3	13	3	19
39	Jind	Alewa	DEHOLA	0	12	104	47	163
40	Jind	Julana	Khareinti	0	6	72	0	78
41	Jind	Pillukhera	Kalawati	0	1	9	18	28
42	Jind	Pillukhera	Retoli	0	12	13	43	68
43	Jind	Safidon	Malar	0	6	13	11	30
44	Jind	Safidon	Siwanamal	0	3	25	30	58
45	Jind	Uchana	KABARCHA	0	7	29	7	43
46	Kaithal	KAITHAL	MANAS	0	8	38	9	55
47	Kaithal	KAITHAL	NOUCH	0	6	30	0	36
48	Kaithal	KAITHAL	PATTI AFGAN	0	3	42	1	46

49	Kaithal	Pundri	Hajwana	0	8	29	1	38
50	Kaithal	Rajound	Rohera	0	7	48	10	65
51	Karnal	Assandh	Chochra	0	8	48	86	142
52	Karnal	Gharaunda	Hassnpur	0	6	67	55	128
53	Karnal	Indri	Bhadson	0	3	32	12	47
54	Karnal	Indri	Ghari Sadhan	0	1	12	9	22
55	Karnal	Indri	Gorgarh	0	0	12	3	15
56	Karnal	Indri	Hinori	0	1	10	8	19
57	Karnal	Indri	Patehra	0	3	12	10	25
58	Karnal	Indri	Raith Khana	0	0	0	16	16
59	Karnal	Karnal	Chundipur	0	3	1	16	20
60	Karnal	Karnal	Subhri	0	3	4	39	46
61	Karnal	Kunjpura	Chand Samand	0	8	31	9	48
62	Karnal	Kunjpura	Nagla roran	0	4	44	0	48
63	Karnal	Kunjpura	Rindal	0	3	29	33	65
64	Karnal	Munak	JANI	0	1	17	13	31
65	Karnal	Munak	PABANA HASANPUR	0	16	88	0	104
66	Karnal	Nilokheri	BARSALU	0	3	104	57	164
67	Karnal	Nilokheri	DADUPUR	0	2	33	18	53
68	Karnal	Nilokheri	JAMBA	0	5	46	12	63
69	Karnal	Nilokheri	KARSA DOD	0	1	104	49	154
70	Karnal	Nilokheri	SIKRI	0	6	46	46	98
71	Karnal	Nilokheri	UNISPUR	1	3	31	44	79
72	Karnal	Nissing	Amupur	0	6	85	30	121
73	Karnal	Nissing	Chakda	0	0	53	16	69
74	Karnal	Nissing	Dachar	0	17	107	0	124

75	Karnal	Nissing	Guniyana	0	6	31	27	64
76	Karnal	Nissing	Sambhali	0	10	130	0	140
77	KURUKSHETRA	Ismailabad	AJRANA KHURD	0	2	37	19	58
78	KURUKSHETRA	Ismailabad	TANGOLI	0	4	24	21	49
79	KURUKSHETRA	Ladwa	BAHLOLPUR	0	2	22	23	47
80	KURUKSHETRA	Ladwa	BANI	0	0	0	44	44
81	KURUKSHETRA	Ladwa	BAPDI	0	2	24	17	43
82	KURUKSHETRA	Ladwa	BARHAN	0	2	15	1	18
83	KURUKSHETRA	Ladwa	BARONDI	0	0	1	12	13
84	KURUKSHETRA	Ladwa	CHHAILONDI	0	1	7	31	39
85	KURUKSHETRA	Ladwa	DHANORA JATTAN	0	4	38	27	69
86	KURUKSHETRA	Ladwa	DUDA	0	0	4	8	12
87	KURUKSHETRA	Ladwa	JOGI MAJRA	0	0	14	23	37
88	KURUKSHETRA	Ladwa	LATHI DHANORA	0	1	0	41	42
89	KURUKSHETRA	Ladwa	MEHRA	0	11	80	1	92
90	KURUKSHETRA	Ladwa	NIWARSI	0	3	33	7	43
91	KURUKSHETRA	Ladwa	SURA	0	0	16	15	31
92	KURUKSHETRA	Pehowa	Harigarh Bhorkh	0	12	49	0	61
93	KURUKSHETRA	Pehowa	Ramgarh Road	0	16	48	175	239
94	KURUKSHETRA	Pipli	GADLI	0	1	33	18	52
95	KURUKSHETRA	Pipli	MATHANA	0	14	66	98	178
96	KURUKSHETRA	Pipli	SIRSALA	0	3	22	10	35
97	KURUKSHETRA	Shahabad	Atwan	0	0	5	12	17
98	KURUKSHETRA	Shahabad	Baram	0	6	37	45	88
99	KURUKSHETRA	Shahabad	Charuni Jattan	0	3	27	15	45
100	KURUKSHETRA	Shahabad	Sambhalkhi	0	0	13	7	20

101	KURUKSHETRA	Thanesar	Adhon	0	4	5	45	54
102	KURUKSHETRA	Thanesar	Bahri	0	0	11	2	13
103	KURUKSHETRA	Thanesar	Barna	0	2	6	14	22
104	KURUKSHETRA	Thanesar	Fattupur	0	4	17	15	36
105	KURUKSHETRA	Thanesar	Kanwar kheri	0	0	19	13	32
106	Mahendragarh	Kanina	Gudha	0	2	21	7	30
107	Mahendragarh	Kanina	Kheri	0	13	50	27	90
108	Mahendragarh	Kanina	Sehlang	0	2	16	21	39
109	Mahendragarh	M.Garh	DAROLI JAT	0	1	5	5	11
110	Mahendragarh	M.Garh	SISOTH	0	4	6	15	25
111	Mahendragarh	N/Chaudhary	DOKHERA	0	0	6	7	13
112	Mahendragarh	N/Chaudhary	KAMANIYA	0	0	9	14	23
113	Mahendragarh	N/Chaudhary	SHEHBAJPUR	0	2	24	11	37
114	Mahendragarh	Narnaul	Mandhana	0	1	7	4	12
115	Mahendragarh	Satnali	Satnali	1	6	26	30	63
116	Mahendragarh	Sihma	Guwani	0	6	23	18	47
117	Nuh	Indri	Kurthala	0	0	3	6	9
118	Nuh	Nagina	Balai	0	0	3	16	19
119	Nuh	Nagina	Ghagas	0	2	8	56	66
120	Nuh	Nagina	Hasanpur- Nuh	0	1	0	33	34
121	Nuh	Nuh	DEVLA NAGLI	0	3	0	31	34
122	Nuh	Nuh	MALAB	0	1	1	111	113
123	Nuh	Nuh	SAHPUR NANGLI	0	0	0	12	12
124	Nuh	Nuh	TAIN	0	4	2	59	65
125	Nuh	Tauru	Jaurasi	0	1	7	4	12
126	Palwal	Hathin	Swamika	0	1	0	16	17

127	Panipat	Bapoli	Matnoli	0	4	10	115	129
128	Panipat	Madlauda	Dahramgarh	0	22	85	7	114
129	Panipat	Madlauda	Waiser	0	3	54	63	120
130	Panipat	Samalkha	Biholi	0	7	39	3	49
131	Rewari	Bawal	Pranpura	0	1	12	3	16
132	Rewari	DHARUHERA	NANDRAMPUR BAS	0	2	11	4	17
133	Rewari	NAHAR	RATTANTHAL	0	2	10	23	35
134	Rewari	Rewari	GOKAL GARH	0	4	44	20	68
135	Rohtak	Lakhan Majra	Kaharainti	0	5	44	16	65
136	Rohtak	Meham	Gorawar	0	11	40	50	101
137	Rohtak	Meham	Kharkara Chajjan	0	10	51	16	77
138	Rohtak	Rohtak	Jasia	0	15	41	58	114
139	Rohtak	Sampla	Samchana	0	15	36	1	52
140	Sirsa	Baragudha	Bhadra	0	1	19	10	30
141	Sirsa	Baragudha	Bhiwan	0	6	104	2	112
142	Sirsa	Baragudha	Chatariyan	0	2	11	34	47
143	Sirsa	Baragudha	Dhaban	0	0	20	3	23
144	Sirsa	Baragudha	Jhorar Rohi	0	3	34	1	38
145	Sirsa	Baragudha	Karamgarh	0	11	71	0	82
146	Sirsa	Baragudha	Malri	0	0	45	2	47
147	Sirsa	Baragudha	Rohan	0	1	25	2	28
148	Sirsa	Baragudha	Saharni	3	5	97	43	148
149	Sirsa	Baragudha	Sukhchain	0	4	50	12	66
150	Sirsa	Baragudha	Surtia	0	3	29	3	35
151	Sirsa	Baragudha	Thiraj	0	2	63	9	74
152	Sirsa	Dabwali	Banwala	0	5	52	38	95

153	Sirsa	Dabwali	Kaluana	0	1	34	19	54
154	Sirsa	Dabwali	Lambi	0	4	54	13	71
155	Sirsa	Ellenabad	Kishanpura/Dhani Jatan	0	3	45	18	66
156	Sirsa	Ellenabad	Menakhera	0	0	7	20	27
157	Sirsa	Nathusari Chopta	ARNIA WALI	2	7	91	0	100
158	Sirsa	Nathusari Chopta	BAKRIANWALI	1	1	83	17	102
159	Sirsa	Nathusari Chopta	BARASARI	0	2	69	38	109
160	Sirsa	Nathusari Chopta	CHAHAR WALA	0	3	21	9	33
161	Sirsa	Nathusari Chopta	GIGORANI	2	5	11	10	28
162	Sirsa	Nathusari Chopta	GUDIA KHERA	14	3	52	43	112
163	Sirsa	Nathusari Chopta	KAGDANA	0	0	27	24	51
164	Sirsa	Nathusari Chopta	KUKARTHANA	0	3	31	4	38
165	Sirsa	Nathusari Chopta	KUTIANA	0	0	25	5	30
166	Sirsa	Nathusari Chopta	MAKHOSARANI	0	2	31	12	45
167	Sirsa	Nathusari Chopta	MODIA KHERA	0	0	10	5	15
168	Sirsa	Nathusari Chopta	RAMPURA DHILLON	2	8	75	0	85
169	Sirsa	Nathusari Chopta	RUPANA / DARBA KHURD	1	3	27	2	33
170	Sirsa	Nathusari Chopta	Rupana Bishnoya	0	4	3	11	18
171	Sirsa	Nathusari Chopta	SHAKKAR MANDORI	0	0	14	15	29
172	Sirsa	Nathusari Chopta	TAJIA KHERA	0	2	37	1	40
173	Sirsa	Odhan	GHUKANWALI	0	8	55	23	86
174	Sirsa	Odhan	NUHIANWALI	0	4	13	11	28
175	Sirsa	Rania	Gindran	0	1	17	18	36
176	Sirsa	Rania	Jodhpuria	0	5	53	0	58
177	Sirsa	Sirsa	Baguwali	0	3	70	9	82
178	Sirsa	Sirsa	Bansudhar	0	5	54	36	95

179	Sirsa	Sirsa	Kusumbi	0	1	11	14	26
180	Sirsa	Sirsa	Nejadela Kalan	0	9	54	0	63
181	Sonipat	GANAUR	BARI	0	10	48	61	119
182	Sonipat	GANAUR	KHIZARUR AHIR	0	8	32	65	105
183	Sonipat	GANAUR	MAHMUDPUR MAJRA	0	3	4	21	28
184	Sonipat	GANAUR	PANCHI JATAN	0	3	13	11	27
185	Sonipat	Gohana	Bali Bhraman	0	2	12	41	55
186	Sonipat	Gohana	Barota	0	4	25	40	69
187	Sonipat	Kharkhoda	GOPALPUR (RAJANPANNA)	0	10	0	0	10
188	Sonipat	Kharkhoda	KHANDA	0	13	48	99	160
189	Sonipat	Kharkhoda	KHANDA ALMAN PANA	0	10	9	31	50
190	Sonipat	Kharkhoda	NAKLOI	0	2	9	7	18
191	Sonipat	Kharkhoda	SOHTI	0	16	53	90	159
192	Sonipat	Kharkhoda	THANA KALAN	0	7	100	71	178
193	Sonipat	Mundlana	Busana	0	8	33	0	41
194	Sonipat	Mundlana	Shamri Buran	0	3	19	14	36
195	Sonipat	Mundlana	Siwanka	0	3	7	24	34
196	Sonipat	Murthal	Larsouli	0	0	4	16	20
197	Sonipat	SONIPAT	DODVA	0	4	11	40	55
198	Sonipat	SONIPAT	KILOHRAD	0	8	39	41	88
199	Sonipat	SONIPAT	RATTAN GARH	0	6	19	23	48
200	Yamuna Nagar	Chhachhrauli	KHADRI	0	2	11	10	23
201	Yamuna Nagar	JAGADHRI	KUNJAL KAMBOYAN	1	0	8	11	20
202	Yamuna Nagar	Radaur	Radauri	0	0	3	8	11
203	Yamuna Nagar	Saraswati Nagar	kanhari kalan	0	2	14	14	30
	Grand Total			31	931	6601	4494	12057

After examine the contents of the reply, the Committee decided that the matter will be take up during the spot visit to be conducted at the district headquarters in the subsequent meetings.

Facilities providing to the colonies which have been constructed under the Mahatma Gandhi Gramin Basti Yojana.

The previous Committee discussed the matter regarding providing basic facilities to the BPL colonies constructed under the Mahatma Gandhi Gramin Basti Yojana in its meeting held on dated 27.04.2024. The Previous Committee observed that the basic facilities i.e. electricity, drinking water, construction of streets, registration of plots/houses and possession of the property to the concerned in the colonies constructed under the Mahatma Gandhi Gramin Basti Yojana are not providing properly and recommendations and observations of the previous committee are not taking seriously by the departments as the maximum works are still pending.

Upon the recommendations and observations of the previous committee a letter dated 06.05.2024 was written to the Rural Development Department and All Deputy Commissioner, Haryana with the request to submit the replies of the facilities to the BPL colonies i.e. electricity, drinking water, construction of streets, registrations of plots/houses and possession of the property to the concerned beneficiaries etc. in the colonies constructed under the Mahatma Gandhi Gramin Basti Yojana. Thereafter, another letter dated 26.07.2024 to the Energy Department, Public Health Engineering Department and PWD (B&R) Department was written to supply the requisite information as asked through letter dated 06.05.2024 as well as a reminder dated 10.12.2024 was also given to all the quarter concerned to furnish the requisite information as desired by the previous committee.

The relevant parts of the 48th report were supplied to the Rural Development Department, Energy Department, PW(B&R) Department, Public Health Engineering Department vide letter dated 04.04.2025 with the request to submit the reply keeping in view of recommendation and observation of the previous Committee.

The Director General, Development & Panchayats Department, furnish the detailed reply vide letter dated 17.04.2025 which was placed before the Committee in its meeting held on dated 17.05.2025. The Committee was not satisfied with the reply and decided to conduct the oral examination of the Development & Panchayats Department in its meeting held on 27.05.2025 at Haryana Vidhana Sabha, Chandigarh.

During the oral examination of the departmental representatives, the Committee discussed the basic facilities providing under the Mahatma Gandhi Gramin Basti Yojana i.e. electricity, drinking water, construction of streets, registration of plots/houses and possession of the property to the concerned in the colonies constructed, so far. The departmental representative tried to explain all the observations of the Committee but due to lack of facilities, the colonies in which 50% people are living are in delapidated condition, therefore, the Committee was not satisfied with the reply of the department.

The Committee recommends to provide the following information:-

1. To provide the funds which has been utilized.
2. To provide the lists regarding funds provided to the colonies for providing the facilities of power and drinking water and where the funds utilized.
3. To provide the information regarding registration of the plots in the said colonies.
4. Number of Court cases relating to the registration of the colonies pending in the Hon'ble Courts.

5. Number of panchayats sent the proposal to the Government, to provide the land for the colonies.

The Director General, Development & Panchayats Department, furnish the detailed reply vide letter dated 01.08.2025 which was placed before the Committee in its meeting held on dated 02.09.2025. The Committee was not satisfied with the reply. A letter dated 09.09.2025 has been written to the Rural Development Department with the request to submit the amended/fresh reply and in reference to that the Director General, Development & Panchayats Department, furnish the detailed reply vide letter dated 10.10.2025 which was also placed before the Committee in its meeting held on dated 18.11.2025. The reply is reproduced as under:-

Vide letter under reference, the Committee has recommended that the reply/information be submitted as per the prescribed proformas (Statement I, Statement II, and Statement III).

(1) Statement-1:

District-wise details of funds sanctioned for development works (construction of streets/nalas, DHBVN, UHBVN, and PHED), along with utilization of these funds and reasons for non-utilization, have been sought.

In this regard, this office has records of the funds sanctioned (not district-wise), but utilization details are not available.

(2) Statement-II:

Information on the status of registries in BPL colonies constructed under MGGBY has been sought.

District-wise data on the number of pending registries is available, however, reasons for the pendency are not on record.

(3) Statement-III:

A report on the number of proposals received from Gram Panchayats under MMGAY Extension Phase-II has been sought.

This information is available.

Accordingly, the information presently available at the Headquarter level is enclosed herewith for your kind perusal.

Additionally, all Chief Executive Officers of Zila Parishads have been requested to furnish the relevant data available at the field level. The same will be forwarded to your office upon receipt.

After examine the contents of the reply, the Committee decided that the matter will be take up during the spot visits to be conducted at the district headquarters in the subsequent meetings.

Representation of Shri Shamsheer Singh and others Village Munna Rehdi, Tehsil Pundri, District Kaithal for providing electricity, water supply, arrangement of drains for drainage of dirty water to the colony constructed under Mahatma Gandhi Gramin Basti Yojana.

In its meeting held on dated 27.02.2026 at Haryana Vidhan Sabha, Chandigarh, a representation dated 27.02.2026 of Shri Shamsheer Singh and others resident of village Munna Rehdi, Tehsil Pundri, District Kaithal for providing electricity, water supply, arrangement of drains for drainage of dirty water in the colony constructed under the Mahatma Gandhi Gramin Basti Yojana was placed before the Committee.

After minutely examined the contents of representation, the Committee took a serious note and recommends to refer this representation to the concerned departments i.e. Development & Panchayats Department, New and Renewable Energy Department, Public Health Engineering Department and Deputy Commissioner, Kaithal to obtain their comments/reply in this regard within a period of 15 days, positively, from the receipt of communication in this regard. The Committee also recommends that the departments have to fix the responsibility of the officers/officials who have not taken necessary action timely, by intimating to the Committee. Therefore, vide letter dated 05.03.2026, this representation has been forwarded to the said concerned Departments along with the recommendation of the Committee, to submit their replies in this regard accordingly.

The Committee also decided to take up the matter in the subsequent meetings.

YAMUNANAGAR

The Committee conduct the spot visit at district headquarter Yamunanagar on dated 01.08.2025 at 11.00 A.M. as per schedule and held the meeting with the concerned officers of the following departments upon the prescribed agenda. The brief summary of the spot visit/meeting is explained as under:-

Welcome By Shri Narinder, SDM

श्री नरिंदर, (एस.डी.एम): हरियाणा विधान सभा की अनुसूचित जातियों, जनजातियों और पिछड़े वर्गों के कल्याण संबंधी समिति के सभापति श्री भगवान दास जी, विधायक सरदार जरनैल सिंह जी, श्री राम करण जी, श्री पवन खरखौदा जी, श्री घनश्याम दास जी, श्रीमती रेणुबाला जी तथा सभी अधिकारियों कर्मचारियों/का रेस्ट हाउस, यमुनानगर मे माला पहनाकर और पुष्प देकर स्वागत किया।

सभापति श्री भगवान दास जी और समिति के सदस्यों ने रेस्ट हाउस, यमुनानगर मे गांवों से आये हुए अनुसूचित जातियों के किसानो तथा कृषि एवं किसान कल्याण विभाग, हरियाणा के जिला उप-निदेशक (श्री ए .पी. डबास) के साथ हरियाणा सरकार द्वारा अनुसूचित जातियों के किसानो के लिए चलाई जा रही लाभकारी योजनाओं के बारे मे चर्चा की |

चेयरपर्सन :मेरा आप सभी के लिए एक सुझाव है कि जिस प्रकार से सरकार किसानों की फसल को एम पर .पी.एस. खरीद रही है इसी प्रकार सब्जियों के लिए भी भावांतर भरपाई योजना चला कर किसानों को होने वाले नुकसान की भरपाई करती है इसलिए आप सब्जियों की खेती भी कीजिए तथा फसलों में बदलाव कीजिए ।

चेयरपर्सन :ठीक है, आज की बैठक में आने के लिए आप सब का धन्यवाद।

इस के बाद समिति जिला प्रशासन के साथ बैठक करने के लिए जिला मुख्यालय, यमुनानगर के लिए प्रस्थान किया |

NAVEEN AHUJA, ADDITIONAL DEPUTY COMMISSIONER (ADC)

श्री नवीन आहुजा (ए.सी.डी.) द्वारा पुष्प गुच्छ और शॉल भेंट करके समिति के चेयरपर्सन, सदस्यों तथा स्थानीय विधायकों का स्वागत किया गया ।

INTRODUCTION OF THE COMMITTEE

तत्पश्चात् समिति की मीटिंग में विभागीय अधिकारियों द्वारा समिति को अपना परिचय दिया गया। उसके बाद श्री कंवर सिंह द्वारा विभागीय अधिकारियों को समिति के चेयरपर्सन तथा समिति के अन्य (अवर सचिव) सदस्यों का परिचय करवाया गया।

श्री पार्थ गुप्ता , उपायुक्त: मैं हरियाणा विधान सभा की अनुसूचित जातियों, जनजातियों और पिछड़े वर्गों के कल्याण संबंधी समिति के सभापति तथा समिति के माननीय सदस्यों का यमुनानगर जिले में आने पर हार्दिक स्वागत करता हूं। इसके अलावा मैं माननीय समिति को यह भी बताना चाहूंगा कि समिति द्वारा जो एजेण्डा सर्कुलेट किया गया था उसके अनुसार आज की मीटिंग में सभी विभागों के अधिकारीगण उपस्थित हैं ।

ADDRESSED OF CHAIRPERSON

चेयरपर्सन : मैं अपनी तरफ से तथा समिति के सभी सम्मानित सदस्यों की तरफ से तथा हमारे यमुनानगर जिले से विधायक श्री घनश्याम दास जी तथा हमारी बहन रेनु बाला जी की तरफ से यहां पर उपस्थित सभी सम्मानित अधिकारीगण का जिन्होंने यहां पहुंचने पर समिति का स्वागत किया और इस बैठक के लिए पुख्ता इंतजाम किये उसके लिए मैं आप सभी का आभार व्यक्त करता हूं, आप सभी का धन्यवाद करता हूं। मैं बताना चाहूंगा कि हरियाणा विधान सभा में बहुत सी कमेटीज गठित की गई हैं जो अलगअलग विषयों पर काम करती हैं। ये समितियां - अनुसूचित जाति विमर्श करती हैं। इन्हीं कमेटीज में हमारी भी एक कमेटी-संबंधित विभागों से विचार, जनजाति और बैकवर्ड समाज के लोगों के उत्थान के लिए समयसमय पर संबंधित विभागों की जो सरकार की योजनाएं चल रही हैं - और धरातल पर सही चल रही हैं, उनका अवलोकन भी करती है और निरीक्षण भी करती है। इस सरकार द्वारा जो सुविधायें दी जा रही हैं वे सही पहुंचें और समय पर पहुंचें और उसका लाभ कमेटी जिन वर्गों के लिए काम कर रही उन सभी वर्गों को मिले, उनके जीवन में बदलाव हो और उनको लाभ मिले। हमारी कमेटी का सीधा संबंध विधानपालिका से है जिसमें हमारे मुखिया हमारे विधान सभा के अध्यक्ष हैं। हमारी विधानपालिका की जिम्मेदारी रहती है कि संविधान की तथा कानून की मर्यादाओं में रहते हुए कानून पारित करे और साथ ही जो योजनाएं हैं उनका अवलोकन, उनका निरीक्षण भी समयसमय पर करे क्योंकि जो कार्यपालिका है इन पर बहुत बड़ा दायित्व रहता है - जन तक पहुंचाने के लिए-उन योजनाओं को लागू करने में और जन, वे सही चल रही हैं या नहीं चल रही हैं उसका यह कमेटी समयसमय पर अवलोकन तथा निरीक्षण करती है। जो विधानपालिका है वह प्रदेश और जनता के हितों को ध्यान में रखते हुए पूरे प्रदेश का बजट पारित करती है और उस बजट के एकएक पैसे का सही तरह से इस्तेमाल - हो, जो इसके लिए योग्य लोग हैं उन तक यह पैसा सही तरह से पहुंचे और पैसे की बर्बादी न हो, उसके लिए समय-समय पर यह कमेटी अवलोकन और निरीक्षण करती है। इसी को मद्देनजर रखते हुए आज हमारी यह कमेटी संबंधित विषयों का अवलोकन करने के लिए तथा निरीक्षण करने के लिए जिला मुख्यालय, यमुनानगर में पहुंची है और यह मीटिंग रखी गई है। मुझे पूरा विश्वास है कि आप सभी अधिकारीगण अपनेअपने विषय को गम्भीरता से लेते हुए - अपनी कार्य प्रणाली के बारे में समिति द्वारा पूछे गये सवालों के जवाब देंगे तथा आपके माध्यम से उपरोक्त वर्गों को तथा स्कीम्स का लाभ दिया जा रहा है उसके बारे में समिति को अवगत क जो योजनायेंरवाने का काम करेंगे। इसी के साथ मैं सभी अधिकारियों का पुनर्जो -धन्यवाद करता हूं और आशा है कि आप हर सवाल का सही जवाब देंगे। जो : योजनाएं हैं उनके बारे में समिति को अवगत करवायेंगे।

इसी को मद्देनजर रखते हुए हमारी इस समिति द्वारा संबंधित विषयों का अवलोकन व निरीक्षण करने के लिए आपके जिला कार्यालय, यमुनानगर पर आज की यह मीटिंग रखी गई है। उम्मीद है कि आप सभी अधिकारीगण अपनेपूछे गए सवालानों अपने विषयों पर गम्भीरता से अपनी कार्य प्रणाली के बारे में समिति द्वारा-का जवाब देंगे तथा आपके माध्यम से उपरोक्त वर्गों को द्ी जा रही सरकारी सुविधाओं के बारे में समिति को अवगत करवायेंगे ताकि सबको न्याय मिल सके और सरकार का जो लक्ष्य है वह हर व्यक्ति तक पहुंचे और वह इसको हासिल कर सके। और हम सबका लक्ष्य भी एक ही है कि सरकार के एजेंडे के अनुसार हर व्यक्ति तक न्याय तथा स्कीमों का लाभ पहुंचे। इसलिए विभाग द्वारा पॉजिटिव व्यू में जो सुधार हो सके उनके बारे में समिति को बताया जाए क्योंकि विभागीय अधिकारियों द्वारा जो भी रिप्लाई दिया जाएगा वह वैसा का वैसा ही विधान सभा की

कार्यवाही में लिखा जाता है। मैं अपनी तरफ से डायरेक्टर साहब तथा सोशल वेलफेयर, चंडीगढ़ से आए डिप्टी डायरेक्टर साहब का भी विशेष तौर पर धन्यवाद करता हूँ कि ये चंडीगढ़ से यहां पर समिति की मीटिंग में भाग लेने के लिए आए हैं। आप सभी अधिकारीगणों का बहुत बहुत धन्यवाद।-

श्री कंवर सिंह (अवर सचिव) : मीटिंग शुरू करने से पहले मेरा सभी अधिकारियों से अनुरोध है कि अपने मोबाइल फोन्स साइलेंट करे या बंद रखें और दूसरी बात यह है कि कमेटी जिस अधिकारी से प्रश्न पूछती है उसका उत्तर वही अधिकारी दे। अगर पीछे बैठा हुआ कोई अधिकारी या कर्मचारी कोई सूचना देना चाहता है तो वह अपने सीनियर अधिकारी को बताये तथा वह सीनियर अधिकारी समिति को वह सूचना प्रैजेंट करे। अब मैं माननीय चेयरपर्सन महोदय से निवेदन करूंगा कि वे आज का जो एजेंडा है उस पर चर्चा शुरू करें।

**OBSERVATIONS AND RECOMMENDATIONS OF THE COMMITTEE
(ATROCITIES CAUSED, RATE OF CONVICTION AND COMPENSATION
TO THE VICTIM)**

Shri Parth Gupta, Deputy Commissioner;

Shri Kamal Deep Goyal, Superintendent of Police;

Shri Dharm Chand, District Attorney; and

Shri Shishpal Singh, District Welfare Officer.

Recommendations: The Committee first of all take up the matter of the atrocities and observed that neither the Nodal Officer of the office of Superintendent of Police, nor the Nodal Officer of the office of District Attorney are supplying the requisite documents i.e. copy of FIR, copy of Challan and copy of Judgment/order, respectively, to the District Welfare Officer, resultantly, District Welfare Officer could not disburse the compensation to the victim of the cases of atrocities. The Committee also observed that in the past number of time the Committee examined the officer of the Police and DAs as well as Director Prosecution and recommended to supply the information of FIR, Challan & copy of Judgment/order to the District Welfare Officer at the earliest but in vain, as the requisite information are not supplying by both the offices to the District Welfare Officer in true spirit. Besides it, the then Director Prosecution was also orally examined by the previous Committee in its meeting held on dated 27.07.2022 and upon the recommendations/ observations of the previous Committee, the Prosecution Department was also issue the instructions vide letter dated 02.11.2023 to all the DAs to furnish the copy of Judgment/Order to the District Welfare Officer concerned through email but the Committee was surprised to see that the reply of the District Attorney, Yamunanagar that neither the recommendations/observations of the previous Committee, nor the instruction of their own department i.e. Prosecution Department are comply therewith. The Committee took a serious note in this regard and upon non comply of the recommendations of the previous Committee, the Committee decided to called the Director Prosecution in the subsequent meeting with the recommendations/observations to state that why the Prosecution Department not supplying the copy of Judgment/Order through email to the concerned District Welfare Officer. The Committee also observed that almost all the district the District Attorney are not supplying the copy of Judgment to the District Welfare Officer through email and only

stating that the copy of the Judgment are providing to the District Welfare Officer by hand but when the Committee asked to the DWO whether the copy of Judgment are supplying by the District Welfare Officer in time or not then the DWO has denied that the copy are not providing by the District Attorney as stated by him in his reply and they are itself arranging the same by making the efforts at own level. In respect of the office of the SP the Committee observed that the copy of the FIR, Challan are providing to the DWO from the last six months but before that such documents have not been provided to the District Welfare Officer in time, resultantly, the compensation could not be delivered to the victim in time.

The Committee recommended that the matter may be bring to the notice of the Director General of Police, Haryana asked to issue the instructions/directions to all the Commissioner/SPs posted at district headquarter to provide the copy of FIR, Challan to the concerned DWO through email and submit the month wise report to the Committee so that the date of delivery of document be identified from the online mechanism.

MUKHYA MANTRI VIVAH SHAGUN YOJANA

While conducting the oral examination, the District Welfare Officer explain that due to cap on the budget by the Finance Department, the pendency of MMVSY for the year 2025 could not be clear but now the cap has been removed and now all the pendency will be clear in short period. The Committee was almost satisfied with the reply of the District Welfare Officer but recommended to submit the report to the Committee after clear the pendency of the cases of the MMVSY. The Committee also recommended to direct all the DWO to supply the month wise progress report to the Committee as per prescribed proforma.

RESPONSE OF THE DEPARTMENTS

Superintendent of Police: Upon the above recommendations and observations of the Committee, the Superintendent of Police, Yamunanagar not submit the latest/fresh reply so far. The Committee is of the view that the SP is taking lightly to the Committee. Moreover, the department is fail to supply the requisite information to the Committee and this matter was brought to the notice of the Committee in its meeting held on dated 14.02.2026. The Committee was disappointed on non supply of requisite information by the department and decided to take up the matter in the subsequent meetings.

District Attorney: The District Attorney furnish the fresh reply vide their memos dated 07.08.2025 & 02.09.2025 which were placed before the Committee in its meetings held on dated 09.09.2025. The reply submitted by the District Attorney is reproduced as under:-

- (i) It is submitted that meeting of the Hon'ble Committee of Haryana Vidhan Sabha on the welfare of Scheduled Castes and Scheduled Tribes and Backward Classes was held on dated 01.08.2025 at District Head Quarter, Yamuna Nagar. During the meeting Worthy Chairman directed the undersigned to submit the copy of minutes of monthly meeting conducted under Rule 4(4) of Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Rules, 1995 under the chairmanship of Deputy Commissioner. Yamuna Nagar.

In compliance of above said directions, the minutes of following monthly meetings are submitted herewith.

1. Year 2022 (February, 2022 to December, 2022);
2. Year 2023 (January, 2023 to December, 2023);

3. Year 2024 (January, 2024 to December, 2024); and

4. Year 2025 (January, 2025 to June, 2025).

It is also submitted that for proper monitoring of the cases registered under Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 1989.

Shri Kulvinder Pal Singh, DDA has been deputed as a Nodal Officer vide office order bearing memo no. 2432/DAY/2025, dated 11.07.2025.

(ii) It is submitted that in compliance of the instructions/guidelines issued by the Hon'ble Haryana Vidhan Sabha Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes, Haryana, Chandigarh in the meeting which was held on 01.08.2025, the O/o the undersigned has issued office order vide memo no. 2805/DAY/2025 dt. 06.08.2025 directed the Nodal officer as well as concerned Law Officers who dealt with the cases registered under SC/ST Act (POA), 1989 to ensure that the copy of judgment passed by the Hon'ble Court in cases registered under SC/ST Act (POA), 1989 send to the O/o Superintendent of Police, Yamuna Nagar as well as the O/o District Welfare Officer, Yamuna Nagar immediately through e-mail after receiving the same in the office from the Hon'ble Court. The copy of the order dt. 06.08.2025 is enclosed herewith.

It is pertinent to mention here that in compliance of the above said instructions/guidelines, the O/o the undersigned has received two certified copies of judgments in the cases registered under SC/ST Act (POA), 1989 till today after the meeting and the copy of the above said judgments have already been sent to the O/o Superintendent of Police and District Welfare Officer through e-mail by this office.

The Committee was examined the reply minutely and satisfied with the reply, therefore, decided to drop this matter.

District Welfare Officer: The District Welfare Officer furnish the fresh reply vide their memo dated 20.01.2026 which was placed before the Committee in its meeting held on dated 14.02.2026. The reply submitted by the District Welfare Officer is reproduced as under:-

दिनांक 01.08.2025 को जिला यमुनानगर में हरियाणा विधानसभा कमेटी की बैठक का आयोजन हुआ था जिसमें इस विभाग की अत्याचार निवारण स्कीम तथा मुख्यमंत्री विवाह शगुन योजना के तहत केसों की समीक्षा की गई थी। इस कार्यालय में प्राप्त कार्यवाही का अवलोकन कर लिया गया है जोकि सही है एवं कार्यालय द्वारा इसमें कोई संशोधन नहीं किया जाना है।

The Committee was examined the reply minutely and satisfied with the reply, therefore, decided to drop this matter.

DEVELOPMENT & PANCHAYATS, PUBLIC HEALTH ENGINEERING AND ENERGY DEPARTMENTS

Shri Manoj Kaushal, Dy. Director, Development & Panchayats,

Shri Narender Singh, DDPO,

Shri Arvind Rohilla, SE, PUBLIC HEALTH ENGINEERING (PHED)

&

Shri Sekhar Mohan, XEN, (Uttar Haryana Bijli Vitran Nigam (UHBVN)

While conducting the oral examination of the department, the Committee raised the various issues in respect of lack of basic facilities i.e. electricity, drinking water, roads etc. in the colonies constructed under the Mahatma Gandhi Gramin Basti Yojana. The Officers of Development & Panchayats Department explain the facilities providing by the department by stating that the facility of electricity and drinking water are being providing by the Energy Department and Public Health Engineering Department respectively. But the Committee was not satisfied with the reply of the Officer and observed that on ground level the facilities which are explaining by the department are not providing to the colonies.

In respect of drinking water the officer of the Public Health trying to explain the facilities providing by his department but as per reply of the department, in nominal colonies the drinking facilities were provided and in maximum colonies the facility of drinking water was not provided, therefore, the Committee was not satisfied with the reply of the department.

When the Committee asked about the facility of electricity in the colonies, the Committee was surprised to see that the Superintending Engineering (SE) of the Energy Department was not available in the meeting as neither he has made any request for his unavailability, nor he was appear before the Committee, resultantly, the matter of facility of electricity could not be discussed. Only the JE of Radaur, Block was appear before the Committee but he could not explain the position of the facilities of the entire district. The Committee took a serious note in this regard and recommended to the Deputy Commissioner to sought the explanation from him and if the reason for not appearing before the Committee found justify then the negligent official be warned to take care in future and if the reason not found justify the matter be referred to the Committee for the further necessary action. The information in respect of any kind of action be conveyed to the Committee accordingly.

Upon the above recommendations and observations of the Committee, the Director General, Development & Panchayats Department submit the fresh reply vide memo dated 09.10.2025 which was placed before the Committee in its meeting held on dated 02.12.2025. The reply is reproduced as under: -

It is respectfully submitted that a minor correction is required in the unconfirmed proceedings of the meeting, as recorded on Page No. 31, in the paragraph attributed to Sh. Manoj Kaushal. The statement has been recorded as:

" माननीय मुख्यमंत्री जी ने घोषणा की है कि इस बार 100-100 करोड़ रुपये का बजट दिया जायेगा। "

This may kindly be corrected to reflect the actual announcement made by the Hon'ble Chief Minister, wherein a budget of Rs. 200 Crore was allocated for the MGGBY Scheme for the financial year 2025-26, instead of "100-100 Crore" as currently mentioned.

Furthermore, it is informed that the Development & Panchayats Department has initiated the work related to the pavement of internal streets in MGGBY Colonies. A list of 70 such colonies identified for development under Phase-I has already been circulated to all Chief Executive Officers of Zila Parishads across Haryana, with instructions to prepare and submit detailed estimates for the construction of internal roads in these colonies, in line with the recommendations of the Special Task Force.

The Committee minutely examine the contents of the reply. The Committee was satisfied with the reply and decided to drop this matter.

DEPARTMENT OF HOUSING FOR ALL

Shri Sandeep Kumar, SCE

Shri Devender Singh, State Coordinator

While discussing upon the Mukhya Mantri Shahri Aawas Yojana the departmental representative explained that under such scheme on dated 4th August, 2025 the possession letter will be given by the Hon'ble Chief Minister to the 1144 beneficiaries and survey of the 1131 applications for allotments of plots in sectors -22 & 24 of HSVP is going on. The figures which were explained by the officer were not providing to the Committee, therefore, the Committee raised the objection thereupon and recommended to submit the fresh reply to the Committee. Moreover, the Committee also asked various question in respect of the output of such yojana and the departmental representative replied thereupon which have been explained in the relevant proceeding.

MUKHYA MANTRI GRAMIN AWAS YOJANA

While discussing upon such yojana, the departmental representative explained that the online survey under such scheme was conducted in August & September, 2024, in which 522594 applications were registered out of which 4532 applicants of 62 Gram Panchayats have been benefitted by allotting 100/50 Sq. feet plot to them. On raising the question by the Committee the officer has explained that the process of verification of 2238 applicants is going on. The Committee raised the issue that as per district wise report there is only 31 beneficiaries identified in the Yamunanagar, thereupon, the ADC replied that in the first phase only 31 beneficiaries were identified but in the second phase 99 beneficiaries have been identified and in these five villages the figure of beneficiaries now 130 thereupon, the Committee recommended to submit the report to the Committee in this regard. The Committee also asked various question in respect of the facilities providing and construction of the houses on the allotted plots as well as financial assistance for construction of the houses etc. the departmental representative explain the latest position of the department in this regard. Moreover, conversation in detail is available in the relevant proceeding.

Upon the above recommendations and observations of the Committee, the Director, Department of Housing for All, Haryana, Panchkula submit the fresh reply vide memo dated 18.11.2025 which was placed before the Committee in its meeting held on dated 02.12.2025. The reply is reproduced as under:-

The State Govt. has launched following two new State sponsored schemes to address the housing facility of needy families in the State:

Mukhya Mantri Shehri Aawas Yojana:

Under Mukhya Mantri Shehri Aawas Yojana (MMSAY) one maria (30 sq.yds.) plot at a cost of 1.00 lakh will be provided to the needy families of urban areas having annual family income upto 1.80 lakh as verified in Parivar Pehchan Patra (PPP).

The cost of plot will be paid by the beneficiary in instalments i.e. Rs. 10,000/- at the time of booking of plot, Rs 10000/- after allotment and remaining Rs. 80000/- in monthly instalment of Rs. 2222/- in 3 years.

As per policy, preference (Le. 1st, 2nd, 3rd & 4th) in the allotment of plots will be given to Ghumantu Jati, Widow, SCs and Others respectively.

A provision has also been made for providing financial assistance of 2.50 lakh to the beneficiaries of MMSAY for construct of pucca house under PMAY-2.0.

In order to assess the demand of housing, an online demand survey was conducted in Sept-Oct, 2023, wherein 2.89 lakh applicants have registered their demand for flats/plots. Out of the total demand received, 1.51 lakh applicants have opted for plots and 1.39 lakh have opted for flats.

After completion of development works ie. Roads, water supply, electricity, and sewerage, the possession of plots will be given to the beneficiaries to enable them to construct their houses.

14,683 applicants have registered their demand for plots/flats in Yamunanagar District under MMSAY as per following details:-

Sr. No.	ULB/Town	Number of applicants	Category			
			Ghumantu Jati	Widow	Scheduled Castes	Others
1.	Radaur	89	4	2	22	61
2.	Sadhaura	521	16	66	227	212
3.	Yamunanagar-Jagadhri	14073	303	1198	3572	9000
Grand Total		14683	323	1266	3821	9273

At the beginning, 3139 applicants have been allotted plots in Yamunanagar-Jagadhri under MMSAY as per details given below.

Sr. No.	Category			
	Ghumantu Jati	Widow	Scheduled Castes	Others
1.	54	246	814	2025

Mukhya Mantri Gramin Awaas Yojana -2.0:

The State has also launched State sponsored scheme namely Mukhya Marsh Gramin Awas Yoana 2.0 (MMGAY-2.0) for providing 50 sq. yds. Plots in Mahagran Panchayats and 100 sq. yds. Plots in regular Gram Panchayats (GPs) to landless needy families having annual income upto Rs 1.80 lakh as verified in Parivar Pehchan Patra (PPP).

The plot will be allotted to the eligible beneficiary at the cost of Rs. 1000/-

A provision has also been made to provide financial assistance of ₹1.38 lakh to these beneficiaries for construction of their pucca house under PMAY-G.

In order to assess the demand of housing, an online demand survey was conducted in August-Sept, 2024, wherein 522,594 applicants have registered their demand for plots.

In the 1 phase 62 GPs and in 2nd phase 561 GPs have been identified for allotment of plots. As such 12,057 beneficiaries have so far been allotted plots of 100/50 sq. yds. in 203 GPs under MMSAY 2.0 through draw of lots.

18,250 applicants have registered their demand for plots in Yamunanagar District under MMGAY as per following details:-

Sr. No.	Block	Number of applicants	Category			
			Ghumantu Jati	Widow	Scheduled Castes	Others
1.	Chhachhrauli	5084	40	256	1558	3230
2.	Jagadhri	1928	1	79	720	1128
3.	Pratap Nagar	5783	1	339	1165	4278
4.	Radaur	3811	23	181	1142	2465
5.	Sadhaura	840	0	44	382	414
6.	Saraswati Nagar	804	0	33	404	367
Grand Total		18250	65	932	5371	11882

So far, 84 applicants have been allotted plots under MMGAY as per details given below:-

Sr. No.	Block	Gram Panchayat Name	Ghumantu Jati	Widow	Scheduled Castes	Others	Total
1.	Chhachhrauli	Khadri	0	2	11	10	23
2.	Jagadhri	Kunjai Kamboyan	1	0	8	11	20
3.	Radaur	Radauri	0	0	3	8	11
4.	Saraswati Nagar	Khhari Kalan	0	2	14	14	30
Grand Total			1	6	36	42	84

The Committee minutely examine the contents of the reply. The Committee was satisfied with the reply and decided to drop the matter.

AGRICULTURE AND FARMERS WELFARE DEPARTMENT

Shri A.P. Dabas, Deputy Director, Agriculture (DDA)

Before initiating the proceeding of the meeting with the district administration, the number of beneficiary farmers were met to the Committee and apprised regarding facilities which have been given to them under the various schemes of the department. The Committee also asked various question in respect of the functioning and working of the department relating to the ongoing schemes of the department and upon each question the farmers had replied satisfactorily. During the conversation of the Committee with the farmers, the Deputy Director Agriculture was also present with the relevant record and as per explained by the farmers, the Committee was satisfied with the functioning and working of the department.

Thereafter, the Committee proceed for meeting with the district administration during which as per agenda, the departmental representative i.e. Deputy Director Agriculture was also orally examined and asked various questions in respect of the ongoing schemes for the welfare of farmers of the SC categories and beneficiaries therein etc.. The Deputy Director Agriculture explained each and every scheme alongwith beneficiaries therein in detail to the Committee. He has explained that the number of camps for the awareness of the farmers have been organized, agricultural equipment have been provided to the farmers, pesticides also provided and 37 tractors through the draw of lots have been given to the farmers for which 534 farmers applied online etc. the verbatim/minutes of the meeting in this regard are available in the proceeding. The Committee also asked regarding shortage of the fertilizers/Urea due to that the farmers are facing problem, thereupon, the Deputy Director Agriculture given the detail reply. Moreover, almost the Committee was satisfied with the reply of the Deputy Director Agriculture and decided to drop the matter.

HARYANA SCHEDULED CASTES FINANCE & DEVELOPMENT CORPORATION (HSFDC); AND

HARYANA BACKWARD CLASSES & ECONOMICALLY WEAKER SECTIONS KALYAN NIGAM PRIVATE LIMITED (HBC & EWS KNL).

Shri Wazir Singh, DM, HBC & EWS KNL

Shri Vijay Kumar, DM, HSFDC

After examining the replies of Managing Directors, the Committee was satisfied with thereplies of the Corporations and no observation/ recommendation has been given in that matter.

KAITHAL

The Committee conduct the spot visit at district headquarter Kaithal on dated 05.01.2026 at 11.00 A.M. as per schedule and held the meeting with the concerned officers of the following departments upon the prescribed agenda. The brief summary of the spot visit/meeting is explained as under:-

WELCOME BY DR. SUSHIL MALIK, ADC

डॉ. सुशील मलिक (ए.डी.सी.):द्वारा पुष्प गुच्छ देकर समिति के सभापति श्री भगवान दास जी, सदस्यों श्रीमती बिमला चौधरी जी, श्री राम करण जी, श्री शीशपाल सिंह जी, डॉ. कृष्ण कुमार जी, श्री पवन खरखोदा जी, स्थानीय विधायक श्री सतपाल जाम्बा जी तथा सभी अधिकारियों/ कर्मचारियों का स्वागत किया गया।

INTRODUCTION OF THE COMMITTEE

तत्पश्चात् समिति की मीटिंग में विभागीय अधिकारियों द्वारा समिति को अपना परिचय दिया गया। उसके बाद श्री कंवर सिंह (उप-सचिव) द्वारा विभागीय अधिकारियों को समिति के चेयरपर्सन तथा समिति के अन्य सदस्यों का परिचय करवाया गया।

ADDRESSED OF CHAIRPERSON

चेयरपर्सन (श्री भगवान दास) : मैं सबसे पहले सभी अधिकारियों का अपनी तरफ से और समिति के सभी सम्मानित सदस्यों की तरफ से हार्दिक अभिनंदन करता हूँ। आज इन्होंने अच्छी व्यवस्था की है और हमारा मान सम्मान क्रिया है। मैं इसके लिए आप सभी का बहुत-बहुत आभार व्यक्त करता हूँ। हरियाणा विधानसभा ने बहुत सी समितियाँ गठित की हैं जो अपने-अपने विषयों पर काम करती हैं और संबंधित विभागों से प्रस्तावित एजेंडे पर विचार-विमर्श करती हैं। इसी तरह से हमारी यह समिति भी 'अनुसूचित जाति, जनजाति तथा पिछड़े वर्गों के कल्याण' के लिए गठित की गई है। उन्हें सरकार द्वारा जो सुविधाएँ दी जाती हैं, समय-समय पर उनका निरीक्षण और अवलोकन भी किया जाता है ताकि जो सुविधाएँ उन्हें मिलनी चाहिए, वह समय पर और संपूर्ण मिलें, जिससे अनुसूचित जाति, जनजाति एवं पिछड़े वर्गों के लोगों का कल्याण और उत्थान हो सके। हमारी समिति का सीधा ताल्लुक विधानपालिका से है। इसमें हमारी जिम्मेदारी रहती है कि हम संवैधानिक मर्यादा में रहकर प्रदेश और जनता के हित में कानून बनाएँ। इसके साथ ही साथ कार्यपालिका की भी जिम्मेदारी रहती है कि वे कानून के अनुसार काम करें। हमारी समिति समय-समय पर बजट के सही उपयोग की भी निगरानी करती है। विधान पालिका द्वारा बजट पास होता है उस बजट का पैसा सही उपयोग हो, उसका दुरुपयोग न हो। समिति समय-समय पर संबंधित विभागों द्वारा जो सुविधाएँ दी जा रही है उनका निरीक्षण और अवलोकन करती है। इसी मद्देनजर समिति संबंधित विभागों से उनका निरीक्षण और अवलोकन करने के लिए आज जिला मुख्यालय कैथल पहुँची है। मुझे पूरी उम्मीद है कि संबंधित विभागों की जो भी कार्यप्रणाली होगी उसको आप समिति के सामने पूरी गंभीरता से लेंगे। संबंधित विभागों द्वारा अनुसूचित जाति, जनजाति एवं पिछड़े वर्गों के लोगों को सुविधाएँ दी जा रही हैं उनको विस्तारपूर्वक समिति को अवगत करवायेंगे। आपका बहुत-बहुत धन्यवाद।

श्री कंवर सिंह (उप-सचिव) : मीटिंग शुरू करने से पहले मेरा सभी अधिकारियों से अनुरोध है कि जिस विभाग से संबंधित मैटर टेकअप हो वह कृपया करके अपनी रिपोर्ट के आधार पर जितना पूछा जाए उतना रिप्लाई दें। अब मैं माननीय चेयरपर्सन महोदय से आग्रह करूंगा कि वे इस मीटिंग के एजेंडा पर चर्चा करें।

**OBSERVATIONS AND RECOMMENDATIONS OF THE COMMITTEE
(ATROCITIES CAUSED, RATE OF CONVICTION AND
COMPENSATION TO THE VICTIM)**

Smt. Aparajita, Deputy Commissioner;
Smt. Upasana, Superintendent of Police;
Shri Sukhdeep Singh, District Attorney; and
Smt. Seema, District Welfare Officer.

Recommendations: While conducting the oral examination, the Committee raised the objection that out of total 179 cases, the FIRs in 63 cases have been cancelled, thereupon the Superintendent of Police replied that due to compromised in some cases between the parties and lack of facts, the FIR have been cancelled but Superintendent of Police could not produce the record of compromised cases.

Secondly, the Committee was surprised to see the reply in which mentioned that the copy of FIR supplied to the DWO through e-mail on very next day which was creating a doubt in the mind of the Committee, therefore, the Committee asked to the Superintendent of Police and Nodal Officer to produce the proof of e-mail of some random cases but the neither they could replied satisfactorily, nor they could produce any proof of e-mail in which date they have supply the documents as mentioned in their reply. Besides it, the DWO also denied by stating that the copies of FIR have not received on dated as mentioned in the reply of Superintendent of Police, moreover, after verifying the relevant record, it was proved that the dates of delivery of copies of FIR to the DWO in the reply of Superintendent of Police are wrong, therefore, the date of delivery & receiving the same to the DWO are contradictory to each other. Besides it, the Committee was also surprised to see the reply in which it has been shown that the copy of FIRs have been given to the DWO before registering the FIR, and in some cases the FIR was cancelled but the copy of challan has been delivered to the DWO. Meaning thereby, in the reply of Superintendent of Police, the dates of E-mail are found incorrect/contradictory and other information have also been submitted without verifying the facts which amounts to misleading the Committee by mentioning the incorrect/wrong facts.

In spite of above, the Committee also raised the objection upon the contradictory figures given in the reply relates to serious cases i.e. cases relating to murder (302) and rape cases (376) as well as also contradictory with the reply of District Attorney and observed that the SP submit the reply very casual manners without verifying the relevant record. The Committee also took a serious note upon the huge number of disposed off cases i.e. out of 179 cases 72 cases disposed off after investigation but the S.P. could not reply satisfactorily.

While asking about the cases of atrocities in which convictions have been given, the Committee was surprised to see that the figures of cases given by the S.P. and D.A are again contradictory and observed that the Nodal officer of the office of Superintendent Police has not verified the record with the record of District Attorney and submit the same to the committee in

casual manners. The Committee further observed that the reply of the Superintendent of Police in respect of delivery of copies of FIR to the DWO not found correct, detail of cases of murder are found contradictory within own reply and with the reply of District attorney as well as the cases in which convictions have been given are also contradictory with the detail given by the district attorney which is very serious matter.

Keeping in view of the above, the Committee was not satisfied with the reply of Superintendent of Police which has been submitted with very casual manners and observed that there is neither showing the coordination, nor be held the meeting amongst the quarter concerned on the matter of atrocities as the office has submitted the incorrect facts report without verifying with the relevant record and with the record of the concerned departments.

Therefore, the Committee took a serious note upon taking the Committee lightly and recommend to submit the fresh reply within 15 days by verifying the relevant record with the quarter concerned.

DISTRICT ATTORNEY

While conducting the oral examination of the District Attorney, the Committee was surprised to see that neither the Director Prosecution, nor any representative from head office have attended the meeting as well as no any request for exemption from appearance has been made to the Committee. The Committee observed that the department is taking lightly to the Committee.

Moreover, the Committee further surprised to see that the District Attorney is not comply with the orders/instructions issued vide letter dated 02.11.2023 of head of department i.e. Director Prosecution as the DAs are supplying the copies of decision by dak as the same are not supplying to the DWO through email. Beside it, the Committee also observed that the facts of the reply of the District Attorney are incorrect as the percentage of rate of conviction is wrongly calculated as well as DA also did not follow the parameters made for increase the rate of conviction and convey to all the District Attorneys through above letter dated 2nd November 2023, resultantly, the conviction rate could not be improved. The Committee also observed that almost all the DAs are not following the instructions issued by the Director, Prosecution so far, resultantly, the positive results are not reflecting in improving the rate of conviction in the matter of atrocities, which is a very serious matter. Moreover, the Committee is not satisfied with the reply of Sh. Sukhdeep Singh, DA which amounts to misleading the Committee & its wastage of valuable time of the Committee, therefore, the Committee given the following recommendations:-

- a. The DA has to submit the fresh reply after re-examine /verifying the facts.
- b. The Director Prosecution has to conduct the meeting with all the Assistant Director Prosecution/ District Attorney in this regard quarterly to take feedback and give the direction as warranted to improve the rate of conviction in the cases of atrocities.
- c. That the observation of the committee may be referred to the Director Prosecution to look into the matter and to ask to the those DA that why not follow the instructions issued by him as well as also issue strict directions to all the Assistant Director of Prosecution/ District Attorneys to make efforts for improving the rate of conviction in the matter of atrocities and follow the instructions issued by the Director Prosecution

- d. That the department has to fix the responsibility as well as have to take disciplinary action against the DAs who are not follow the instructions/ guidelines issued by the Director Prosecution by intimating to the Committee within a month .
- e. The department have to submit the action taken report upon the above recommendations & observations to the Committee within two months.

Upon the recommendations and observations of the Committee the Superintendent of Police and District Attorney have not submit the latest/fresh reply so far.

DISTRICT WELFARE OFFICER (ATROCITIES)

During oral examination of the DWO, the Committee observed that due to non supplying of copies of FIR and decision of Hon'ble courts by the office of SP and DA, the compensation could not be disbursed to some victims. However, the committee also observed that while submitting the reply, the contents have not been verified, resultantly, some mistakes have been noticed, as well as the delay has been caused while disbursing the compensation to the victims. Moreover, the compensation to the victims of atrocities have been disbursed, therefore, the Committee is almost satisfied with the performance of the District Welfare Officer.

DISTRICT WELFARE OFFICER (MMVSY)

After examining the reply of DWO, the committee was satisfied with the reply of the department and no observation/ recommendation has been given in that matter.

HARYANA SCHEDULED CASTES FINANCE & DEVELOPMENT CORPORATION (HSFDC); AND

HARYANA BACKWARD CLASSES & ECONOMICALLY WEAKER SECTIONS KALYAN NIGAM PRIVATE LIMITED (HBC & EWS KNL).

After examining the replies of Managing Directors, the committee was satisfied with thereplies of the Corporations and no observation/ recommendation has been given in that matter.

DEVELOPMENT AND PANCHAYATS DEPARTMENT

Shri Manoj Kaushal, Dy. Director, Development & Panchayats,

Dr. Ritu Lather, DDPO,

Shri K.K. Gill, SE, Public Health Engineering (PHED)

&

Shri Sombir Singh, SE, Uttar Haryana Bijli Vitran Nigam (UHBVN)

While Conducting the oral examination, the departmental representative explain in regard to Mahatma Gandhi Gramin Basti Yojana, 2008 by stating that due to old scheme, the selection of the land for colonies was not good due to that, these colonies have not a good connectivity with the roads and now the new scheme has been launched by name of Mukhya mantri Gramin Aawas Yojana 2.0 under which land is selected for colony, which is have a better connectivity with the roads. The committee raised the objection upon not providing the best facilities even that having budget of ₹09 crore thereupon, the departmental representative explain that the department has given rupees 57 crore to power department, 80 crore rupees to Public Health Department, 172 crore rupees to the Gram Panchayats and rupees 394.20/- crore for the construction of streets and drainage. Upon the observation of the Committee regarding basic facilities i.e. Electricity & water supply etc, the departmental representative could not reply satisfactory, however, upon the observation of not having the registry of plots, the departmental representative replied that due to sub-judice matters, the registries could not be

executed. Moreover, the Committee recommends to look into the matter and take a prompt action for providing basic facilities to the colonies and make registry of plots by intimating to the Committee in respect of action taken by the department within three months.

UHBVN AND PUBLIC HEALTH ENGINEERING DEPARTMENT

While conducting the oral examination, the Committee observed that the replies of the Development and Panchayat department, Energy Department and Public Health Engineering Department in respect of facilities providing to the colonies constructed under the Mahatma Gandhi Gramin Basti Yojana and Mukhya mantri Awas Yojana are contradictory to each other and recommends that these department have to verify the relevant record with the concerned department and then have to submit the consolidated fresh reply to the Committee within a month.

Upon the recommendations and observations of the Committee the Development and Panchayats Department, Energy Department and Public Health Engineering Department not submit the latest/fresh reply so far.

AGRICULTURE & FARMERS WELFARE DEPARTMENT

Shri Surender Singh, Dy. Director, Agriculture (DDA)

After examining the reply of Deputy Director Agriculture (DDA), the Committee was satisfied with the reply of the department and no observation/ recommendation has been given in that matter.

DEPARTMENT OF HOUSING FOR ALL

Shri Sandeep Kumar, SCE

Shri Devender Singh, State Coordinator

After examining the reply of Director General, the committee was satisfied with thereply of the department and no observation/ recommendation has been given in that matter.

SPOT VISIT OF COLONY OF VILLAGE TEEK

The Committee conducted the spot visit of the colony constructed under the Mahatma Gandhi Gramin Basti Yojna at village Teek, district Kaithal and observed that the facility of water and power is available in the colony but the drainage system is not available. Therefore, the Committee recommends to make the drainage system of the colony functional and providing the facilities of street lights and toilets to that colony at the earliest. The Committee also recommends that a basic facilities should also be provided to all the BPH colonies in the State. The Committee also recommends to submit the action taken report to the Committee in this regard within three months.

Statement relating to the reservation/representation of Scheduled Castes and Backward Classes categories as well as backlog in appointment and promotion of employees in Indira Gandhi University Meerpur, Rewari.

In its meeting held on 13.05.2025 at Haryana Vidhan Sabha, Chandigarh, the Committee discuss the matter of reservation/representation of Scheduled Castes and Backward Classes categories as well as backlog in appointment and shortfall in promotion of employees in the University. The Committee observed that the representation to the above categories are not providing as per reservation/roster policy and desired to provide the information in this regard as per the prescribed proforma.

As per recommendations of the Committee, this University was requested vide letter dated 15.05.2025 to provide the requisite information as per prescribed proforma.

The Registrar, Indira Gandhi University Meerpur, Rewari furnish the reply vide letter dated 10.06.2025, which was placed before the Committee in its meeting held on dated 05.08.2025. After examine the contents of the reply the Committee was not satisfied and decided to conduct the oral examination of the departmental representative in this regard but the Committee could not orally examine the department. This matter was again brought to the notice of the Committee in its meeting held on dated 14.02.2026 and the Committee was decided to keep pending this matter which will be taken up in the subsequent meetings.

Statement relating to the reservation/representation of Scheduled Castes and Backward Classes categories as well as backlog in appointment and promotion of employees in Chaudhary Devi Lal University, Sirsa.

In its meeting held on dated 13.05.2025 at Haryana Vidhan Sabha, Chandigarh, the Committee discuss the matter of reservation/representation of Scheduled Castes and Backward Classes categories as well as backlog in appointment and shortfall in promotion of employees in the University. The Committee observed that the representation to the above categories are not providing as per reservation/roster policy and desired to provide the information in this regard as per the prescribed proforma.

As per recommendations of the Committee, this University was requested vide letter dated 15.05.2025 to provide the requisite information as per prescribed proforma and on non supply of information, reminders dated 11.08.2025 & 12.12.2025 were also written in this regard.

The Committee was disappointed on non supply of requisite information by the department and decided to keep this matter pending in its meeting held on dated 14.02.2026. Now, this matter will be take up in the subsequent meetings.

Statement relating to the reservation/representation of Scheduled Castes and Backward Classes categories as well as backlog in appointment and promotion of employees in Guru Jambheshwar University of Science and Technology, Hisar.

In its meeting held on dated 13.05.2025 at Haryana Vidhan Sabha, Chandigarh, the Committee discuss the matter of reservation/representation of Scheduled Castes and Backward Classes categories as well as backlog in appointment and shortfall in promotion of employees in the University. The Committee observed that the representation to the above categories are not providing as per reservation/roster policy and desired to provide the information in this regard as per the prescribed proforma.

As per recommendations of the Committee, this University was requested vide letter dated 15.05.2025 to provide the requisite information as per prescribed proforma and on non supply of the information, a reminder dated 11.08.2025 also written in this regard.

Thereafter, the Vice Chancellor, Guru Jambheshwar University of Science and Technology, Hisar furnish the reply vide letter dated 27.08.2025, which was placed before the Committee in its meeting held on dated 30.09.2025. After examine the contents of the reply the Committee was not satisfied and decided to conduct the oral examination of the departmental representative in this regard but the Committee could not orally examine the department. This matter was again brought to the notice of the Committee in its meeting held on dated 14.02.2026 and the Committee was decided to keep pending this matter which will be taken up in the subsequent meetings.

Statement relating to the reservation/representation of Scheduled Castes and Backward Classes categories as well as backlog in appointment and shortfall in recruitment & promotion of employees in the Energy Department, Haryana.

In its meeting held on dated 13.05.2025 at Haryana Vidhan Sabha, Chandigarh, the Committee discuss the matter of reservation/representation of Scheduled Castes and Backward Classes categories as well as backlog in appointment and shortfall in promotion of employees in the Energy Department, Haryana. The Committee observed that the representation to the above categories are not providing as per reservation/roster policy and desired to provide the information in this regard as per the prescribed proforma. Therefore, the Committee recommended that the matter may be referred to the Additional Chief Secretary to Government, Haryana, Energy Department to look into the matter seriously and furnish the comments within 15 days from the receipt of the communication in this regard so that same may be considered in the subsequent meetings.

On the recommendations of the Committee, the said department was requested vide letter dated 11.08.2025 to supply the latest requisite information in respect of representation providing to the SC, BC categories in recruitment and promotions.

The Chief Engineer/Admn. Haryana Power Generation Corporation Limited (HPGCL) furnish the reply vide memo dated 19.08.2025, which was placed before the Committee in its meeting held on dated 24.09.2025. After examine the contents of the reply, the Committee was not satisfied and decided to conduct the oral examination of the departmental representative in this regard but the Committee could not orally examine the department. This matter was again brought to the notice of the Committee in its meeting held on dated 14.02.2026 and the Committee decided to keep pending this matter which will be taken up in the subsequent meetings.

A complaint of Dr. Ravi, part-time-teacher, Law Department, CDLU, Sirsa against Dr. Ashok Kumar Makkar, Head of Department regarding sexual, mental, financial and departmental harassment etc.

In its meeting held on dated 13.05.2025 at Haryana Vidhan Sabha, Chandigarh, a Complaint of Dr. Ravi, Part-Time-Teacher, Law Department, CDLU, Sirsa by alleging that Dr. Ashok Kumar Makkar, Head of Department has sexually, mentally, financially & departmental harassed to her, was placed before the Committee. The Committee took a serious note and recommends to refer such complaint to the Superintendent of Police, Sirsa to obtain the comments/reply in this regard within a period of 15 days, positively, from the receipt of communication in this regard. Therefore, this complaint was forwarded to the Superintendent of Police, Sirsa vide letter dated 03.06.2025 with the recommendation of the Committee to submit the reply in this regard and on non supply of the reply, a reminder dated 11.08.2025 was also written.

Thereupon, the SP, Sirsa submit the reply of the complaint vide memo dated 13.08.2025 which was placed before the Committee in its meeting held on dated 24.09.2025. After examined the contents of the reply, the Committee was satisfied and decided to drop this matter.

सिक्किम

हरियाणा विधान सभा कि अनुसूचित जातियों, जन जातियों तथा पिछड़े. वर्गों के कल्याण सम्बन्धी समिति द्वारा किए गए सिक्किम राज्य के अध्ययन दौर पर संक्षिप्त रिपोर्ट।

हरियाणा विधान सभा कि अनुसूचित जातियों, जन जातियों तथा पिछड़े. वर्गों के कल्याण सम्बन्धी समिति ने दिनांक 07.06.2025 से 10.06.2025 तक सिक्किम राज्य का अध्ययन दौरा किया जिस दौरान विभिन्न स्थानों पर बैठकें की। समिति सिक्किम राज्य विधान सभा सचिवालय, गंगटोक के समिति कक्ष में विधान सभा के सचिव एवं प्रशासनिक अधिकारियों के साथ बैठक करने के लिए दिनांक 09.06.2025 को प्रातः 10:30 बजे पहुंची वहां पर उपस्थित सिक्किम विधान सभा के सचिव एवं अधिकारीगणों ने पूरे जोशपूर्ण व गरिमामय ढंग से आगंतुक समिति का स्वागत किया।

सिक्किम विधान सभा के सचिव एवं अन्य अधिकारियों के साथ समिति की बैठक।

माननीय सभापति महोदय ने समिति की ओर से सचिव महोदय, सिक्किम विधान सभा के द्वारा आगंतुक समिति को बैठक करने के लिए समय देने, स्वागत करने तथा बाकी इन्तजाम करने के लिए उनका आभार व्यक्त किया। तत्पश्चात, सचिव महोदय द्वारा समिति को यह बताया कि “**विकसित सिक्किम से विकसित भारत-2047**” शीर्षक से दो दिवसीय कार्यशाला का आयोजन किया गया है जिसमें विधान सभा के माननीय अध्यक्ष महोदय और अनुसूचित जातियों, जन जातियों तथा पिछड़े. वर्गों के कल्याण के प्रशासनिक अधिकारी उस कार्यशाला में व्यस्त होने के कारण बैठक में उपस्थित नहीं हो सकते, जहाँ तक समिति की बैठक का सवाल है तो मैं आपके समक्ष उपस्थित हूँ।

माननीय समिति ने बैठक के दौरान सिक्किम विधान सभा के सचिव से विभिन्न विषयों पर चर्चा करते हुए निम्नलिखित सवाल-जवाब किए :-

1. सचिव महोदय सिक्किम राज्य की भौगोलिक स्थिति के बारे में समिति को अवगत कराए ?

सिक्किम विधान सभा के सचिव महोदय ने आगंतुक समिति को बताया कि सिक्किम राज्य भारत के क्षेत्रफल और जनसंख्या दोनों के मामले में सबसे छोटा राज्य है। इसका कुल क्षेत्रफल 7,096 वर्ग किलोमीटर है। वर्तमान में सिक्किम की जनसंख्या सिक्किम की वर्तमान जनसंख्या लगभग 6.80-7.00 लाख है। सिक्किम में अनुपात 1,000 पुरुषों पर 889 महिलाएं हैं। 2011 की जनगणना के अनुसार, अनुसूचित जनजातियों की जनसंख्या 2,06,360 (33.8%) थी, जबकि अनुसूचित जातियों की जनसंख्या 28,275 (5.0%) थी। यहाँ अधिकतर पिछड़ी जातियों का भी वास है, लेकिन इन्हें राज्य-विशिष्ट वर्गीकरण में रखा गया है। इनकी संख्या 20%-25% के बीच अनुमानित है जैसे कि कामी, दमै, सार्की, नेवार और अन्य।

2. सिक्किम राज्य के लोगों की आय का मुख्य स्रोत क्या है ?

सिक्किम राज्य के लोगों का मुख्य पेशा कृषि है। जनसंख्या का एक महत्वपूर्ण हिस्सा खेती पर निर्भर है। जिसमें चाय के बागान, इलायची, अदरक और सब्जियां जैसे फसलें शामिल हैं।

हमारे पास एक विकसित औद्योगिक क्षेत्र भी है, जो फार्मास्यूटिकल निर्माण में और एक उभरता अन्य व्यवसायों में पशुपालन, पुष्प उत्पादन, आतिथ्य, सरकारी रोजगार, छोटे व्यवसाय और हस्तशिल्प आदि शामिल हैं। सिक्किम में साक्षरता दर लगभग 82% होने का अनुमान है, जो भारत के पहाड़ी राज्यों के लिए काफी अच्छी है।

3. सिक्किम राज्य में अनुसूचित जातियों, जन जातियों व पिछड़े वर्गों के कल्याण के लिए कौन-कौन सी योजनाएं चलाई जा रही ?

सचिव महोदय ने माननीय समिति को सिक्किम राज्य में चलाई जा रही विभिन्न योजनाओं के बारे में अवगत कराया जो इस प्रकार से है :-

- (i) इंदिरा गांधी राष्ट्रीय वृद्धावस्था पेंशन योजना: इस योजना के माध्यम से बीपीएल के लोग, जो 60 वर्ष से ऊपर हैं, उन्हें ₹1500/- प्रति माह मिलते हैं। 70 वर्ष और उससे अधिक आयु के लोगों को ₹2000/- प्रति माह मिलता है और 80 वर्ष और उससे अधिक आयु के लोगों को ₹2500/- प्रति माह मिलता है।
- (ii) इंदिरा गांधी राष्ट्रीय विधवा पेंशन योजना: यह विधवाओं को ₹2000/- की मासिक पेंशन है।
- (iii) पूर्व सैनिकों की विधवाओं के लिए एक बार की अनुदान राशि। हुआ पर्यटन उद्योग है। अन्य पेशे पशुपालन, पुष्प उत्पादन, आतिथ्य और सरकारी नौकरी आदि हैं।
- (iv) मुख्यमंत्री राज्य विकलांग पेंशन योजना: जो विकलांग व्यक्तियों को प्रति माह ₹1500 की पेंशन प्रदान करती है।
- (v) इंदिरा गांधी राष्ट्रीय विकलांग पेंशन योजना: यह विकलांग व्यक्तियों को समर्थन प्रदान करने के लिए एक और योजना है।
- (vi) अविवाहित महिलाओं की पेंशन योजना: जिसके तहत अविवाहित महिलाओं को प्रति माह ₹2000 की पेंशन दी जाती है।

4. सचिव महोदय कृपया आपके राज्य में विद्यार्थियों को स्कॉलरशिप की कोई सुविधा दी जा रही है या नहीं, यदि हाँ तो विस्तारपूर्वक बताएं ?

अनुसूचित जाति (SC) छात्रों के लिए पोस्ट-मैट्रिक स्कॉलरशिप, कक्षा IX और X में पढ़ रहे SC छात्रों के लिए प्री-मैट्रिक स्कॉलरशिप, अशुद्ध पेशों में लगे माता-पिता/अभिभावकों के बच्चों के लिए प्री-मैट्रिक स्कॉलरशिप (कक्षा I-X), OBC, EBC और DNT छात्रों के लिए पीएम यशस्वी पोस्ट-मैट्रिक स्कॉलरशिप, संस्थापक स्कॉलरशिप, SRM विश्वविद्यालय सिक्किम, सिक्किम मणिपाल विश्वविद्यालय (SMU) स्कॉलरशिप और राष्ट्रीय प्रौद्योगिकी संस्थान (NIT) सिक्किम स्कॉलरशिप प्रत्येक स्कॉलरशिप के साथ स्कॉलरशिप योजना की

आवश्यकताओं के अनुसार कुछ निर्दिष्ट पात्रता मानदंड होते हैं। इन स्कॉलरशिप के लिए परिवार की आय सीमा 2.50-8.00 लाख रुपये प्रति वर्ष है।

5. सचिव महोदय समिति को आवास योजना व अन्य प्रकार की योजनाओं के बारे में भी अवगत कराया जाए ?

सिक्किम में आवास योजनाएं हैं जैसे कि प्रधानमंत्री आवास योजना ग्रामीण और शहरी क्षेत्रों के लिए हैं, SCSP/TSP घटक राज्य आवास योजनाओं और डॉ. बी.आर. आंबेडकर आवास योजना, कुछ जनजातीय समुदाय भी ग्रामीण विकास विभाग के माध्यम से समूह आवास या क्लस्टर गांव सहायता प्राप्त करते हैं। सिक्किम में, अंत्योदय अन्न योजना (AAY) सार्वजनिक वितरण प्रणाली (PDS) का एक घटक है, जो सबसे गरीब परिवारों को अत्यधिक सब्सिडी वाले अनाज प्रदान करता है। AAY के तहत, सिक्किम में 16,500 परिवार प्रत्येक महीने 35 किलोग्राम चावल 3.00 रुपये प्रति किलोग्राम और गेहूं 2.00 रुपये प्रति किलोग्राम की दर पर प्राप्त करते हैं। यह योजना सबसे कमजोर घरों पर ध्यान केंद्रित करती है ताकि यह सुनिश्चित किया जा सके कि उन्हें सस्ती खाद्य सामग्री मिले। यह विशेष रूप से राज्य के सबसे गरीब परिवारों पर ध्यान केंद्रित करती है। पहचान BPL सूची के माध्यम से की जाती है और इस योजना को हमारे राज्य के खाद्य और नागरिक आपूर्ति विभाग द्वारा सार्वजनिक वितरण प्रणाली के माध्यम से लागू किया जाता है। इसके अलावा हमारे पास कुछ अन्य योजनाएं हैं, जैसे राष्ट्रीय परिवार लाभ योजना, निर्माण श्रमिकों के लिए पेंशन लाभ आदि। महिला एवं बाल कल्याण विभाग, सिक्किम सरकार, कई इन योजनाओं को लागू करने में प्रमुख विभाग है और पेंशन वितरण के लिए अक्सर प्रत्यक्ष लाभ हस्तांतरण (DBT) का उपयोग किया जाता है। विभिन्न योजनाओं के लिए विभिन्न मानदंड होते हैं। सामान्य मानदंड हैं कि लाभार्थी को आवासीय प्रमाण पत्र होना चाहिए, और BPL परिवार का होना चाहिए।

तत्पश्चात, हरियाणा विधान सभा की समिति के सभापति महोदय ने समिति की कार्यप्रणाली व हरियाणा प्रदेश के द्वारा अनुसूचित जातियों, जन जातियों व पिछड़े वर्गों के कल्याण के लिए चलाई जा रही विभिन्न योजनाओं के बारे में अवगत कराते हुए कहा कि हरियाणा विधान सभा सचिवालय में विभिन्न विषयों के मामलों पर कई समितियों का गठन किया है, समितियाँ निर्धारित बैठक एजेंडे पर संबंधित विभागों की जांच करती हैं और सदन की मेज पर वार्षिक रिपोर्ट प्रस्तुत करती हैं। इसी प्रकार, इस समिति का गठन अनुसूचित जातियों और पिछड़े वर्गों के कल्याण के लिए प्रदान की जाने वाली सुविधाओं/मामलों का परीक्षण करने के लिए किया गया है। अनुसूचित जातियों और पिछड़े वर्गों की श्रेणियों के सामाजिक और आर्थिक ढांचे के उत्थान के लिए, यह समिति समय-समय पर विभागों के प्रतिनिधियों की मौखिक परीक्षा भी ले रही है ताकि कल्याण के कार्यों को तेज किया जा सके और सरकार की नीतियों को लागू किया जा सके तथा नीतियों/फसीलिटीज के लाभ समय पर और सही तरीके से आरक्षित श्रेणी के जरूरतमंद व्यक्ति तक भी पहुंच सकें। आपके राज्य में हमारे अध्ययन दौरे देश्य विचारों का आदान-प्रदान करना और अनुसूचित जातियों और पिछड़े वर्गों के लिए उपलब्ध कल्याण योजनाओं के बारे में गहराई से जानकारी प्राप्त करना है और अध्ययन यात्रा के बाद, समिति आपकी योजनाओं पर हरियाणा के अनुसूचित जातियों और पिछड़े वर्गों के कल्याण विभाग के साथ चर्चा करेगी, इसके अलावा, अब हमारे राज्य में चल रही

कल्याणकारी योजनाओं को भी समिति स्पष्ट करेगी, ताकि आप अपने राज्य में अनुसूचित जातियों और पिछड़े वर्गों की श्रेणी के कल्याण के लिए ऐसी नीतियाँ/योजनाएं निर्धारित कर सकें।

माननीय सभापति महोदय ने बताया कि हमारे प्रदेश में अनुसूचित जाति/ विमुक्त जाति/ टपरीवास जाति में जिस परिवार की आमदनी 1 लाख 80 हजार रुपये वार्षिक से कम हैं, उनको मुख्यमंत्री विवाह शगुन योजना के अन्तर्गत 71 हजार रुपये, समाज के सभी वर्गों की विधवाओं/ तलाकशुदा/ अनाथ/ बेसहारा औरतों तथा बेसहारा बच्चों व उनकी लड़कियों की शादी हेतु 51000 रुपये तक की सहायता प्रदान की जाती है, डॉ. बी.आर. अम्बेडकर आवास नवीनीकरण योजना के तहत मकान मरम्मत हेतु 80,000 रुपये तक की सहायता का प्रावधान है, अनुसूचित जाति एवं पिछड़े वर्ग से संबंधित संस्थाओं एवं सोसायटीज को भी 2 लाख रुपये तक की वित्तीय सहायता प्रदान करने का प्रावधान भी है। इसी प्रकार से अनुसूचित जाति व पिछड़ा वर्ग के उम्मीदवारों को उच्च प्रतिस्पर्धी/प्रवेश परीक्षा की तैयारी के लिए 2.50 लाख रुपये तक की वार्षिक वित्तीय सहायता प्रदान की जाती है, एट्रोसिटीज केसिज में 85,000 रुपये से लेकर 8.25 लाख रुपये तथा कानूनी सहायता योजन के अंतर्गत 22 हजार रुपये तक की राशि अनुसूचित जाति के व्यक्तियों को सहायता के रूप में देने का प्रावधान है। इसी तरह से मुख्यमंत्री सामाजिक समरसता अन्तर्जातीय विवाह शगुन योजना में 2.50 लाख रुपये तक की सहायता राशि प्रदान की जाती है तथा इसके अलावा अनुसूचित जाति व पिछड़ा वर्ग के छात्रों हेतु पोस्ट मैट्रिक छात्रवृत्ति व प्री-मैट्रिक छात्रवृत्ति और सफाई तथा जान जोखिम वाले व्यवसायों में लगे लोगो के बच्चो के लिए प्री-मैट्रिक छात्रवृत्ति जैसी बहुत सारी स्कीमें हरियाणा सरकार द्वारा गरीब लोगो के कल्याण के लिए चलाई हुई हैं। माननीय सभापति ने यह भी कहा कि हमारी समिति केन्द्र शासित प्रदेश और सभी राज्यों में जाकर अध्ययन दौरा करती है और उस अध्ययन दौर में हम यह जानने की कोशिश करते हैं कि हम उस राज्य से क्या अच्छा लेकर जाएं जिससे दूसरे राज्यों की प्लानिंग व योजनाएं हमारे हरियाणा प्रदेश की अनुसूचित जातियों, जनजातियों तथा पिछड़े वर्गों का कल्याण के लिए काम आ सकें। इसलिए आपसे निवेदन है कि आप भी अपने राज्य की विभिन्न गतिविधियों, उपलब्धियों तथा अन्य कल्याणकारी योजनाओं के बारे में समिति को अवगत कराएं ताकि कोई अच्छी योजना का हमारा राज्य भी लाभ ले सकें और हमारी समिति की तरफ से आपको एक सुझाव है कि हरियाणा प्रदेश की अनुसूचित जातियों, जनजातियों तथा पिछड़े वर्गों के कल्याण संबंधी विभाग की जो अच्छी योजनाएं है उनको आप भी यहाँ पर इम्प्लीमेंट करें सिक्किम विधान सभा के अधिकारियों ने भी हमारी समिति के सुझावों व हरियाणा प्रदेश की योजनाओं की सराहना की तथा समिति को आश्चस्त किया की समिति के दिए गए सुझावों को तथा हरियाणा प्रदेश की योजनाओं को क्रियान्वित करने के लिए मामला उच्च अधिकारीगणों के सम्मुख रखा जाएगा।

(श्री भगवान दास)
सभापति।

हरियाणा विधान सभा कि अनुसूचित जातियों, जन जातियों तथा पिछड़े. वर्गों के कल्याण सम्बन्धी समिति द्वारा किए गए मध्य प्रदेश राज्य के अध्ययन दौर पर संक्षिप्त रिपोर्ट।

हरियाणा विधान सभा कि अनुसूचित जातियों, जन जातियों तथा पिछड़े. वर्गों के कल्याण सम्बन्धी समिति ने दिनांक 17.01.2026 से 21.01.2026 तक मध्य प्रदेश राज्य का अध्ययन दौरा किया जिस दौरान विभिन्न स्थानों पर भी बैठकें की। तय कार्यक्रम के अनुसार समिति दिनांक 21.01.2026 को प्रातः 11:00 बजे मध्य प्रदेश विधान सभा सचिवालय, भोपाल के प्रांगण में पहुंची वहा पर मध्यप्रदेश विधान सभा के अपर सचिव व अन्य उपस्थित अधिकारियों ने आंगंतुक समिति के सभापति, सदस्यों व स्टाफ का गर्मजोशी से स्वागत किया। इसके बाद समिति, दोनों समितियों अनुसूचित जातियों, जन जातियों तथा पिछड़े. वर्गों के कल्याण सम्बन्धी समिति के साथ सयुक्त बैठक करने के लिए समिति कक्ष में पहुंची।

अनुसूचित जातियों, जन जातियों तथा पिछड़े. वर्गों के कल्याण सम्बन्धी समितियों के साथ सयुक्त बैठक।

मध्य प्रदेश विधान सभा की दोनों समितियों के सभापतियों के द्वारा आंगंतुक समिति का गर्मजोशी से स्वागत किया और उनकी तरफ से समितियों के अन्य सदस्यों व विधान सभा के अधिकारियों तथा कर्मचारियों का परिचय करवाया तत्पश्चात आंगंतुक समिति के सभापति ने अपना, समिति के सदस्यों, अधिकारी व कर्मचारियों का परिचय करवाया। सचिव, मध्यप्रदेश, विधान सभा द्वारा आंगंतुक समिति को बैठक करने के लिए समय देने, स्वागत करने तथा बाकी इन्तजाम करने के लिए माननीय सभापति महोदय ने समिति की ओर से उनका आभार व्यक्त किया।

माननीय सभापति महोदय ने समिति की कार्यप्रणाली पर चर्चा करते हुए अधिकारियों को बताया कि हरियाणा विधान सभा में 15 समितियां है जिनमें से अनुसूचित जातियों, जन जातियों तथा पिछड़े. वर्गों के कल्याण सम्बन्धी समिति भी एक महत्वपूर्ण समिति है जो समय-समय पर अपने सभी विषयों पर विभाग के अतिरिक्त मुख्य सचिव, सचिव व निदेशकों से तथा सरकार से अपने प्रस्तावित एजेंडा पर विचार-विमर्श करती है और उस पर विभागों को रिक्मंडेशन देती है। उन्होंने बताया कि हमारी समिति केन्द्रीय सरकार और राज्य सरकार की जो अनुसूचित जातियों, जन जातियों तथा पिछड़े. वर्गों के कल्याण सम्बन्धी स्कीम्ज हैं उनकी कार्यान्वयन और इम्प्लीमेंटेशन के लिए काम करती है और जहां यह लगता है कि यहां सुधार की आवश्यकता है उसके लिए समिति विभाग को अपनी रिक्मंडेशन भी देती है। उन्होंने यह भी कहा कि हमारी समिति केन्द्र शासित प्रदेश के अलावा बाकी सभी राज्यों में जाकर एक अध्ययन दौरा करती है और उस अध्ययन दौरे में हम यह जानने की कोशिश करते हैं कि हम उस राज्य से क्या अच्छा लेकर जाएं जिससे दूसरे राज्यों की प्लानिंग व योजनाएं हमारे हरियाणा प्रदेश की

अनुसूचित जातियों, जनजातियों तथा पिछड़े वर्गों का कल्याण के लिए काम आ सकें। माननीय सभापति ने उपस्थित समिति के सभापतियों, सदस्यों व अधिकारियों को बताया कि हमारी समिति की तरफ से आपको एक सलाह है कि हरियाणा प्रदेश की अनुसूचित जातियों, जनजातियों तथा पिछड़े वर्गों के कल्याण संबंधी समिति की जो अच्छी योजनाएं हैं उनको आप भी यहाँ पर इम्प्लीमेंट करें।

माननीय सभापति महोदय ने यह भी कहा कि हमारे प्रदेश में अनुसूचित जाति/ विमुक्त जाति/ टपरीवास जाति में जिस परिवार की आमदनी 1 लाख 80 हजार रुपये वार्षिक से कम हैं, उनको मुख्यमंत्री विवाह शगुन योजना के अन्तर्गत 71 हजार रुपये तक की सहायता प्रदान की जाती है, डॉ. बी.आर. अम्बेडकर आवास नवीनीकरण योजना के तहत मकान मरम्मत हेतु 80,000 रुपये तक की सहायता का प्रावधान है, अनुसूचित जाति एवं पिछड़े वर्ग से संबंधित संस्थाओं एवं सोसायटीज को भी 2 लाख रुपये तक की वित्तीय सहायता प्रदान करने का प्रावधान भी है। इसी प्रकार से अनुसूचित जाति व पिछड़ा वर्ग के उम्मीदवारों को उच्च प्रतिस्पर्धी/प्रवेश परीक्षा की तैयारी के लिए 2.50 लाख रुपये तक की वार्षिक वित्तीय सहायता प्रदान की जाती है, एट्रोसिटीज केसिज में 85,000 रुपये से लेकर 8.25 लाख रुपये तक की राशि अनुसूचित जाति के व्यक्तियों को सहायता के रूप में देने का प्रावधान है। इसी तरह से मुख्यमंत्री सामाजिक समरसता अन्तर्जातीय विवाह शगुन योजना में 2.50 लाख रुपये तक की सहायता राशि प्रदान की जाती है तथा इसके अलावा अनुसूचित जाति व पिछड़ा वर्ग के छात्रों हेतु पोस्ट मैट्रिक छात्रवृत्ति व प्री-मैट्रिक छात्रवृत्ति और सफाई तथा जान जोखिम वाले व्यवसायों में लगे लोगों के बच्चों के लिए प्री-मैट्रिक छात्रवृत्ति जैसी बहुत सारी स्कीमें हरियाणा सरकार द्वारा गरीब लोगों के कल्याण के लिए चलाई हुई हैं।

मध्यप्रदेश विधान सभा की अनुसूचित जाति तथा अनुसूचित जनजाति वर्ग के कल्याण संबंधी समिति के माननीय सभापति महोदय ने बताया कि विधान सभा की एक ऐसी महत्वपूर्ण समिति है, जो अनुसूचित जाति, जनजाति वर्ग के कल्याण हेतु संविधान के अंतर्गत इन वर्गों से संबंधित प्रावधानों पर राज्य सरकार के क्षेत्राधिकार अंतर्गत आने वाले अनुसूचित जाति, अनुसूचित जनजाति वर्ग के कल्याण संबंधी समस्त मामलों एवं ऐसे सभी प्रकरणों की जांच का कार्य करती है, जिन्हें समिति उपयुक्त समझे अथवा जो सभा द्वारा अथवा माननीय अध्यक्ष द्वारा विशिष्ट रूप से उसे सौंपे जाते हैं। समिति उक्त वर्गों के कल्याण हेतु राज्य शासन की योजनाओं के कार्यान्वयन का भी परीक्षण करती है। मध्यप्रदेश में अनुसूचित जाति, अनुसूचित जनजाति तथा पिछड़े वर्गों के कल्याण हेतु समिति का गठन 9 अप्रैल, 1975 को हुआ था तथा पिछड़े वर्ग को समिति के कार्यक्षेत्र में 11 अक्टूबर, 1988 को सम्मिलित किया गया था। मध्यप्रदेश में OBC की आबादी 52 प्रतिशत होने के कारण माननीय अध्यक्ष महोदय, मध्यप्रदेश विधान सभा द्वारा 24 दिसम्बर, 2021 को अनुसूचित जाति, अनुसूचित जनजाति वर्ग के कल्याण संबंधी समिति से पिछड़े वर्गों के कल्याण संबंधी समिति को पृथक कर नई समिति का गठन किया गया है। यह 2021 में पिछड़ा वर्ग की अलग समिति म.प्र. विधान सभा में अध्यक्ष महोदय द्वारा बनाई गई है। समिति यह भी देखती है कि प्रतिवेदनों में

सिफारिश की गई हैं, उसका शासन द्वारा कार्यान्वयन किया जा रहा है अथवा नहीं किया जा रहा है और समिति आवश्यकतानुसार अध्ययन के लिये स्थल का निरीक्षण भी करती है और जो हमारे जिले हैं, वहां जाकर उनका निरीक्षण करने का कार्य भी करती है। साथ ही अन्य राज्यों की अनुसूचित जाति, अनुसूचित जनजाति वर्ग के कल्याण संबंधी समिति के कार्यप्रणाली के अध्ययन के लिये भी राज्य के बाहर का अध्ययन दौरा भी करती है।

समिति की बैठक प्रतिमाह नियमित रूप में होती रहती है। यही कारण है कि इन वर्गों के जनकल्याणार्थ अधिक से अधिक आवेदनों पर कार्यवाही करने हेतु विभाग से जानकारी शीघ्र प्राप्त करने हेतु सचिवालय एवं समिति प्रयासरत् है।

तत्पश्चात्, मध्यप्रदेश विधान विधान सभा की अनुसूचित जातियों, जनजातियों एवं पिछड़े वर्गों के कल्याण सम्बन्धी सह-समितियों के सभापतियों ने राज्य में चल रहीं विभिन्न कल्याणकारी योजनाओं के बारे में विस्तार से अवगत करवाया।

मुख्य योजनाओं का वर्णन इस प्रकार है:-

1. अनुसूचित जाति के वर्गों के कल्याण के लिए चलाई जा रही योजनाएं:-

- (i) गरीब पारिवारिक आय वाले विद्यार्थियों को प्री-मैट्रिक/पोस्ट मैट्रिक छात्रवृत्ति प्रदान की जाती है।
- (ii) राज्य/संघ लोक सेवा आयोग की परीक्षाओं में सफल होने पर प्रोत्साहन राशि प्रदान की जाती है।
- (iii) छात्र-छात्राओं के लिए छात्रावास (Hostels) की व्यवस्था की जाती है।
- (iv) संत रविदास स्व-रोजगार योजना के तहत उद्योग इकाइयों के लिए 1 रूपये से 50 लाख रूपये तक के ऋण पर 5% ब्याज पर दिया जाता है।
- (v) डॉ. भीमराव अम्बेडकर आर्थिक कल्याण योजना के तहत 10 हजार रूपये से 1 लाख रूपये तक के स्व-रोजगार हेतु 7% ब्याज पर अनुदान दिया जाता है।
- (vi) सावित्री बाई फुले स्व-सहायता समूह योजना के तहत SC महिलाओं को प्रति सदस्य 2 लाख रूपये तक ऋण और 10 हजार रूपये का अनुदान दिया जाता है।
- (vii) ऋण सुविधा के तहत अनुसूचित जाति विकास निगम (SCDC) के माध्यम से रियायती दरों पर ऋण दिया जाता है।
- (viii) अंतरजातीय विवाह प्रोत्साहन योजना के तहत सामान्य जाति और अनुसूचित जाति के विवाह पर 200000 लाख की प्रोत्साहन राशि दी जाती है।
- (ix) राहत योजना के तहत निर्धन SC परिवारों को तत्काल आर्थिक सहायता की जाती है।

- (x) स्टैंड अप इन्डिया स्कीम के तहत व्यवसाय स्थापित करने के लिए 10 लाख से 1 करोड़ रुपये तक का ऋण भी दिया जाता है।
- (xi) अत्याचार निवारण स्कीम व् कानूनी सहायता स्कीम के तहत 22500 से लेकर 8.25 लाख तक की राशि प्रदान की जाती है और मारपीट व् अपमानित करने पर एक लाख की राशि भी दी जाती है।
- (xii) शहरी क्षेत्र की बीपीएल कार्ड धारक छात्राओं को प्रतिभा किरण योजना के तहत शिक्षा के लिए सहायता प्रदान की जाती है।
- (xiii) SC/ST वर्ग के अभ्यर्थियों को UPSC, MPPSC जैसी प्रतियोगी परीक्षाओं के लिए सिविल सेवा प्रोत्साहन योजना के तहत वित्तीय सहायता और मार्गदर्शन करती है।
- (xiv) उच्च शिक्षा के लिए विदेशों में पढने वाले छात्रों को विदेशी अध्ययन छात्रवृत्ति प्रदान की जाती है।
- (xv) मुख्यमंत्री कन्या विवाह/निकाह योजना के तहत गरीब कन्याओं के विवाह के लिए आर्थिक सहायता प्रदान की जाती है।
- (xvi) मुख्यमंत्री लाडली बहना योजना के तहत महिलाओं को आर्थिक रूप से स्वतंत्र बनाने हेतु प्रतिमाह राशि प्रदान की जाती है।

2. पिछड़े वर्गों के कल्याण के लिए चलाई जा रही योजनाएं:-

- (i) जिन ओबीसी छात्रों की पारिवारिक आय 3 लाख रुपये तक है उन छात्रों को व्यावसायिक पाठ्यक्रम (इंजीनियरिंग, नर्सिंग, आईटीआई) कर रहे हैं, उन छात्रों को 100% पोस्ट मैट्रिक छात्रवृत्ति देने का प्रावधान है।
- (ii) विदेशी शिक्षा के लिए विदेश में जाने के लिए छात्रों को विशेष छात्रवृत्ति प्रदान की जाती है।
- (iii) प्रतिभावान छात्रों के लिए मेधावी छात्रवृत्ति योजना भी प्रदान की जाती है।
- (iv) ओबीसी छात्रों के लिए छात्रावास की सुविधा भी प्रदान की जाती है।
- (v) सरकारी नौकरियों में 27% आरक्षण देने का प्रस्ताव है जिस पर कार्य चल रहा है।
- (vi) सरकारी भर्ती परीक्षाओं में उम्र में भी विशेष छुट दी जाती है।
- (vii) युवाओं को आर्थिक कल्याण योजना के तहत स्व-रोजगार के लिए वित्तीय सहायता प्रदान की जाती है।
- (viii) नए कारोबार शुरू करने के लिए 10 लाख से 1 करोड़ रुपये तक का लोन स्टैंड-उप इंडिया योजना के तहत दिया जाता है।
- (ix) प्रतियोगी परीक्षाओं के लिए सरदार पटेल कोचिंग प्रशिक्षण योजना के तहत मुफ्त कोचिंग की सुविधा प्रदान की जाती है।

सभापतियों ने बताया कि मध्यप्रदेश में SC, ST और BC वर्गों के लिए इन स्कीमों के अतिरिक्त भी अन्य कल्याणकारी योजनाएं चलाई जा रही है।

इसके अतिरिक्त माननीय सभापति ने बताया कि हमारे राज्य में कुल 8.50 करोड़ के लगभग जनसंख्या है और विधान सभा की कुल 230 सीटें हैं तथा लगभग 550 कर्मचारी/अधिकारी विधान सभा सचिवालय में कार्यरत हैं। हमारी विधान सभा में 22 समितियां गठित हैं और हर समिति में 9 या 11 सदस्यगण होते हैं।

माननीय समिति ने मध्यप्रदेश विधान सभा की अनुसूचित जातियों व जनजातियों तथा पिछड़े वर्गों के कल्याण के सभापतियों द्वारा बताई गई मध्यप्रदेश राज्य में चल रही स्कीमों का हरियाणा प्रदेश में चल रही कल्याणकारी स्कीमों के साथ तुलनात्मक अध्ययन किया।

आंगतुक समिति ने मध्यप्रदेश के सभापतियों को बताया कि हरियाणा प्रदेश में चल रही विभिन्न प्रकार की कल्याणकारी योजनाओं जैसे कि मुख्यमंत्री विवाह शगुन योजना, बुढ़ापा पेंशन योजना, कृषि यंत्रों पर सब्सिडी, एट्रोसिटी के केसिज में पीड़ितों को कम्पनसेशन, प्रधानमंत्री आवास नवीनीकरण योजना, छात्रवृत्ति योजना इत्यादि के बारे में विस्तार से अवगत करवाया और सुझाव दिया कि इन योजनाओं को भी यहां पर लागू करवाना चाहिए ताकि जरूरतमंद लोगों को इसका लाभ मिल सके और वह अपने जीवन स्तर को ऊपर उठा सके। माननीय समिति ने दोनों समितियों के सभापतियों को हरियाणा प्रदेश की कल्याणकारी योजनाओं से संबंधित एक बुकलैट भी दी।

इसके अतिरिक्त समिति ने कुछ अन्य ऐतिहासिक स्थलों का भी भ्रमण किया जैसे कि उज्जैन में महाकालेश्वर ज्योतिर्लिंग मंदिर, भोपाल में इंदिरा गाँधी राष्ट्रीय मानव संग्रहालय जो कि 200 एकड़ के भू-भाग में फैला हुआ है। यह संग्रहालय भारत के सबसे बड़े मानव विज्ञान संग्रहालयों में से एक है और भोपाल में ही स्थित शौर्य स्मारक भारत के अमर शहीदों को समर्पित एक भव्य युद्ध स्मारक है जो कि सैनिकों के साहस, त्याग और बलिदान को प्रदर्शित करता है।

सुझाव

समिति ने इंदौर भ्रमण के दौरान सी.एन.जी. प्लांट में संचालित कार्य प्रणाली, सुरक्षा मनको, उत्पादन क्षमता, वितरण प्रणाली, गैस आपूर्ति व्यवस्था तथा पर्यावरण संरक्षण से जुड़ी व्यवस्थाओं का गहन निरीक्षण किया, उसपर आपसी चर्चा करते हुए कहा कि सी.एन.जी. एक स्वच्छ एवं पर्यावरण के अनुकूल ईंधन है, इसके उपयोग से प्रदूषण में कमी आयेगी और प्रदेश को भी स्वच्छ उर्जा की दिशा में आगे बढ़ने में मदद मिलेगी तथा इसकी वजह से ही इंदौर स्वच्छ शहरों में से एक शहर है जो कि प्रदूषण रहित और पर्यावरण के अनुकूल है।

सी.एन.जी. प्लांट पर चर्चा करते हुए समिति ने चाहा कि समिति भी इस विषय पर माननीय अध्यक्ष महोदय और माननीय मुख्यमंत्री महोदय से अनुरोध करेगी कि इस तरह का प्लांट हरियाणा में भी जरूर स्थापित करें ताकि प्रदूषण पर रोकथाम लग सके।

(श्री भगवान दास)
सभापति।

Procedure for dealing with implementation of the recommendations/ observations of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.

- (a) After presented the report to the Haryana Vidhan Sabha, copies thereof will be forwarded directly to the Administrative Secretaries concerned with the subject matter of the Report by the Secretary, Haryana Vidhan Sabha;
- (b) The Administrative Secretaries concerned with the subject matter of the Report will consider the recommendation of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes. A copy of the letter being endorsed to the Head of Department concerned simultaneously. General recommendation will be dealt by the Social Justice, Empowerment, Welfare of Scheduled Castes and Backward Classes and Antyodaya (SEWA) Department;
- (c) The Heads of Department/Administrative Secretary concerned shall furnish their comments on the recommendations of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes on receipt of the Report of the Committee;
- (d) The Administrative Department concerned will then take immediate steps for the implementation of the recommendations of the Committee concerning it. It will take the case to the Minister Incharge of the Department of the Council of Ministers as the case may be;
- (e) The case in which the Administrative Department does not agree with the recommendations of the Committee will be forwarded to the Secretary, Haryana Vidhan Sabha, with detailed reasons for comments. Then Secretary, Haryana Vidhan Sabha will forward these comments to the Social Justice, Empowerment, Welfare of Scheduled Castes and Backward Classes and Antyodaya (SEWA) Department to examine such case and offer their comments;
- (f) The Administrative Department will then take immediate steps for arriving at a decision in such cases referred to the Minister Incharge of the Department or to the Council of Ministers, if necessary, for incorporating in the Memorandum for the Council;
- (g) After taken the decision at the appropriate level, the same will be communicated to the Secretary, Haryana Vidhan Sabha by the Administrative Department by providing a copy to the Commissioner and Secretary to Govt. Haryana of Social Justice, Empowerment, Welfare of Scheduled Castes and Backward Classes and Antyodaya (SEWA) Department;
- (h) Cases involving disciplinary action and financial and other irregularities should be placed before the Minister concerned or the Council of Ministers, as the case may be even though the recommendation of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes is proposed to be accepted. The cases involving financial irregularities will invariably be decided in consultation with the Finance Department; and

- (i) The Secretary, Haryana Vidhan Sabha will prepare statement showing the action taken on the Report of the Committee and place it before the Committee. Further comments of the Committee, if any, will be communicated to the Administrative Secretaries to the Government of Haryana for necessary action.

The Vidhan Sabha Secretariat will maintain a list of outstanding recommendations of Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes and periodically remind the Department concerned. Every effort should be made by the Administrative Secretaries/Head of Department to expedite the action on the recommendations/observations of the Committee and this work should be treated as a general rule on Top Priority basis.

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